



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

| Sr.No.                | Case Number                                                                | Main Parties                                                                                       | Petitioner Advocate                             | Respondent Advocate                                                                                             |
|-----------------------|----------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|-------------------------------------------------|-----------------------------------------------------------------------------------------------------------------|
| <b>- FOR ORDERS -</b> |                                                                            |                                                                                                    |                                                 |                                                                                                                 |
| 1                     | <a href="#">PIL/15/2021</a>                                                | NIPON DHOLUA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                      | MR. R P HAZARIKA                                | MR. D SAIKIA, GA, ASSAM<br>SC, G M D A<br>SC, GMC                                                               |
| 2                     | <b>WITH</b><br><a href="#">WP(C)/6436/2013</a>                             | DEEPAK TALUKDAR and 10 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                        | MS.P BORAH<br>MR.S BORTHAKUR                    | MR.D SAIKIA<br>GA, ASSAM<br>SC, GMC                                                                             |
| 3                     | <b>WITH</b><br><a href="#">WP(C)/5042/2014</a>                             | STREET VENDORS' ASSOCIATION OF<br>ASSAM and 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS | MR.U K DEKA<br>MR.S BORTHAKUR                   | MR.D SAIKIA<br>GA, ASSAM<br>MR.S BORA<br>SC, GMC                                                                |
|                       | <b>WITH</b><br><a href="#">I.A.(Civil)/1878/2017</a><br>in WP(C)/5042/2014 | STREET VENDORS ASSOCIATION OF<br>ASSAM and 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR. U K DEKA<br>MR. S BORTHAKUR                 | MR. D SAIKIA<br>GA, ASSAM<br>MR. S BORA<br>SC, GMC                                                              |
| 4                     | <b>WITH</b><br><a href="#">Cont.Cas(C)/335/2017</a>                        | STREET VENDOR ASSOCIATION OF<br>ASSAM and 3 ORS.<br><b>Versus</b><br>M. ANGAMUTHU and 3 ORS.       | MR.D GOGOI<br>MR.S BARTHAKUR                    | MS.M<br>HAZARIKA(Sr.Adv.)(R-1)<br>MR.S BORA R- 2,3and4<br>MS.S KHOUND(R-1)<br>MR.D SAIKIA(Sr.Adv.)(R-<br>2,3&4) |
| 5                     | <a href="#">PIL/60/2024</a>                                                | SABDA RAM RABHA<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                                   | MR P BHARDWAJ<br>MS. B DEVI<br>T CHAKMA         | GA, ASSAM<br>MRS. R DEVI<br>DY.S.G.I.<br>GA, AP<br>GA, NAGALAND<br>GA, MIZORAM                                  |
| 6                     | <a href="#">WA/195/2024</a>                                                | ADIT BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                        | MR. K N CHOUDHURY<br>MR. M DUTTA<br>MR K M BORA | MR B P BORAH(R-4)<br>MR P J DUTTA(R-4)<br>MISS. J GOGOI (R-4)<br>SC, INDUSTRIES AND<br>COMMERCE                 |

|                                               |                                                                              |                                                                                            |                                                                            |                                                                                                                                       |
|-----------------------------------------------|------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------|
| 7                                             | <b>WITH</b><br><a href="#">WA/180/2024</a>                                   | BALLAV JYOTI BORI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                         | MR B P BORAH<br>MR P J DUTTA<br>MR H MAZUMDER<br>A KALITA<br>MISS. J GOGOI | MR. M DUTTA(R-4)<br>MR K M BORA(R-4)<br>SC, INDUSTRIES AND<br>COMMERCE                                                                |
| 8                                             | <a href="#">WA/329/2024</a><br>CAVT. NO.00722/025,                           | H MALVINA<br><b>Versus</b><br>K PAWHNIE AND 7 ORS                                          | MR. K N CHOUDHURY<br>MR S DAS<br>MS N MAHANTA<br>N GAUTAM                  | MR. P D NAIR(R-1)<br>MR. A CHETRY (R-1)<br>MR G ALAM(R-1)<br>MR. H ROHMAN(R-1)<br>MS S GOYAL(R-1)<br>MR P R SARMA(R-1)<br>GA, MIZORAM |
| 9                                             | <a href="#">WA/378/2024</a>                                                  | THE STATE OF ASSAM AND ORS<br><b>Versus</b><br>KULDEEP TASSA                               | MR R M DAS                                                                 | GA, ASSAM<br>MR S M ABDULLAH P (R1)<br>MS F HUSSAIN (R1)<br>MD R ISLAM (R1)<br>MD IMRAN (R1)<br>SC, HEALTH                            |
| 10                                            | <a href="#">WA/382/2024</a>                                                  | STATE BANK OF INDIA AND 2 ORS.<br><b>Versus</b><br>JYOTI BEZBARUAH GOSWAMI AND 4<br>ORS. E | MR. A K SAHEWALLA<br>MR. W SHARMA<br>MS Z DOLEY                            | MR. P HAZARIKA(R-3)<br>MR G GOSWAMI (R-4)<br>MR. H S BORAH (R-3)<br>SC, BSNL                                                          |
| 11                                            | <a href="#">I.A.(Civil)/3015/2024</a><br>in WA/11085/2024                    | THE UNION OF INDIA AND 6 ORS<br><b>Versus</b><br>MS M K DHIROOMAL ASSOCIATES JV            | MR H GUPTA                                                                 | MR. M BISWAS<br>MS. A K CHOPHI<br>J SINGPHO<br>A GHOSAL                                                                               |
|                                               | <b>WITH</b><br><a href="#">WA/11085/2024</a><br>(Filing Number)              | THE UNION OF INDIA AND 6 ORS<br><b>Versus</b><br>MS M K DHIROOMAL ASSOCIATES JV            | MR H GUPTA                                                                 |                                                                                                                                       |
| 12                                            | <a href="#">MC/17/2025</a><br>IN WP(C)/5280/2024 (D/O)<br>in WP(C)/5280/2024 | NABAJYOTI BORA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                    | MR M RANA<br>MD M HOQUE                                                    | SC, APSC<br>DY.S.G.I.<br>SC, TRANSPORT<br>DEPARTMENT, ASSAM                                                                           |
| 13                                            | <a href="#">WA/83/2025</a><br>FIXED                                          | NUMALIGARH REFINERY LTD<br><b>Versus</b><br>M/S VARDAN ASSOCIATES PRIVATE LTD<br>AND ORS   | MR. S S ROY                                                                | MR B D DAS(R-1)<br>MR D BANIA(R-1)<br>MR. H R DAS(R-1)<br>MR J LOTH (R-1)                                                             |
| 14                                            | <a href="#">Cont.Cas(C)/146/2025</a>                                         | AMGURI NABA NIRMAN SAMITY<br><b>Versus</b><br>MS. PANKAJ YADAV                             | MR. P BORDOLOI<br>MS M NIROLA                                              | MR J A HASSAN                                                                                                                         |
| 15                                            | <a href="#">I.A.(Civil)/695/2025</a><br>in WA/1455/2025                      | FOOD CORPORATION OF INDIA<br><b>Versus</b><br>ARCHANA DAS                                  | MR. P K ROYCHOUDHURY<br>MR. S K CHAKRABORTY<br>MRS. A CHAKRABORTY          | GA, ASSAM<br>SC, REVENUE                                                                                                              |
|                                               | <b>WITH</b><br><a href="#">WA/1455/2025</a><br>(Filing Number)               | FOOD CORPORATION OF INDIA<br><b>Versus</b><br>ARCHANA DAS                                  | MR SANJAY KUMAR<br>CHAKRABORTY                                             |                                                                                                                                       |
| 16                                            | <a href="#">I.A.(Civil)/1393/2025</a><br>B/O<br>in WA/15268/2024             | THE UNION OF INDIA AND ORS<br><b>Versus</b><br>SUBHASHIS CHAKRABORTY                       | MRS. R DEVI                                                                |                                                                                                                                       |
|                                               | <b>WITH</b><br><a href="#">WA/15268/2024</a><br>(Filing Number)              | THE UNION OF INDIA AND 3 ORS<br><b>Versus</b><br>SUBHASHIS CHAKRABORTY                     | MR BABUL ISLAM                                                             |                                                                                                                                       |
|                                               | <b>WITH</b><br><a href="#">I.A.(Civil)/15269/2024</a><br>(Filing Number)     | UNION OF INDIA AND ORS<br><b>Versus</b><br>SUBHASHIS CHAKRABORTY                           | MR BABUL ISLAM                                                             |                                                                                                                                       |
| <b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b> |                                                                              |                                                                                            |                                                                            |                                                                                                                                       |
| 17                                            | <a href="#">PIL/22/2025</a>                                                  | SHRI KIRON PAIRA<br><b>Versus</b><br>THE UNION OF INDIA                                    | MR. SURENDRA N PANDEY<br>MR. K MOHAMMED<br>MR. S M MUNIR                   | GA, ASSAM<br>DY.S.G.I.<br>GA, NAGALAND<br>SC, ECI                                                                                     |

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|                                                           | <b>WITH</b><br><a href="#">I.A.(Civil)/1421/2025</a><br><b>in</b> PIL/22/2025    | SHRI KIRON PAIRA<br><b>Versus</b><br>THE UNION OF INDIA                                               | MR. SURENDRA N PANDEY<br>MR. K MOHAMMED<br>MR. S M MUNIR                       | GA, ASSAM<br>DY.S.G.I.<br>SC, ECI<br>GA, NAGALAND                                                |
| 18                                                        | <a href="#">WA/68/2025</a>                                                       | THE UNION OF INDIA AND 2 ORS.<br><b>Versus</b><br>BHABANI PRINT AND PUBLICATION AND 4 ORS.            | MR. R K D CHOUDHURY                                                            | MR. S DEKA, FOR CAVEATOR                                                                         |
| 19                                                        | <a href="#">WA/120/2025</a>                                                      | THE REGISTRAR OF CO-OPERATIVE SOCIETIES<br><b>Versus</b><br>THE BIKRAMPUR CO-OPERATIVE SOCIETIES LTD. | MR. S K TALUKDAR                                                               |                                                                                                  |
|                                                           | <b>WITH</b><br><a href="#">I.A.(Civil)/1141/2025</a><br><b>in</b> WA/120/2025    | THE REGISTRAR OF CO-OPERATIVE SOCIETIES<br><b>Versus</b><br>THE BIKRAMPUR CO-OPERATIVE SOCIETIES LTD  | MR. S K TALUKDAR                                                               |                                                                                                  |
| 20                                                        | <a href="#">WA/147/2025</a>                                                      | ABHIJIT CHAKRABORTY<br><b>Versus</b><br>THE BIKRAMPUR COOP SOCIETIES LTD AND 3 ORS                    | MR R K MOUR<br>MR. R DUBEY<br>MR P DAS<br>MS N BARUAH                          | SC, CO OP                                                                                        |
| 21                                                        | <a href="#">WP(C)/2353/2025</a>                                                  | ABDUS SALAM MAZARBHUIYA AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                        | MR. A R BHUYAN<br>MR N A MAZARBHUIYA<br>MR S ABDULLAH<br>MR M KHAN<br>S LASKAR | SC, SEC. EDU.                                                                                    |
| <b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>          |                                                                                  |                                                                                                       |                                                                                |                                                                                                  |
| 22                                                        | <a href="#">PIL/55/2024</a>                                                      | WE FOR GUWAHATI FOUNDATION AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                 | MS. D GHOSH                                                                    | GA, ASSAM<br>SC, HEALTH                                                                          |
| 23                                                        | <a href="#">ITA/2/2025</a>                                                       | SRIMANTA SANKARDEVA KALAKSHETRA SOCIETY AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.     | MR. D SAIKIA<br>MR. B GOGOI<br>MR A CHALIHA<br>MR. DEBANUJ DUTTA               | MR. S C KEYAL<br>SC, INCOME TAX                                                                  |
| 24                                                        | <a href="#">WP(C)/2205/2025</a><br>FIXED                                         | UJJIVAN SMALL FINANCE BANK LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                         | MS S YASMIN<br>MR. M SHARMA                                                    | GA, ASSAM<br>SC. REVENUE                                                                         |
| <b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b> |                                                                                  |                                                                                                       |                                                                                |                                                                                                  |
| 25                                                        | <a href="#">Cus.Ref./11/2024</a>                                                 | COMMISSIONER OF CUSTOMS (PREVENTIVE)<br><b>Versus</b><br>SHRI JAHAR DAS,                              | MR. S C KEYAL                                                                  |                                                                                                  |
| 26                                                        | <b>WITH</b><br><a href="#">Cus.Ref./1/2025</a>                                   | COMMISSIONER OF CUSTOM PREVENTIVE<br><b>Versus</b><br>SHRI SANJAY KUMAR DAS,                          | MR. S C KEYAL                                                                  |                                                                                                  |
|                                                           | <b>WITH</b><br><a href="#">I.A.(Civil)/146/2025</a><br><b>in</b> Cus.Ref./1/2025 | COMMISSIONER OF CUSTOM PREVENTIVE<br><b>Versus</b><br>Shri Sanjay Kumar Das                           | SUBHASH CHANDRA KEYAL                                                          |                                                                                                  |
| 27                                                        | <a href="#">PIL/77/2024</a>                                                      | KALBARI EDUCATED UNEMPLOYED YOUTH SOCIETY AND ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.  | MR. S CHAUHAN<br>MR B B NARZARY<br>MR. P MAZUMDER<br>MR N ALAM<br>M. BORUAH    | GA, ASSAM<br>MR. P HAZARIKA(R-4)<br>P. BORAH(R-4)<br>MR. H S BORAH (R-4)<br>DY.S.G.I.<br>SC, BTC |
| 28                                                        | <a href="#">WA/316/2024</a>                                                      | THE FOOD CORPORATION OF INDIA AND 3 ORS<br><b>Versus</b><br>JAYANTA MOHAN SINGHA                      | MR. P K ROY<br>MR. S K CHAKRABORTY<br>MRS. A CHAKRABORTY<br>MS. M DUTTA        | MR S BORTHAKUR<br>MR. K GOGOI<br>MS. P BORAH                                                     |

|    |                             |                                                                                            |                                                                                           |                                                      |
|----|-----------------------------|--------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|------------------------------------------------------|
| 29 | <a href="#">WA/330/2024</a> | UNITED INDIA INSURANCE COMPANY LTD<br><b>Versus</b><br>SMTI. NIZARA GOSWAMI                | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA                                      | MR H J TAMULI<br>MR D KALITA                         |
| 30 | <a href="#">WA/379/2024</a> | JAYANTA KHAUND<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION<br>COMPANY LTD AND 4 ORS B | MR. S SARMA<br>MR. J DEKA<br>MR. T K BHUYAN<br>MR. S K DEKA<br>A GAUTAM<br>MR. C TALUKDAR | SC, APDCL<br>MR. M SHARMA (R-5)<br>MS. S YASMIN(R-5) |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday, 5th May 2025 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

| Sr.No.            | Case Number                                                                        | Main Parties                                                                         | Petitioner Advocate                                                  | Respondent Advocate                                                        |
|-------------------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------|----------------------------------------------------------------------|----------------------------------------------------------------------------|
| <b>WITHDRAWAL</b> |                                                                                    |                                                                                      |                                                                      |                                                                            |
| 1                 | <a href="#">Cont.Cas(C)/634/2023</a><br>B/O                                        | ABDUL HAKIM<br><b>Versus</b><br>POMI BARUAH                                          | MR. M KHAN<br>MR A K DAS<br>MS J AKTAR                               | MR. K GOGOI<br>MR S DAS                                                    |
| <b>MOTION</b>     |                                                                                    |                                                                                      |                                                                      |                                                                            |
| 2                 | <a href="#">WP(C)/1795/2024</a><br>CAVT. NO.01362/024,<br>WITH WP(C)/595/2024(D/O) | MD. FARIJ UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                     | MR E AHMED<br>MR. N I KHAN<br>MR. S Z RAHMAN                         | SC, ELEM. EDU<br>MR. JUNM LASKAR<br>FOR CAVEATOR                           |
| 3                 | <a href="#">WP(C)/2633/2024</a>                                                    | ISMAIL HOSSAIN KHAN AND 5 ORS<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS.          | MR. D P CHALIHA<br>MS M ROY                                          | MR H GUPTA (CGC)<br>DY.S.G.I.<br>SC, N M C                                 |
| 4                 | <a href="#">WP(C)/660/2025</a>                                                     | SHAHIDUR RAHMAN AND 25 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS          | MR. M H ANSARI<br>MR. S ALIM<br>MR. A H AHMED                        | SC, ELEM. EDU<br>SC, SSA                                                   |
| 5                 | <a href="#">WP(C)/2006/2025</a><br>FIXED                                           | TRIDIV CHOWDHURY<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. SAIENDRA DEKA<br>MR JITENDRA DAS<br>MR. R K SARMA                | GA, ASSAM<br>SC, REVENUE                                                   |
| 6                 | <a href="#">WP(C)/2072/2025</a><br>FIXED                                           | MURSHIDA YEASMIN LASKAR AND 6 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS. | MR. A M BARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA                       | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE                                  |
| 7                 | <a href="#">WP(C)/2248/2025</a><br>FIXED                                           | SADHANA CHAUDHARI<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS                   | MR. D GOGOI<br>MR. R BORA                                            | GA, ASSAM<br>DY.S.G.I.<br>SC, SOCIAL JUSTICE AND<br>EMPOWERMENT<br>SC, NVS |
| 8                 | <a href="#">WP(C)/2354/2025</a>                                                    | SUDEEP CHOUDHURY AND 16 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS         | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR. D J DAS                     | SC, ELEM. EDU<br>SC, FINANCE DEPTT.                                        |
| 9                 | <a href="#">WP(C)/2360/2025</a>                                                    | AFIYA BEGAM BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                 | MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>MS A BEGUM                | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE                                  |
| 10                | <a href="#">WP(C)/2362/2025</a>                                                    | ROWSANA YEASMIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS              | MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE                                  |
| 11                | <a href="#">WP(C)/2364/2025</a>                                                    | GOURAB DAS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                  | MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE                                  |

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|-------------------------------------|-------------------------------------------------------------------------|-------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|
| 12                                  | <a href="#">WP(C)/2377/2025</a>                                         | PUB BARALIMARI HIGH SCHOOL<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.        | MD. M H CHOUDHURY<br>MR MONZUR K<br>CHOUDHURY<br>MR. P CHAKRABORTY<br>R. BARUAH<br>MR. S N AHMED<br>TANZIM L. CHOUDHURY | SC, SEC. EDU.                                                                               |
| 13                                  | <a href="#">WP(C)/2384/2025</a>                                         | MOMOTAJ BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                     | MR. N HOSSAIN<br>MR. M MONDAL                                                                                           | SC, ELEM. EDU<br>GA, ASSAM                                                                  |
| 14                                  | <a href="#">WP(C)/2387/2025</a><br>B/O                                  | ASHAD ALI SHEIKH AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.        | MR. M U MONDAL<br>MR K ISLAM<br>MR A ALIM SK<br>A A AHMED<br>MR. A W MONDAL                                             | SC, ELEM. EDU<br>GA, ASSAM                                                                  |
| <b><u>ORDER (STAY VACATING)</u></b> |                                                                         |                                                                                     |                                                                                                                         |                                                                                             |
| 15                                  | <a href="#">I.A.(Civil)/1062/2025</a><br>in WP(C)/1012/2025             | SIRAJUL HOQUE BARBHUIYA<br><b>Versus</b><br>MD SAYKUL ISLAM AND 5 ORS.              | MR. N H MAZARBHUIYAN<br>MS. L WAJEEDA<br>MR. M H SAIKIA<br>MR R I BHUYAN                                                | MR. M KHAN<br>MR A K DAS<br>SC, SEC. EDU.<br>SC, FINANCE                                    |
|                                     | <b>WITH</b><br><a href="#">WP(C)/1012/2025</a><br>CAVT. NO. 000120/25,N | SIRAJUL HOQUE BARBHUIYA<br><b>Versus</b><br>MD. SAYKUL ISLAM LASKAR AND 5 ORS       | MR. N H MAZARBHUIYAN<br>MR. R P SARMAH<br>MS. L WAJEEDA<br>MR. M H SAIKIA<br>R ALI<br>MR R I BHUYAN                     | MR. M KHAN<br>MR A K DAS<br>SC, SEC. EDU.<br>FOR CAVEATOR<br>SC, FINANCE                    |
| <b><u>ORDER NO STEPS</u></b>        |                                                                         |                                                                                     |                                                                                                                         |                                                                                             |
| 16                                  | <a href="#">WP(C)/6547/2021</a>                                         | RANJITA KONWAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                     | MR MINTU SAIKIA                                                                                                         | SC, ELEM. EDU<br>SC, AG                                                                     |
| 17                                  | <a href="#">WP(C)/689/2022</a>                                          | DIPOK KUMAR SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                 | MR J PAYENG<br>MR A DEY                                                                                                 | GA, ASSAM<br>SC, EDU                                                                        |
| 18                                  | <a href="#">WP(C)/773/2022</a>                                          | MD. KALIM AHMED AND 7 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS         | MR. A R BHUYAN<br>MR. M A I HUSSAIN<br>N ISLAM                                                                          | SC, SEC. EDU.                                                                               |
| 19                                  | <a href="#">WP(C)/4490/2022</a>                                         | ABDUL GAFUR LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                 | MR. A M S MAZUMDER<br>MR R DAS                                                                                          | SC, ELEM. EDU                                                                               |
| 20                                  | <a href="#">WP(C)/5979/2022</a>                                         | CHINADI HIGH SCHOOL<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.               | MR. A R BHUYAN<br>MR. M A I HUSSAIN<br>MR N Z CHOUDHURY                                                                 | GA, ASSAM<br>SC, SEC. EDU.                                                                  |
| <b><u>ADMISSION</u></b>             |                                                                         |                                                                                     |                                                                                                                         |                                                                                             |
| 21                                  | <a href="#">WP(C)/1003/2025</a><br>PART-HEARD, FIXED                    | KADOM TERANGPI<br><b>Versus</b><br>THE UNION OF INDIA                               | MR B P BORAH<br>MR. U S BORA<br>MR P J DUTTA                                                                            | GA, ASSAM<br>MRS. R DEVI (C.G.C.)<br>DY.S.G.I.<br>SC, K A A C<br>SC, PCB<br>SC, FOREST      |
|                                     | <b>WITH</b><br><a href="#">WP(C)/1009/2025</a>                          | BRONSON TERANG<br><b>Versus</b><br>THE UNION OF INDIA AND 15 ORS.                   | MR B P BORAH<br>MR. U S BORA<br>MR P J DUTTA<br>MISS. J GOGOI<br>MR. A KHANDAKAR                                        | GA, ASSAM<br>MRS. R DEVI (C.G.C.)<br>DY.S.G.I.<br>SC, PCB<br>SC, FOREST<br>SC, K A A C      |
| 23                                  | <a href="#">WP(C)/829/2018</a>                                          | PRADIP CHANDRA KALITA and 14 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 8 ORS. | MR. P J SAIKIA<br>MS. R GOGOI                                                                                           | SC, ELEMENTARY<br>EDUCATION<br>SC, ELEMENTARY<br>EDUCATION<br>MR. R MAZUMDAR<br>SC, FINANCE |

|                                                                                 |                                          |                                                                                                              |                                                                                                                                                                                     |                                                                                             |
|---------------------------------------------------------------------------------|------------------------------------------|--------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|
| 24                                                                              | <a href="#">WP(C)/3804/2018</a>          | BISESWAR GIRLS ME SCHOOL AND 11 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.                       | MD H R AHMED<br>MD A ISLAM                                                                                                                                                          | SC, ELEM. EDU<br>SC, SSA<br>SC, BTADC                                                       |
| 25                                                                              | <a href="#">WP(C)/285/2019</a>           | CHANDAN KUMAR ROY AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                | MR. A D CHOUDHURY                                                                                                                                                                   | SC, ELEM. EDU<br>SC, SSA                                                                    |
| 26                                                                              | <a href="#">WP(C)/808/2020</a>           | RAYHAN UDDIN AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                      | MR A T M HUSSAIN<br>MRS M ALOM                                                                                                                                                      | GA, ASSAM<br>SC, SEC. EDU.                                                                  |
| 27                                                                              | <a href="#">WP(C)/2647/2020</a>          | UMESH RAJBONSHI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                             | MR. A K DUTTA<br>MR D C NATH<br>MS. C KALITA                                                                                                                                        | MR R CHAKRAVORTY<br>MR R SHARMA<br>SC, SEC. EDU.                                            |
| 28                                                                              | <a href="#">WP(C)/3275/2020</a>          | DIPESH MEDHI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                                | MR H BEZBARUA<br>MR. U SARMA<br>MR N SARMA                                                                                                                                          | SC, ELEM. EDU                                                                               |
| 29                                                                              | <a href="#">WP(C)/3573/2020</a>          | ABDUL JALAIL LASKAR<br><b>Versus</b><br>THE DIRECTOR OF PENSION AND 4 ORS.                                   | MR. A M BARBHUIYA<br>MR. J N ISLAM                                                                                                                                                  | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE                                                   |
| 30                                                                              | <a href="#">WP(C)/157/2021</a>           | SAMORENDRA KR SENGUPTA<br><b>Versus</b><br>THE CHAIRMAN AND 4 ORS                                            | MR A JAIN<br>MR S DAS<br>MR. S A HUSSAIN<br>MR D J HALOI                                                                                                                            | MRS. A GAYAN (R-4)<br>ASSTT.S.G.I.<br>MS. R BORA, SC, CBSE.<br>MS. R PATHAK (SC, CBSE, R-5) |
| <b>WITH</b><br><a href="#">I.A.(Civil)/718/2021</a><br><b>in WP(C)/157/2021</b> |                                          | SAMORENDRA KR. SENGUPTA<br><b>Versus</b><br>THE CHAIRMAN AND 4 ORS.                                          | MR D J HALOI                                                                                                                                                                        | MRS. A GAYAN<br>ASSTT.S.G.I.                                                                |
| <b>WITH</b><br><a href="#">I.A.(Civil)/41/2022</a><br><b>in WP(C)/157/2021</b>  |                                          | SAMORENDRA KR SENGUPTA<br><b>Versus</b><br>THE CHAIRMAN, BOARD OF GOVERNORS<br>SAINIK SCHOOL SOCIETY AND ORS | MR. S A HUSSAIN<br>MR D J HALOI                                                                                                                                                     | ASSTT.S.G.I.                                                                                |
| 31                                                                              | <a href="#">WP(C)/5236/2021</a><br>FIXED | DIDARUL KARIM BARBHUIYA AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                           | MR S BORTHAKUR<br>MS. P BORAH                                                                                                                                                       | SC, RMSA<br>SC, SEC. EDU.<br>SC, SEBA                                                       |
| 32                                                                              | <a href="#">WP(C)/3694/2021</a>          | ALAKANANDA SAIKIA AND 22 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                | MR K K MAHANTA (Sr. Advocate) (P1-23)<br>MS. N SHYAMAL<br>MR. U K NAIR<br>MR. M P SARMA<br>MS N BEGUM (P1-10,1-23)<br>MR A CHAKRABORTY<br>MR S GAUTAM (P1-23)<br>M R Sharma (P1-23) | SC, RMSA<br>SC, SEC. EDU.                                                                   |
| 33                                                                              | <a href="#">WP(C)/6837/2021</a>          | ABDUR RAHIM<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                 | MR M H AHMED<br>MS. N SULTANA                                                                                                                                                       | SC, SEC. EDU.<br>SC, FINANCE                                                                |
| 34                                                                              | <a href="#">WP(C)/7405/2022</a>          | SANATH KUMAR DEB<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                           | DR G J SHARMA<br>MR S NATH                                                                                                                                                          | SC, EDU<br>SC, FINANCE DEPTT.<br>SC, U G C                                                  |
| 35                                                                              | <a href="#">WP(C)/7786/2022</a>          | KANIKA NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                 | DR G J SHARMA<br>MR S NATH                                                                                                                                                          | SC, EDU<br>SC, FINANCE DEPTT.<br>SC, U G C                                                  |
| 36                                                                              | <a href="#">WP(C)/3054/2024</a><br>B/O   | JAYANTI BALA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS                                            | MR. M KHAN<br>MR. J RAHMAN<br>MS J AKTAR                                                                                                                                            | SC, ELEM. EDU<br>GA, ASSAM<br>SC, AG<br>SC, FINANCE                                         |
| 37                                                                              | <a href="#">WP(C)/3383/2024</a><br>B/O   | HASHEM ALI AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                        | DR. B AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. A K AZAD                                                                                                                            | GA, ASSAM<br>MR G U AHMED (R-6)<br>MR. R ISLAM(R-6)<br>MR N SARMA (R-5)<br>SC, SEC. EDU.    |

|               |                                                     |                                                                                   |                                                                                |                                                                                                                                                                                             |
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| 38            | <a href="#">WP(C)/6501/2024</a><br>FIXED            | SAYED FERUJA YEASMIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS             | MR B SINHA<br>MR. H ISLAM                                                      | SC, ELEM. EDU<br>GA, ASSAM                                                                                                                                                                  |
| 39            | <a href="#">WP(C)/26/2025</a>                       | UMESH CHANDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                | S BARO                                                                         | SC, SEC. EDU.<br>SC, FINANCE                                                                                                                                                                |
| <b>ORDERS</b> |                                                     |                                                                                   |                                                                                |                                                                                                                                                                                             |
| 40            | <a href="#">Cont.Cas(C)/103/2017</a>                | HIRANYA BHUYAN<br><b>Versus</b><br>PREETOM SAIKIA and 2 ORS.                      | MR.U J SAIKIA<br>MR.A GOHAIN                                                   | MR.D SAIKIA(R-1)(R-2)<br>MR.B CHOUDHURY(R-2)<br>MS.R BORAH(R-1)<br>MS.R SHARMAR-1                                                                                                           |
| 41            | <a href="#">Cont.Cas(C)/108/2017</a>                | SMT. NANIMA CHUTIA<br><b>Versus</b><br>SRI PREETOM SAIKIA and 2 ORS.              | MR.U J SAIKIA<br>MR.A GOHAIN                                                   | MR.D SAIKIA(R-1)(R-2)<br>MR.B CHOUDHURY(R-2)<br>MS.S RASUL R-1<br>MR.S M T CHISTIE(R-1)                                                                                                     |
| 42            | <a href="#">Cont.Cas(C)/363/2017</a>                | KABITA PHUKON<br><b>Versus</b><br>PRITAM SAIKIA and 4 ORS.                        | MR.P TALUKDAR<br>MS.B BORAH                                                    | MR.D SAIKIA(Sr.Adv.)(R-2)(R-1)<br>MR.M R LASKAR(R-1)<br>MR.B GOGOI(R-5)<br>MS.N PHUKAN(R-1)<br>MR.P NAYAK(R-5)<br>MR.N SARKAR(R-2)<br>MR.S RASULR-2                                         |
| 43            | <a href="#">Cont.Cas(C)/574/2017</a>                | NABAJYOTI NEOG<br><b>Versus</b><br>PREETOM SAIKIA and 3 ORS                       | MR.U J SAIKIA<br>MR.A GOHAIN                                                   | MR. D SAIKIA<br>MR. A DEKA                                                                                                                                                                  |
| 44            | <a href="#">Cont.Cas(C)/461/2021</a><br>FIXED       | KAWAIMARI NA-PAMUA L.P. SCHOOL<br><b>Versus</b><br>BIJOYA CHOUDHURY, ACS AND ANR. | MR. N BORAH<br>MR H MAZUMDER<br>MR P K BORA                                    | MR. D SAIKIA<br>MR. P K BORAH<br>MS. N PHUKAN<br>MS P DAS<br>SC, SSA                                                                                                                        |
| 45            | <a href="#">Cont.Cas(C)/292/2022</a><br>FIXED       | DIPTI DAS<br><b>Versus</b><br>DR. BIJOYA CHOUDHURY, ACS and ANR                   | MR. N BORAH<br>MR H MAZUMDER                                                   | MR. D SAIKIA<br>MR. D SAIKIA<br>MR S M T CHISTIER-2)<br>MR. P K BORAH(R-2)<br>MR. P K BORAH(R-2)<br>MR. N J KHATANIAR<br>MR A CHALIHA                                                       |
| 46            | <a href="#">Cont.Cas(C)/610/2022</a>                | UMESH DEKA AND 10 ORS<br><b>Versus</b><br>DR. BIJOYA CHOUDHURY AND ORS            | MR. P D NAIR<br>MR. A CHETRY<br>MR G ALAM<br>MR. H ROHMAN                      | MR. D SAIKIA(R-4)<br>MR S M T CHISTIE<br>MR S M T CHISTIE<br>MR. R MAZUMDAR (R-4)<br>MR. B GOGOI (R-5)<br>MR P NAYAK (R-5)<br>MR A CHALIHA (R-5)<br>SC, SEC. EDU.<br>SC, FINANCE DEPTT.     |
| 47            | <a href="#">WP(C)/1535/2022</a><br>WITH OFFICE NOTE | ANIMA DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                      | MR. B K DAS<br>MR. M DEKA                                                      | SC, ELEM. EDU                                                                                                                                                                               |
| 48            | <a href="#">WP(C)/7956/2022</a>                     | JYOTISHMITA BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS               | MD. H BHUYAN<br>MR. M R Z CHOUDHURY<br>MS. R NATH                              | SC, ELEM. EDU<br>GA, ASSAM                                                                                                                                                                  |
| 49            | <a href="#">WP(C)/8265/2022</a>                     | JADAB SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                     | DR R C BORPATRA GOHAIN<br>MRS. S BORPATRA GOHAIN<br>MS U SHARMA<br>MR. S AHMED | SC, HIGHER EDU<br>MR. J C GOGOI (r-4)<br>MS. S E AHMED (r-7,8,9)<br>MD A A HUSSAIN (r-7,8,9)<br>MR. S ALI (r-4)<br>MR B ISLAM (r-4)<br>SC, DIB. UNIVERSITY                                  |
| 50            | <a href="#">Cont.Cas(C)/17/2024</a><br>FIXED        | JIBAN CH BARMAN AND ANR<br><b>Versus</b><br>NARAYAN KONWAR, IAS AND 9 ORS         | MR. M U MONDAL<br>MS. N NASRIN<br>MR K ISLAM<br>MR A ALIM SK<br>MR. A W MONDAL | MR. D SAIKIA (r-2,4,8,9,5)<br>MR. B CHOUDHURY (r-9)<br>MR. S BORA (r-4,8,9,5)<br>MR. U SARMA (R-2)<br>MS M DAS (R-6)<br>MR. P SAIKIA (R-6)<br>MR. R K MUSHAHARY (r-4,8,5)<br>MS K DAS (r-2) |

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| 51 | <a href="#">WP(C)/5484/2024</a><br>B/O                                                                                                                                                                                                                                                   | MAZAHARUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                                                                                                                                                                              | MRS S RAHANA<br>MR. A M AHMED<br>B DAS<br>P. GHOSH                                                                                                                     | SC, SEC. EDU.                                                                                                         |
| 52 | <a href="#">WP(C)/6195/2024</a><br>B/O                                                                                                                                                                                                                                                   | MD. MOINUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                                                                                                                                                                             | MR H R A CHOUDHURY<br>MR. H ALI<br>B BARMAN                                                                                                                            | GA, ASSAM<br>MR. I H LASKAR(R-5)<br>MR. P K DEKA(R-5)<br>MR. P DAIMARY(R-5)<br>MS. N M LONGKENG(R-5)<br>J MEDHI (R-5) |
| 53 | <a href="#">WP(C)/6785/2024</a><br>B/O                                                                                                                                                                                                                                                   | PINKU KALITA<br><b>Versus</b><br>STATE OF ASSAM AND 6 ORS.                                                                                                                                                                                                                    | MR. J KALITA<br>MR SOHAING                                                                                                                                             | SC, HIGHER EDU<br>SC, BTC                                                                                             |
| 54 | <a href="#">I.A.(Civil)/1278/2025</a><br>B/O<br>in WP(C)/4764/2024<br><b>WITH</b><br><a href="#">WP(C)/4764/2024</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/3427/2024</a><br>in WP(C)/4764/2024<br><br><b>WITH</b><br><a href="#">I.A.(Civil)/1402/2025</a><br>in WP(C)/4764/2024 | RANBIR KALITA<br><b>Versus</b><br>THE STATE OF ASSAM<br><br>ANINDITA NATH AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS<br><br>DIGANTA KUMAR AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS<br><br>KABITA RAY<br><b>Versus</b><br>THE STATE OF ASSAM | MR. D DAS SR. ADV<br>MR. K MOHAMMED<br>MS S SHARMA<br><br>MR. D DAS SR. ADV<br>MR. K MOHAMMED<br>MS S SHARMA<br><br>MR. D DAS SR. ADV<br>MR. K MOHAMMED<br>MS S SHARMA | SC, HIGHER EDU<br><br>SC, HIGHER EDU<br><br>SC, HIGHER EDU                                                            |
| 55 | <a href="#">WP(C)/4350/2024</a>                                                                                                                                                                                                                                                          | BUBUMANI KALITA AND 63 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 20 ORS                                                                                                                                                                                                 | MR. D DAS SR. ADV<br>MR H K NATH<br>MR. K MOHAMMED<br>MS S SHARMA                                                                                                      | SC, HIGHER EDU                                                                                                        |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

| Sr.No. Case Number                         | Main Parties                                                                        | Petitioner Advocate                                                    | Respondent Advocate                                                                |
|--------------------------------------------|-------------------------------------------------------------------------------------|------------------------------------------------------------------------|------------------------------------------------------------------------------------|
| <b>MOTION</b>                              |                                                                                     |                                                                        |                                                                                    |
| 1 <a href="#">WP(C)/478/2025</a>           | M/S SARMA AND CO.<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.                 | MS. D GHOSH<br>MS H BETALA<br>MR. S. K. CHAKMA                         | SC, I O C                                                                          |
| 2 <a href="#">WP(C)/1294/2025</a><br>FIXED | EMAMI LIMITED<br><b>Versus</b><br>THE UNION OF INDIA                                | DR. A SARAF<br>MR P BARUAH<br>MR S J SAIKIA<br>MR. N N DUTTA           | MR G DAS (R-5)<br>MR. N ISLAM (R-5)<br>DY.S.G.I.<br>SC, INDUSTRIES AND<br>COMMERCE |
| 3 <a href="#">WP(C)/1549/2025</a>          | SARAT DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                        | MR G RAHUL<br>MR. D M NATH                                             | SC, IRRIGATION<br>SC, FINANCE DEPTT.                                               |
| 4 <a href="#">WP(C)/1960/2025</a>          | UTTAM KUMAR SINHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                 | MR. D HUSSAIN<br>MR. R A CHOUDHURY<br>MR. R A MAZUMDER<br>TARIQUE AZIZ | SC, IRRIGATION                                                                     |
| 5 <a href="#">WP(C)/2156/2025</a><br>FIXED | BIVASH DAS<br><b>Versus</b><br>UNION OF INDIA AND 2 OTHERS                          | MR. R P SARMAH<br>MS. T SOM<br>MS. U HAZARIKA                          | DY.S.G.I.                                                                          |
| 6 <a href="#">WP(C)/2335/2025</a>          | NONONIE MD BADAR UDDIN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS       | MR M A ISLAM<br>MR J I MONDAL                                          | SC, P AND R.D.<br>GA, ASSAM<br>SC. REVENUE                                         |
| 7 <a href="#">WP(C)/2338/2025</a>          | PONJUMONI DAS<br><b>Versus</b><br>THE UNION OF INDIA AND ORS                        | MRS. K K CHOUDHURY                                                     | DY.S.G.I.<br>SC. WATER RESOURCE<br>DEPTT.                                          |
| 8 <a href="#">WP(C)/2342/2025</a>          | HAFIZUL HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                     | MR G CHOUDHURY<br>MS N KALITA<br>MR ARINDAM BARUAH                     | SC, REVENUE                                                                        |
| 9 <a href="#">WP(C)/2372/2025</a>          | UTTAM KR BHATTACHARYYA AND 2 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 43 ORS. | MR. K P PATHAK<br>MR BHARGAV DAS<br>MR. C PAUL                         | DY.S.G.I.                                                                          |
| 10 <a href="#">WP(C)/2386/2025</a>         | BISWAJIT DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                    | MR. B J GHOSH<br>MR. I ALAM<br>MR. T SK                                | GA, ASSAM<br>SC, PWD                                                               |
| 11 <a href="#">WP(C)/2389/2025</a>         | M/S M K ELECTRICS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS            | MR R S CHAUHAN                                                         | GA, ASSAM<br>SC, FINANCE                                                           |

|                  |                                               |                                                                                                          |                                                                                          |                                                                                 |
|------------------|-----------------------------------------------|----------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------|
| 12               | <a href="#">WP(C)/2390/2025</a>               | KAMAL SING ENGJAI<br><b>Versus</b><br>THE UNION OF INDIA AND ORS                                         | MR B P BORAH<br>MR P J DUTTA<br>A KALITA<br>MR. A KHANDAKAR                              | GA, ASSAM<br>DY.S.G.I.<br>SC, K A A C<br>SC, PCB<br>SC, FOREST                  |
| <b>ADMISSION</b> |                                               |                                                                                                          |                                                                                          |                                                                                 |
| 13               | <a href="#">WP(C)/4465/2018</a>               | M/S. BRAHMAPUTRA ENTERPRISE<br><b>Versus</b><br>ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 5 ORS. | MR. R SARMA                                                                              | SC, APDCL                                                                       |
| 14               | <a href="#">WP(C)/8825/2018</a>               | RELIANCE TELECOM LTD.<br><b>Versus</b><br>UNION OF INDIA AND 2 ORS.                                      | MR D DAS<br>MR. K GOSWAMI<br>MR. A SANDILYA                                              | ASSTT.S.G.I.                                                                    |
| 15               | <a href="#">WP(C)/4940/2023</a><br>FIXED      | M/S NADUAR KOIBARTA MACH MARA S. S. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.               | MR. N BORAH<br>N AHMED<br>MR M.J. BHARALI                                                | GA, ASSAM<br>MR M R ADHIKARI (R-8,9,10)<br>MS. M BORAH (R-8,9,10)<br>SC, FOREST |
| 16               | <a href="#">WP(C)/747/2024</a><br>FIXED       | SHREE SHYAM ENTERPRISE<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                  | MR B PATHAK<br>MR B HAZARIKA<br>MR. M SHARMAH<br>MR. T NATH                              | GA, ASSAM                                                                       |
| 17               | <b>WITH</b><br><a href="#">WP(C)/861/2024</a> | M/S JYOTI FORGE AND FABRICATION PVT LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                 | MR B PATHAK<br>MR B HAZARIKA<br>MS M TIWARI<br>MR. M SHARMAH<br>MR. T NATH               | GA, ASSAM                                                                       |
| 18               | <b>WITH</b><br><a href="#">WP(C)/875/2024</a> | SHREE SHYAM ENTERPRISE<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                  | MR B PATHAK<br>MR B HAZARIKA<br>MR V KUMAR<br>MS M TIWARI<br>MR. M SHARMAH<br>MR. T NATH | GA, ASSAM                                                                       |
| 19               | <b>WITH</b><br><a href="#">WP(C)/885/2024</a> | SHREE SHYAM ENTERPRISE<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                  | MR B PATHAK<br>MR B HAZARIKA<br>MR V KUMAR<br>MR. M SHARMAH<br>MR. T NATH                | GA, ASSAM                                                                       |
| 20               | <b>WITH</b><br><a href="#">WP(C)/889/2024</a> | M/S JYOTI FORGE AND FABRICATION PVT LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                 | MR B PATHAK<br>MR B HAZARIKA<br>MR. M SHARMAH<br>MR. T NATH                              | GA, ASSAM                                                                       |
| 21               | <b>WITH</b><br><a href="#">WP(C)/923/2024</a> | SHREE SHYAM ENTERPRISE<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                  | MR B PATHAK<br>MR B HAZARIKA<br>MR. T NATH                                               | GA, ASSAM                                                                       |
| 22               | <b>WITH</b><br><a href="#">WP(C)/932/2024</a> | M/S JYOTI FORGE AND FABRICATION PVT LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                 | MR B PATHAK<br>MR B HAZARIKA<br>MS M TIWARI<br>MR. M SHARMAH<br>MR. T NATH               |                                                                                 |
| 23               | <b>WITH</b><br><a href="#">WP(C)/971/2024</a> | TARUN DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                              | MR B PATHAK<br>MR B HAZARIKA<br>MR V KUMAR<br>MS M TIWARI<br>MR. M SHARMAH<br>MR. T NATH | GA, ASSAM                                                                       |

|    |                                                       |                                                                                                       |                                                                                          |                                                                                                                                                                                                                                             |
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| 24 | <b>WITH</b><br><a href="#">WP(C)/1040/2024</a>        | TARUN DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                           | MR B PATHAK<br>MR B HAZARIKA<br>MR V KUMAR<br>MS M TIWARI<br>MR. M SHARMAH<br>MR. T NATH | GA, ASSAM                                                                                                                                                                                                                                   |
| 25 | <a href="#">WP(C)/916/2024</a><br>FIXED               | HARMUJ ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                           | MR. J M A CHOUDHURY<br>MR. A B T HAQUE<br>MS HIMADRI BORAH                               | GA, ASSAM                                                                                                                                                                                                                                   |
| 26 | <a href="#">WP(C)/978/2024</a><br>FIXED               | GODREJ AND BOYCE MFG CO. LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                         | MS D CHAUDHURY<br>MR A K PAUL                                                            | SC, AG<br>SC, HEALTH                                                                                                                                                                                                                        |
| 27 | <a href="#">WP(C)/1175/2024</a><br>B/O                | HALAKURA POPULAR SENIOR<br>SECONDARY SCHOOL AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. M DAS                                                                                | GA, ASSAM<br>MR. B D DEKA (R-5)<br>MR. M DAS (R-5)<br>N CHAUDHURY (R-5)<br>MR A BHATRA (R-5)<br>MR A DEKA (R-5)<br>SC, EXCISE DEPTT.                                                                                                        |
| 28 | <a href="#">WP(C)/2318/2024</a><br>B/O                | UTTAM KR SAHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                        | MR. T J MAHANTA<br>MR. B RAHMAN                                                          | GA, ASSAM                                                                                                                                                                                                                                   |
| 29 | <a href="#">WP(C)/2319/2024</a><br>B/O                | UTTAM KR SAHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                        | MR. T J MAHANTA<br>MR. B RAHMAN                                                          | GA, ASSAM                                                                                                                                                                                                                                   |
| 30 | <a href="#">WP(C)/4845/2024</a><br>B/O                | USHA JAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                            | MS B GOGOI<br>MR J K Bhuyan<br>MS. P GHOSH                                               | GA, ASSAM<br>SC, FINANCE                                                                                                                                                                                                                    |
| 31 | <a href="#">WP(C)/6363/2024</a><br>B/O                | PRAVEEN KUMAR GUPTA<br><b>Versus</b><br>STATE OF ASSAM AND 6 ORS                                      | MR. K SARMA<br>MR. S BORUAH                                                              | GA, ASSAM<br>SC, FINANCE DEPTT.<br>SC, IRRIGATION                                                                                                                                                                                           |
| 32 | <a href="#">WP(C)/6748/2024</a><br>FIXED              | IMAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                            | MR H R A CHOUDHURY<br>MR. A M AHMED<br>B DAS                                             | MR. S ALI<br>SC, TRANSPORT<br>DEPARTMENT, ASSAM                                                                                                                                                                                             |
| 33 | <a href="#">WP(C)/7053/2024</a><br>B/O                | KHOKAN CHANDRA DEB<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                  | MS B GOGOI<br>MR J K Bhuyan<br>MS. P GHOSH                                               | GA, ASSAM<br>SC, FINANCE                                                                                                                                                                                                                    |
| 34 | <a href="#">WP(C)/71/2025</a><br>B/O                  | SUBRATA SEN<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                                          | MR. J I BORBHUIYA<br>MR. L MOHAN                                                         | GA, ASSAM<br>SC, BTC                                                                                                                                                                                                                        |
| 35 | <a href="#">WP(C)/94/2025</a><br>B/O                  | RUPA PAUL<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                                            | MR. J I BORBHUIYA<br>MR. L MOHAN                                                         | GA, ASSAM<br>SC, BTC                                                                                                                                                                                                                        |
| 36 | <a href="#">WP(C)/142/2025</a><br>CAVT. NO.11252/024, | M/S VARDAN ASSOCIATES PRIVATE<br>LIMITED<br><b>Versus</b><br>NUMALIGARH REFINERY LIMITED AND 7<br>ORS | MR B D DAS<br>MRS R DEKA<br>MR D BANIA<br>MR P UPADHYAYA<br>MR J LOTH                    | MR. R P SARMAH(R-7)<br>MR. N DEKA(R-1,2,3,4,5)<br>MRS. R DEVI (C.G.C (R-6))<br>MR. A GANGULY(R-8)<br>MR. D DOLEY (R-7)<br>MR. M GOGOI (R-1,2,3,4,5)<br>MR. A DHANUKA (R-8)<br>MR. S BANIKYA(R-<br>1,2,3,4,5)<br>MS A DEKA(R-7)<br>DY.S.G.I. |
| 37 | <a href="#">WP(C)/1613/2025</a><br>B/O                | ONE TO TEN SOLUTION PVT. LTD.<br><b>Versus</b><br>GUWAHATI MUNICIPAL CORPORATION                      | MR. S K DAS<br>MR A I TALUKDAR                                                           | SC, GMC                                                                                                                                                                                                                                     |
| 38 | <a href="#">WP(C)/1895/2025</a><br>FIXED              | SUSHMITA SAIKIA ALIAS SUSHMITA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                     | MR. S BANIK<br>MS F BEGUM                                                                | GA, ASSAM<br>SC, EXCISE DEPTT.                                                                                                                                                                                                              |
| 39 | <a href="#">WP(C)/1932/2025</a><br>FIXED              | NISHIKA ROADLINES PVT. LTD.<br><b>Versus</b><br>INDIAN OIL CORPORATION LIMITED                        | MR. P N GOSWAMI<br>MR. K P PATHAK<br>MR BHARGAV DAS<br>MR. C PAUL                        | SC, OIL                                                                                                                                                                                                                                     |

|               |                                          |                                                                                               |                                                                   |                                                                                                                                            |
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| 40            | <a href="#">WP(C)/1934/2025</a><br>FIXED | SRIMANTA SANKARDEV AUTO WORLD<br>PVT. LTD.<br><b>Versus</b><br>INDIAN OIL CORPORATION LIMITED | MR. P N GOSWAMI<br>MR. K P PATHAK<br>MR BHARGAV DAS               | SC, OIL                                                                                                                                    |
| 41            | <a href="#">WP(C)/1935/2025</a><br>FIXED | SRIMANTA SANKARDEV AUTO WORLD<br>PVT. LTD.<br><b>Versus</b><br>INDIAN OIL CORPORATION LIMITED | MR. P N GOSWAMI<br>MR. K P PATHAK<br>MR BHARGAV DAS<br>MR. C PAUL | SC, OIL                                                                                                                                    |
| 42            | <a href="#">WP(C)/1936/2025</a><br>FIXED | NISHIKA ROADLINES PVT. LTD.<br><b>Versus</b><br>INDIAN OIL CORPORATION LIMITED                | MR. P N GOSWAMI<br>MR. K P PATHAK<br>MR BHARGAV DAS<br>MR. C PAUL | SC, OIL                                                                                                                                    |
| <b>ORDERS</b> |                                          |                                                                                               |                                                                   |                                                                                                                                            |
| 43            | <a href="#">Cont.Cas(C)/762/2022</a>     | ISMAIL ALI MAZUMDER<br><b>Versus</b><br>ALOK KUMAR AND ANR                                    | MR M J QUADIR<br>MR. K MIRA<br>MR S S ISLAM                       | MS. M BARMAN (R-2)<br>MR. R DUBEY<br>MR. M ISLAM (R-2)<br>MS. A B KAYASTHA<br>MR. A N I HUSSAIN                                            |
| 44            | <a href="#">Cont.Cas(C)/648/2023</a>     | MD. JAN MOHAMMAD TALUKDAR<br><b>Versus</b><br>AKASH DEEP AND 3 ORS                            | MR P SARMA                                                        | MR. D SAIKIA (R-1)<br>MR. D SAIKIA (R-1)<br>MR. B CHOUDHURY (R-3,2)<br>MR. B CHOUDHURY (R-3,2)<br>MR P NAYAK (R-3,2)<br>MR P NAYAK (R-3,2) |
| 45            | <a href="#">WP(C)/4720/2024</a>          | PATBAUSI MIN SAMABAY SAMITI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                  | MR S KHOUND<br>MR D J MEDHI<br>MR. J PAULO                        | GA, ASSAM<br>SC, FISHERY                                                                                                                   |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 5th May 2025 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II]**

| Sr.No. Case Number                                   | Main Parties                                                                                            | Petitioner Advocate                                           | Respondent Advocate                                     |
|------------------------------------------------------|---------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|---------------------------------------------------------|
| <b>MOTION</b>                                        |                                                                                                         |                                                               |                                                         |
| 1 <a href="#">WP(C)/474/2025</a><br>FIXED, WITH LCR  | JERINA BEGUM @ ZERINA BEGUM @<br>JARINA AHMED<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS          | MR N AHMED<br>MR. M M ZAMAN<br>M RAHMAN<br>IMDADUL ISLAM      | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, F.T<br>SC, ECI |
| 2 <a href="#">WP(C)/1355/2025</a><br>FIXED, WITH LCR | MD ROFIQUL ISLAM @ RAFIKUL ISLAM,<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS                      | MR. M U MAHMUD<br>MR. M ALI<br>MR S ISLAM<br>MD. ANARUL ISLAM | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T |
| 3 <a href="#">WP(C)/1386/2025</a><br>FIXED           | FALATON NESSA<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS.                                             | MR P C DEY<br>MR BASAB DEY                                    | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T |
| 4 <a href="#">WP(C)/2031/2025</a><br>FIXED, WITH LCR | HASHEM ALI @ HASEM ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                                 | K U AHMED                                                     | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T |
| 5 <a href="#">WP(C)/2060/2025</a><br>FIXED, WITH LCR | INTAJ MANDAL ALIAS INTAJ ALI<br><b>Versus</b><br>THE UNION OF INDIA                                     | MR. D P MANDAL<br>MR A.THAKURIA                               | GA, ASSAM<br>DY.S.G.I.<br>SC, F.T<br>SC, ECI            |
| 6 <a href="#">WP(C)/2337/2025</a>                    | SAHANUR ALI @ SAHINUR ISLAM<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                            | MR. SURAJIT DAS<br>MR. J ABBAS<br>MS. B LASKAR<br>MS. H G DAS | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, F.T<br>SC, ECI |
| 7 <a href="#">WP(C)/2365/2025</a>                    | ASKAR ALI AKAND @ ASGAR AKAND @<br>ASKAR AKAND<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.        | A R MONDAL                                                    | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T |
| 8 <a href="#">WP(C)/2381/2025</a>                    | MD. HAJARAT ALI ALIAS HAZARAT ALI<br>ALIAS HOZARAT ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR<br>MR. S I TALUKDAR                            | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T |

**ADMISSION**

|    |                                             |                                                                                                               |                                                                     |                                                                                             |
|----|---------------------------------------------|---------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------|---------------------------------------------------------------------------------------------|
| 9  | <a href="#">WP(C)/3410/2018</a><br>WITH LCR | UKIL BISWAS @ AKHIL BISWAS AND 3<br>ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.                    | MR. K LAHKAR<br>MR D BARMAN                                         | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.                           |
| 10 | <a href="#">WP(C)/3429/2018</a><br>WITH LCR | KUNJA BISWAKARMA<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.                                            | MS. S KANUNGOE<br>MS. J CHETRY                                      | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.                         |
| 11 | <a href="#">WP(C)/3434/2018</a><br>WITH LCR | NANI BALA DAS @ NABAMI BALA DAS<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS.                             | MR. B C DAS<br>MR. B K SARMA                                        | MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.                                  |
| 12 | <a href="#">WP(C)/3441/2018</a><br>WITH LCR | ABDUL RAJAK LASKAR @ MD ABDUL<br>RAJAK @ ABDUL REJAK LASKAR<br><b>Versus</b><br>THE UNION OF INDIA AND 8 ORS. | MR. A M BARBHUIYA<br>MS F BEGUM<br>MS. M MEDHI                      | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| 13 | <a href="#">WP(C)/3455/2018</a><br>WITH LCR | ABDUL KALAM @ MD. KALAM ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                                 | MR A ALI<br>MR. A R SIKDAR<br>MR. A MANNAF                          | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.                           |
| 14 | <a href="#">WP(C)/3458/2018</a><br>WITH LCR | MUSSTT. TARA BANU<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                                           | MRS S RAHANA<br>MR H R A CHOUDHURY<br>MRS H AHMED<br>MR. A MATIN    | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.                           |
| 15 | <a href="#">WP(C)/3777/2018</a><br>WITH LCR | CHANDRAVAN NESSA<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                                            | MR. U DAS<br>MR. D SARMAH<br>MS. M DEVI<br>MR. R ISLAM              | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T |
| 16 | <a href="#">WP(C)/3834/2018</a><br>WITH LCR | JAYANTI BISWAS<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.                                              | MR S DEY<br>MR. T ROY<br>MS. B SARKAR                               | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| 17 | <a href="#">WP(C)/4226/2018</a><br>WITH LCR | SRI DILIP BARMAN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                                            | MR. P C DEY                                                         | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T                           |
| 18 | <a href="#">WP(C)/5841/2018</a><br>WITH LCR | MUSSTT. BASIRAN NESSA @ BACHIRAN<br>NECHA<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                   | SYED BURHANUR RAHMAN<br>MR A W AMAN<br>MR S A BARBHUIYA             | SC, NRC (R6)<br>ASSTT.S.G.I. (R1)<br>SC, ELECTION<br>COMMISSION. (R2)<br>SC, F.T (R3TO5)    |
| 19 | <a href="#">WP(C)/5843/2018</a><br>WITH LCR | LAL BHANU<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                                                   | MR. A M KHAN<br>MR. R ALI<br>MD R AMIN                              | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI                                             |
| 20 | <a href="#">WP(C)/6127/2018</a><br>WITH LCR | ROHIMA KHATUN @ RAHIMA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                                | MR H R A CHOUDHURY<br>MR. A M AHMED<br>MS S DAS<br>MR. J M SULAIMAN | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |

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| 21 | <a href="#">WP(C)/6151/2018</a><br>WITH LCR                  | AJUPA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                 | MR. S ISLAM<br>MR J ISLAM<br>MS. A KAUSHAR                         | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI                                                        |
| 22 | <a href="#">WP(C)/6611/2018</a><br>WITH LCR                  | SAHAR ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                    | MRS S RAHANA<br>MR H R A CHOUDHURY<br>MR. A M AHMED<br>MRS H AHMED | SC, NRC<br>MS. A VERMA<br>MR J PAYENG<br>MR. D BARUAH<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI                                                        |
| 23 | <a href="#">WP(C)/6665/2018</a><br>WITH LCR                  | JOYGON NESSA<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                 | MR. A F N U MOLLAH<br>MD H R AHMED                                 | SC, NRC (R6)<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION. (R2)<br>SC, F.T (R3TO5)                                                                |
| 24 | <a href="#">WP(C)/6670/2018</a><br>WITH LCR                  | HASHI RANI SAHA<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.              | MR. A K HUSSAIN<br>MS S HAZARIKA<br>MR. B HUSSAIN<br>MR A HAQUE    | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T                                                                                  |
| 25 | <a href="#">WP(C)/6672/2018</a><br>WITH LCR                  | SURATON NESSA @ SURATON BEWA<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS. | MR. J AHMED<br>S Z AHMED<br>MS. H BEGUM<br>MS. M AHMED             | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T                                                                                  |
| 26 | <a href="#">WP(C)/6805/2018</a><br>WITH LCR                  | AMALA BARMAN<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS                  | MR. B BARUAH<br>MS P BATHARI                                       | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.                                                                                  |
| 27 | <a href="#">WP(C)/6816/2018</a><br>WITH LCR                  | EYAKUB ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.                   | MR. A ROSHID<br>MS. M R DEVI                                       | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI                                                        |
| 28 | <a href="#">WP(C)/6883/2018</a><br>WITH LCR                  | BIJOY HALDER<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS                  | MR N AHMED<br>MR. S K M ALOMGIR                                    | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T                                                                                  |
| 29 | <a href="#">WP(C)/6889/2018</a><br>WITH LCR                  | HUSNA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS                   | MR. A Y CHOUDHURY<br>MR. N H LASKAR<br>MR. T A CHOUDHURY           | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.                                                                                  |
| 30 | <a href="#">WP(C)/8771/2018</a><br>FIXED, WITH DOCUMENT FILE | MINATI RAY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                   | MR. I H SAIKIA<br>MR. K KALITA<br>MR K KASHYAB<br>MS L HMAR        | GA, ASSAM<br>MS. M SARMA<br>MR. J C GOGOI<br>MR. K KALITA<br>MR. D HANDIQUE<br>MR. P RAHMAN (R-7)<br>MR. S ALI (R-7)<br>SC, HEALTH<br>MR. H KAKATI |
| 31 | <a href="#">WP(C)/554/2019</a><br>WITH LCR                   | SIRINA KHATUN<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.                    | MR. S BHUYAN<br>MR. R SARKAR                                       | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI                                                        |

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| 32 | <a href="#">WP(C)/648/2019</a><br>WITH LCR  | JALALUDDIN @ JALAL HAQUE<br><b>Versus</b><br>UNION OF INDIA AND 6 ORS               | MRS. B GOGOI<br>MS. M DEORI                                                       | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T                           |
| 33 | <a href="#">WP(C)/651/2019</a><br>WITH LCR  | JAMILA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 8 ORS.                      | MR. A B SIDDIQUE                                                                  | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| 34 | <a href="#">WP(C)/656/2019</a><br>WITH LCR  | PANCHAMI MALODAS @ PANCHAMI<br>BISWAS<br><b>Versus</b><br>UNION OF INDIA AND 6 ORS. | DR R SARMA<br>MR. B K BHATTACHARJEE<br>MS. D SHARMA<br>MS. P SAHA<br>MS. N BARMAN | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.                           |
| 35 | <a href="#">WP(C)/659/2019</a><br>WITH LCR  | MARZINA BEGUM @ MARZINA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 9 ORS.    | MR. M U MONDAL<br>MS. N NASRIN<br>MD. I H KHAN                                    | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| 36 | <a href="#">WP(C)/676/2019</a><br>WITH LCR  | RASHMILLA BEGUM<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS                        | MR. D P CHALIHA<br>MR M RANA<br>MR. U P CHALIHA                                   | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.                           |
| 37 | <a href="#">WP(C)/677/2019</a><br>WITH LCR  | ANANTA RAM BISWAS<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                 | MR. B CHOWDHURY<br>MR. K D SARMA                                                  | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| 38 | <a href="#">WP(C)/679/2019</a><br>WITH LCR  | ADAM ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.                          | MR. M U MAHMUD<br>MR P K DAS                                                      | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| 39 | <a href="#">WP(C)/693/2019</a><br>WITH LCR  | JELEKA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                      | MR. Z HAMMAD<br>SC, NRC<br>MR. R A CHOUDHURY<br>SC, ELECTION<br>COMMISSION.       | ASSTT.S.G.I.<br>SC, F.T                                                                     |
| 40 | <a href="#">WP(C)/698/2019</a><br>WITH LCR  | ALLAUDDIN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                         | MR B ISLAM<br>MR A A DEWAN<br>MRS. P PHUKAN                                       | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T                           |
| 41 | <a href="#">WP(C)/70/2022</a><br>WITH LCR   | SAHERA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                      | MR. S ISLAM<br>MS. A KAUSHAR                                                      | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI                                               |
| 42 | <a href="#">WP(C)/2434/2022</a><br>WITH LCR | ANOWARA BEGUM @ ANOWARA<br>KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS  | MR. A S ALI<br>MR S HUSSAIN<br>MR. S A B KHABIR                                   | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI                                  |
| 43 | <a href="#">WP(C)/7911/2022</a><br>WITH LCR | MAJIRAN NESSA<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                      | MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>MR S T ADNAN               | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.                 |

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| 44             | <a href="#">WA/145/2025</a><br>FIXED                                   | SRI MINTU BORKATAKY<br><b>Versus</b><br>OIL INDIA LIMITED AND 10 ORS          | MR. P D NAIR<br>MR. A CHETRY<br>MR G ALAM<br>MR. H ROHMAN<br>MR S R A NASER                  | SC, OIL                                                 |
| 45             | <a href="#">WP(C)/259/2025</a><br>FIXED, WITH LCR                      | MOYNAL HOQUE @ MOYNAL SK<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS     | MD. A HUSSAIN<br>MR. K ALOM<br>MR. T ISLAM<br>J RAHMAN                                       | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, F.T<br>SC, ECI |
| <b>HEARING</b> |                                                                        |                                                                               |                                                                                              |                                                         |
| 46             | <a href="#">WA/59/2023</a><br>FIXED, BY SLIP                           | KAMAL DEBNATH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. A               | MR. P J SAIKIA<br>MS D DUTTA                                                                 | GA, ASSAM                                               |
| 47             | <b>WITH</b><br><a href="#">WA/75/2020</a>                              | SMTI PALLABI SARMA CHAUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR A C BORBORA<br>MRS. R BORBORA<br>MR. U K NAIR<br>MR. R SINGHA<br>MR. M P SHARMA           | GA, ASSAM                                               |
| 48             | <b>WITH</b><br><a href="#">WA/98/2020</a>                              | PALLAVI SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS               | MR. P N SHARMA<br>MR. B PRASAD<br>MR. D DOLEY                                                | GA, ASSAM                                               |
| 49             | <b>WITH</b><br><a href="#">WA/101/2020</a>                             | SMTI RUMI SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS             | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>MS. N MAHANTA                                         | GA, ASSAM                                               |
| 50             | <b>WITH</b><br><a href="#">WA/103/2020</a>                             | DWITHUN BORGAYARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS            | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>MR. D J DAS                                           | GA, ASSAM                                               |
| 51             | <b>WITH</b><br><a href="#">WA/110/2020</a>                             | DHRUBOJYOTI CHAKRABORTY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.     | MS. S D GUPTA<br>MR. N DHAR                                                                  | SC, APSC<br>SR, GA, ASSAM                               |
| 52             | <b>WITH</b><br><a href="#">WA/111/2020</a>                             | KAVITA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                  | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>MR S DAS<br>MR. S A HUSSAIN<br>MR D J HALOI<br>G BORO | GA, ASSAM                                               |
|                | <b>WITH</b><br><a href="#">I.A.(Civil)/1937/2023</a><br>in WA/111/2020 | KAVITA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                  | MR. K N CHOUDHURY                                                                            | GA, ASSAM                                               |
| 53             | <b>WITH</b><br><a href="#">WA/118/2020</a>                             | SUSOVAN DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                 | MR. N DHAR<br>MS. S DASGUPTA                                                                 | GA, ASSAM<br>SC, APSC                                   |
| 54             | <b>WITH</b><br><a href="#">WA/119/2020</a>                             | SRI BHASKAR DUTTA DAS<br><b>Versus</b><br>STATE OF ASSAM AND 2 ORS            | MR. N DHAR<br>MS. S DASGUPTA                                                                 | SR. GA, ASSAM<br>SC, REVENUE                            |
| 55             | <b>WITH</b><br><a href="#">WA/125/2020</a>                             | AMRIT JYOTI SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS           | MR. N DHAR<br>MS. S DASGUPTA                                                                 | SR. GA, ASSAM<br>SC, REVENUE                            |
| 56             | <b>WITH</b><br><a href="#">WA/126/2020</a>                             | HARSHAJYOTI BORA AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>MR. I KALITA                                          | GA, ASSAM                                               |

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| 57 | <b>WITH</b><br><a href="#">WA/127/2020</a>                             | BHASKAR CHANDRA DEVA SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS. | MR. A K BHUYAN<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND<br>MR A TALUKDAR                                             | SC, APSC                                 |
| 58 | <b>WITH</b><br><a href="#">WA/128/2020</a>                             | KUNAL DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                  | MR B D DAS<br>MR H K SARMA<br>MR. A K BHUYAN<br>MRS R DEKA<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND<br>MR A TALUKDAR | SC, APSC                                 |
| 59 | <b>WITH</b><br><a href="#">WA/131/2020</a>                             | DEBAJIT BORA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.      | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>MR. D J DAS                                                                            | GA, ASSAM                                |
| 60 | <b>WITH</b><br><a href="#">WA/137/2020</a>                             | NIPAN KR PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.            | MR. A K BHUYAN<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND<br>MR A TALUKDAR                                             | SC, APSC                                 |
| 61 | <b>WITH</b><br><a href="#">WA/141/2020</a>                             | PRASENJIT KR. GHOSH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS         | MR S S DEY<br>MR. N J KHATANIAR                                                                                               | SC, TRANSPORT                            |
| 62 | <b>WITH</b><br><a href="#">WA/147/2020</a>                             | JATINDRA PRASAD BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.     | MR. R P KAKOTI SR. ADV.<br>MR A B DEY<br>MR. S A HUSSAIN<br>MR D J HALOI<br>MR. S SUTRADHAR                                   | GA, ASSAM                                |
| 63 | <b>WITH</b><br><a href="#">WA/154/2020</a>                             | JYOTIRMOY ADHIKARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.         | MR. K N CHOUDHURY<br>MR. J PATOWARY                                                                                           | GA, ASSAM                                |
| 64 | <b>WITH</b><br><a href="#">WA/155/2020</a>                             | BADRUL ISLAM CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.     | MR. S K TALUKDAR<br>MR. A B T HAQUE                                                                                           | GA, ASSAM<br>MR. A K THAKUR              |
| 65 | <b>WITH</b><br><a href="#">WA/163/2020</a>                             | BARNALI DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                | MR H GUPTA<br>MR. D GAGAI<br>MR F KHAN<br>MS D BARUAH<br>MS B BARMAN<br>MR. M S HUSSAIN                                       | GA, ASSAM                                |
| 66 | <b>WITH</b><br><a href="#">WA/169/2020</a>                             | MANZOOR ELAHI LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.       | MR. A B T HAQUE                                                                                                               | GA, ASSAM                                |
| 67 | <b>WITH</b><br><a href="#">WA/174/2020</a>                             | KAUSHIK KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.             | MRS. K BARPUZARI<br>MR. A CHAMUAH<br>MS. T GHOSH                                                                              | GA, ASSAM                                |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1918/2020</a><br>in WA/174/2020 | KAUSHIK KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.             | MRS. K BARPUZARI<br>MR. A CHAMUAH<br>MS. T GHOSH                                                                              | GA, ASSAM                                |
| 68 | <b>WITH</b><br><a href="#">WA/180/2020</a>                             | BARNALI DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.               | MRS. K BARPUZARI<br>MR. A CHAMUAH<br>MR. D DAS<br>MR. B KONWAR                                                                | SC, FINANCE AND<br>TAXATION<br>GA, ASSAM |

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|    | WITH<br><a href="#">I.A.(Civil)/1930/2020</a><br>in WA/180/2020 | BARNALI DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                  | MRS. K BARPUZARI<br>MR. A CHAMUAH<br>MR. D DAS<br>MR. B KONWAR                            | SC, FINANCE AND<br>TAXATION<br>GA, ASSAM |
| 69 | WITH<br><a href="#">WA/185/2020</a>                             | UTPAL BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                  | MR A D CHOUDHURY<br>MR. T CHAKRABORTY<br>MR. D CHOUDHURY<br>MR. P DUTTA                   | GA, ASSAM                                |
|    | WITH<br><a href="#">I.A.(Civil)/2001/2020</a><br>in WA/185/2020 | UTPAL BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                  | MR A D CHOUDHURY<br>MR. T CHAKRABORTY<br>MR. D CHOUDHURY<br>MR. P DUTTA                   | GA, ASSAM                                |
| 70 | WITH<br><a href="#">WA/196/2020</a>                             | SABBIRA IMRAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                 | MR. S K TALUKDAR<br>MR. N J KHATANIAR<br>MR. D DOLEY<br>MR. K P PATHAK<br>MR. A B T HAQUE | GA, ASSAM                                |
| 71 | WITH<br><a href="#">WA/206/2020</a>                             | SAIBUR RAHMAN BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.       | MR F KHAN<br>MS D BARUAH<br>MS BISMITA BARMAN                                             | GA, ASSAM                                |
| 72 | WITH<br><a href="#">WA/213/2020</a>                             | MD. MUSTAFA AHMED BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.   | MR. S ROY<br>MR. M H LASKAR<br>MR M HOSSAIN                                               | GA, ASSAM                                |
| 73 | WITH<br><a href="#">WA/219/2020</a>                             | SMTI. LEENA KRISHNA KAKATI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.    | MR H GUPTA<br>MR F KHAN<br>MS D BARUAH<br>MS BISMITA BARMAN                               | GA, ASSAM                                |
| 74 | WITH<br><a href="#">WA/26/2021</a>                              | GULSHAN DAOLAGUPU<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.             | MR. M P CHOUDHURY<br>MR. S BATHARI                                                        | SR. GA, ASSAM                            |
| 75 | WITH<br><a href="#">WA/31/2021</a>                              | BHARGAV PHUKAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                | MR. M P CHOUDHURY<br>MR. S BATHARI                                                        | GA, ASSAM                                |
| 76 | WITH<br><a href="#">WA/47/2021</a>                              | GANESH CHANDRA DAS AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. | MR N DUTTA<br>MR. N N B CHOUDHURY<br>MR. M P CHOUDHURY<br>MR. S BATHARI                   | GA, ASSAM                                |
| 77 | WITH<br><a href="#">WA/50/2021</a>                              | DILIP KUMAR KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.            | MR F KHAN<br>MS D BARUAH<br>MS BISMITA BARMAN                                             | GA, ASSAM                                |
| 78 | WITH<br><a href="#">WA/58/2021</a>                              | MOON MAZOOMDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                | MR H GUPTA<br>MR F KHAN<br>MS D BARUAH<br>MS BISMITA BARMAN                               | GA, ASSAM                                |
| 79 | WITH<br><a href="#">WA/185/2021</a>                             | RHITURAJ NEOG<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                 | MR K P PATHAK<br>MR. N J KHATANIAR                                                        | GA, ASSAM<br>SC, FINANCE                 |
| 80 | WITH<br><a href="#">WA/216/2021</a>                             | ANIRUDHYA ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                 | MR. S A HUSSAIN<br>MR D J HALOI                                                           | GA, ASSAM                                |
| 81 | WITH<br><a href="#">WA/217/2021</a>                             | HIMANGSHU CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.           | MR. S A HUSSAIN<br>MR D J HALOI                                                           | GA, ASSAM                                |

|    |                                                                       |                                                                               |                                                                                                      |                                   |
|----|-----------------------------------------------------------------------|-------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|-----------------------------------|
| 82 | <b>WITH</b><br><a href="#">WA/277/2021</a>                            | JOYDEV MAHANTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.              | MR. S A HUSSAIN<br>MR D J HALOI                                                                      | GA, ASSAM                         |
| 83 | <b>WITH</b><br><a href="#">WA/279/2021</a>                            | RAJU SAHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                   | MR. S A HUSSAIN<br>MR D J HALOI                                                                      | GA, ASSAM                         |
| 84 | <b>WITH</b><br><a href="#">WA/321/2021</a>                            | SUNAYANA AIDEW<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.              | MR. P K MUNIR<br>MR. S A HUSSAIN<br>MR D J HALOI                                                     | GA, ASSAM<br>SC, FINANCE          |
| 85 | <b>WITH</b><br><a href="#">WA/333/2021</a>                            | HARSHAJYOTI BORA AND 7 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. | MR. D DAS SR. ADV (p-8)<br>MR. J PATOWARY<br>MR S DAS<br>MR. S A HUSSAIN<br>MR D J HALOI<br>R BARMAN | GA, ASSAM                         |
| 86 | <b>WITH</b><br><a href="#">WA/14/2022</a>                             | SURANJITA HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.          | MR A CHOWDHURY<br>MR. J PATOWARY<br>MR S DUTTA<br>MR. S A HUSSAIN<br>MR D J HALOI<br>IMSENKALA       | GA, ASSAM                         |
| 87 | <b>WITH</b><br><a href="#">WA/93/2022</a>                             | SRABANTI SENGUPTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.           | MR A JAIN<br>MR S DAS<br>MR. S A HUSSAIN<br>MR D J HALOI                                             | GA, ASSAM                         |
| 88 | <b>WITH</b><br><a href="#">WA/95/2022</a>                             | GEETALI DOLEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.               | MR A JAIN<br>MR S DAS<br>MR. S A HUSSAIN<br>MR D J HALOI                                             | GA, ASSAM                         |
| 89 | <b>WITH</b><br><a href="#">WA/96/2022</a>                             | MANAS PRATIM HALOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.          | MR A JAIN<br>MR S DAS<br>MR. S A HUSSAIN<br>MR D J HALOI                                             | GA, ASSAM                         |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1380/2025</a><br>in WA/96/2022 | MANAS PRATIM HALOI<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR S DAS<br>MR. S A HUSSAIN<br>MR A JAIN                                                             | GA, ASSAM<br>SC, FINANCE          |
| 90 | <b>WITH</b><br><a href="#">WA/159/2022</a>                            | DIPAK KHANIKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS               | MS H AHMED<br>MR F KHAN<br>MR U CHAUDHURY<br>MS BISMITA BARMAN<br>MS. R TALUKDAR                     | GA, ASSAM                         |
| 91 | <b>WITH</b><br><a href="#">WA/22/2023</a>                             | VIKASH KUMAR PINCHA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. H         | MR. P J SAIKIA<br>MS D DUTTA                                                                         | MR. B GOGOI<br>SC, FINANCE DEPTT. |
| 92 | <b>WITH</b><br><a href="#">WA/70/2023</a>                             | NISHA MONI DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. B             | MR. P J SAIKIA<br>MS D DUTTA                                                                         | GA, ASSAM                         |
| 93 | <b>WITH</b><br><a href="#">WA/335/2023</a>                            | ABHISHEK BORBORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.            | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>N GAUTAM                                                      | SC, EXCISE DEPTT.                 |
| 94 | <b>WITH</b><br><a href="#">WA/27/2024</a>                             | MRIGEN HALOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                | MR. K N CHOUDHURY<br>MR. J PATOWARY                                                                  | SC, AGRI. DEPARTMENT              |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
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| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
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| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 6**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

### ORDERS

|   |                                                                        |                                                                              |                                         |                              |
|---|------------------------------------------------------------------------|------------------------------------------------------------------------------|-----------------------------------------|------------------------------|
| 1 | <a href="#">Review.Pet./72/2017</a><br>IN CRP(I/O) 50/2016(D/O), FIXED | SMTI SAIRA KHAN<br><b>Versus</b><br>SRI LABAN CHANDRA HAZARIKA and 10<br>ORS | MR.P P BARUAH<br>MR.S TAI<br>MR.R SARMA | MR.A K SAHEWALLA(R- 1-<br>7) |
|---|------------------------------------------------------------------------|------------------------------------------------------------------------------|-----------------------------------------|------------------------------|

LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

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**2:00 PM to 4:45 PM**

**[ For Monday,5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

**[THIS BENCH WILL SIT AT 10:30 AM**

**HONOURABLE MR. JUSTICE K. SEMA WILL JOIN  
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO  
CONFERENCING]**

| Sr.No.         | Case Number                                                                                    | Main Parties                                     | Petitioner Advocate | Respondent Advocate                                                                                               |
|----------------|------------------------------------------------------------------------------------------------|--------------------------------------------------|---------------------|-------------------------------------------------------------------------------------------------------------------|
| <b>HEARING</b> |                                                                                                |                                                  |                     |                                                                                                                   |
| 1              | <a href="#">Crl.A./203/2010</a><br>PART-HEARD, LCR 7 FILES, WITH<br>OFFICE NOTE, P.B.-2, FIXED | THE STATE OF ASSAM<br><b>Versus</b><br>ASHIK ALI | PP, ASSAM           | MR.A M MAZUMDAR<br>MR. B M CHOUDHURY,<br>AMICUS CURIAE(R-3)<br>MR.F K R AHMED<br>MR.M K HUSSAIN<br>MR.A CHOUDHURY |

LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
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|-----|---------------|------------|----|------------|
| 20) | MR P J BORAH  | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH]**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH COMPRISING OF HONOURABLE MR. JUSTICE S.K.MEDHI  
AND HONOURABLE MR. JUSTICE K. SEMA]**

| Sr.No.           | Case Number                                                                     | Main Parties                                                          | Petitioner Advocate                                                  | Respondent Advocate                                  |
|------------------|---------------------------------------------------------------------------------|-----------------------------------------------------------------------|----------------------------------------------------------------------|------------------------------------------------------|
| <b>ADMISSION</b> |                                                                                 |                                                                       |                                                                      |                                                      |
| 1                | <a href="#">Mat.App./28/2025</a>                                                | XXXXXXX<br><b>Versus</b><br>XXXXXXX                                   | MR. S K GHOSH<br>MS F AHMED                                          |                                                      |
| 2                | <a href="#">CRL.A(J)/38/2025</a>                                                | ASHOK DAS @ ASHOK KR. DAS<br><b>Versus</b><br>THE STATE OF ASSAM      |                                                                      | PP, ASSAM                                            |
| 3                | <a href="#">CRL.A(J)/42/2025</a>                                                | SRI BITUPAN GOGOI<br><b>Versus</b><br>GAUHATI HIGH COURT              |                                                                      | MS. L DEVI<br>LEGAL AID COUNSEL                      |
| <b>ORDERS</b>    |                                                                                 |                                                                       |                                                                      |                                                      |
| 4                | <a href="#">CRL.A(J)/92/2020</a><br>5 Y 2 M 5 D :WITH LCR 4 FILES.<br>P.B-2.    | JYOTISH BURAGOHAIN<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. A DHAR, AMICUS<br>CURIAE                                         | PP, ASSAM                                            |
| 5                | <a href="#">CRL.A(J)/92/2022</a><br>WITH LCR 6 FILES. P.B-2.                    | PABITRA PEGU<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.          | MR Z HUSSAIN<br>LEGAL AID COUNSEL                                    | MS M DAS (LEGAL AID<br>COUNSEL FOR R-2)<br>PP, ASSAM |
| 6                | <a href="#">Crl.A./198/2022</a><br>WITH LCR 4 FILES. P.B-2.                     | MD. AZIZUR HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. A M BORA<br>MR. B RAHMAN<br>MR. V A CHOWDHURY<br>MR. M S HUSSAIN | PP, ASSAM                                            |
|                  | <b>WITH</b><br><a href="#">I.A.(Crl.)/468/2022</a><br><b>in</b> Crl.A./198/2022 | MD. AZIZUR HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. A M BORA<br>MR. B RAHMAN<br>MR. V A CHOWDHURY<br>MR. M S HUSSAIN | PP, ASSAM                                            |
| 7                | <a href="#">Mat.App./19/2023</a><br>WITH LCR.                                   | XXXXXXXXX<br><b>Versus</b><br>XXXXXXXXX                               | MRS. R MOMTAZ<br>H M I HOQUE<br>MR R HOQUE                           |                                                      |
| 8                | <a href="#">Mat.App./53/2023</a><br>WITH LCR. FIXED.                            | XXXXXXXXX<br><b>Versus</b><br>XXXXXXXXX                               | MR T H HAZARIKA<br>MR M CHETIA<br>MR A RASHID                        | MR. S K GOSWAMI<br>MR. R SHARMA                      |
| 9                | <a href="#">CRL.A(J)/186/2024</a><br>WITH LCR 3 FILES.                          | KOKLENG CHORA @ KOCKLENG CHORA<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A M DUTTA, AMICUS<br>CURIAE                                      | PP, ASSAM                                            |

|                |                                                                                                                                                    |                                                                                                                                      |                                                                                                                                                                                                                                                                      |                                                                                                                                                                                                          |
|----------------|----------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 10             | <a href="#">I.A.(CrI.)/484/2024</a><br>WITH LCR 3 FILES.<br><b>in</b> CrI.A./481/2023<br><b>WITH</b><br><a href="#">CrI.A./481/2023</a>            | ANANTA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                                                           | MR C GOSWAMI                                                                                                                                                                                                                                                         | PP, ASSAM                                                                                                                                                                                                |
|                |                                                                                                                                                    | ANANTA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. E                                                                         | MR C GOSWAMI                                                                                                                                                                                                                                                         | PP, ASSAM                                                                                                                                                                                                |
| 11             | <a href="#">CRL.A(j)/2/2025</a><br>WITH LCR 4 FILES.                                                                                               | MANOJ PRAJAPATI<br><b>Versus</b><br>THE STATE OF ASSAM                                                                               | MS. S G BARUAH,AMICUS<br>CURIAE                                                                                                                                                                                                                                      | PP, ASSAM                                                                                                                                                                                                |
| 12             | <a href="#">CrI.A./53/2025</a><br>WITH LCR 5 FILES.<br><br><b>WITH</b><br><a href="#">I.A.(CrI.)/130/2025</a><br><b>in</b> CrI.A./53/2025          | RABIRAM DAS<br><b>Versus</b><br>THE STATE OF ASSAM<br><br>SRI RABIRAM DAS AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. M SARANIA<br>MR. P P GOGOI<br>MR R.BEZBARUAH<br>MR A SARANIA<br>N GOGOI<br><br>MR. M SARANIA<br>MR. P P GOGOI<br>MR R.BEZBARUAH<br>MR A SARANIA<br>N GOGOI                                                                                                       | PP, ASSAM<br><br><br><br>PP, ASSAM                                                                                                                                                                       |
| 13             | <a href="#">I.A.(CrI.)/438/2025</a><br><b>in</b> CRL.A(j)/3863/2025<br><br><b>WITH</b><br><a href="#">CRL.A(j)/3863/2025</a><br>(Filing Number)    | SUNIL TAPPO<br><b>Versus</b><br>THE STATE OF ASSAM<br><br>SRI SUNIL TAPPO<br><b>Versus</b><br>THE STATE OF ASSAM                     | MRS DIPANJALI BORPUJARI<br>FOR LEGAL AID<br><br>MRS DIPANJALI BORPUJARI                                                                                                                                                                                              | PP, ASSAM                                                                                                                                                                                                |
| <b>HEARING</b> |                                                                                                                                                    |                                                                                                                                      |                                                                                                                                                                                                                                                                      |                                                                                                                                                                                                          |
| 14             | <a href="#">CrI.A./10/2016</a><br><a href="#">9 Y 4 M 14 D</a> :WITH LCR 6 FILES.<br>P.B-2.                                                        | SABUR MANDAL and 15 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                                                                       | MR H R A CHOUDHURY<br>MR. B K MAHAJAN (R-<br>8,9,13,14 & 15)<br>MR.B D KONWAR<br>MR B ISLAM ( R4-R 5)<br>MR.K R PATGIRI<br>MR.R KALITA<br>MR. N J DAS<br>MR. A MOBARAQUE ( R4-R<br>5)<br>MR. R ALI<br>MR. I U CHOWDHURY<br>MR. P K DAS<br>MD.K ALI<br>MRS.J M KONWAR | PP, ASSAM                                                                                                                                                                                                |
| 15             | <a href="#">CrI.A./220/2017</a><br>WITH LCR 5 FILES. P.B-2.<br><br><b>WITH</b><br><a href="#">I.A.(CrI.)/718/2017</a><br><b>in</b> CrI.A./220/2017 | SHRI LABANYA DAS<br><b>Versus</b><br>STATE OF ASSAM and 11 ORS<br><br>SHRI LABANYA DAS<br><b>Versus</b><br>STATE OF ASSAM and 11 ORS | N BAISHYA<br>MR.P SARMAH<br>MR. M SARANIA<br>MR.S SAIKIA<br>MR H MEDHI<br><br>MR.S SAIKIA                                                                                                                                                                            | MS.M DAS(R- 5 to 12)<br>MR. R R KAUSHIK,<br>ADDL.P.P., ASSAM<br>MR.A MOBARAQUE(R-<br>2,3&4)<br>MS.P BARUAH (R- 5 to 12)<br>MS M DAS<br>PP, ASSAM<br>MS.M BARUAH(R- 5 to 12)<br><br>MR.M DAS<br>PP, ASSAM |
| 16             | <a href="#">CRL.A(j)/100/2022</a><br><a href="#">2 Y 11 M 19 D</a> :WITH LCR 5 FILES.<br>P.B-2. FIXED.                                             | SULEMAN BARBHAIYA<br><b>Versus</b><br>THE STATE OF ASSAM                                                                             | MR. L R MAZUMDER<br>(AMICUS CURIAE)                                                                                                                                                                                                                                  | PP, ASSAM                                                                                                                                                                                                |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL  
DIVISION BENCH OR AT 03:00 P.M. WHICHEVER IS EARLIER]**

| Sr.No.           | Case Number                                                                       | Main Parties                                                          | Petitioner Advocate                                                                    | Respondent Advocate                           |
|------------------|-----------------------------------------------------------------------------------|-----------------------------------------------------------------------|----------------------------------------------------------------------------------------|-----------------------------------------------|
| <b>ADMISSION</b> |                                                                                   |                                                                       |                                                                                        |                                               |
| 1                | <a href="#">WP(C)/3416/2016</a>                                                   | MRS. ANJALI MAZUMDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR.N C DAS<br>MR.T J MAHANTA<br>MR. M DUTTA<br>MS S DEV                                | GA, ASSAM<br>SC, AG<br>MR. S K MEDHI (R-5)    |
|                  | <b>WITH</b><br><a href="#">I.A.(Civil)/1665/2022</a><br><b>in</b> WP(C)/3416/2016 | MRS. ANJALI MAZUMDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR.N C DAS                                                                             | GA, ASSAM<br>SC, AG                           |
| 2                | <a href="#">WP(C)/1095/2021</a>                                                   | LABANYA SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS       | MR D MAHANTA                                                                           | SC, HEALTH                                    |
| 3                | <a href="#">WP(C)/1207/2021</a>                                                   | ZESMINA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS       | MR G SAROWAR<br>MR. N UDDIN<br>MR. M ISLAM                                             | GA, ASSAM                                     |
| 4                | <a href="#">WP(C)/4959/2021</a>                                                   | PAKIJA MOUT<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS          | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY                   | MR. U K GOSWAMI<br>ASSTT.S.G.I.               |
| 5                | <a href="#">WP(C)/5548/2021</a>                                                   | SATISH KUMAR YADAV<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS   | MS. S BORA<br>MS. N CHAKRABORTY                                                        | MR. K GOGOI<br>ASSTT.S.G.I.                   |
| 6                | <a href="#">WP(C)/5818/2021</a>                                                   | DALIM DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS            | MR. B D KONWAR SR. ADV.<br>MRS J M KONWAR<br>MR. R KALITA<br>MR. R SALOI<br>MR J SINGH | SC, FOREST                                    |
| 7                | <a href="#">WP(C)/5901/2021</a>                                                   | JAYANTI MEDHI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS        | MR K BHUYAN<br>MR N ISLAM                                                              | GA, ASSAM<br>MR. J K GOSWAMI (R-5)<br>SC, PWD |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:45 PM**

**[ For Monday,5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

| Sr.No.        | Case Number                                                                       | Main Parties                                                                                     | Petitioner Advocate                                                                | Respondent Advocate                                    |
|---------------|-----------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|--------------------------------------------------------|
| <b>MOTION</b> |                                                                                   |                                                                                                  |                                                                                    |                                                        |
| 1             | <a href="#">WP(C)/325/2025</a><br>FIXED                                           | DULAL CHANDRA MECH<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS                              | MS M NIROLA<br>MR. J D ROY                                                         | SC, GST<br>DY.S.G.I.                                   |
| 2             | <a href="#">WP(C)/1478/2025</a><br>FIXED                                          | DHARMISTHA BORAH AND 2 ORS.<br><b>Versus</b><br>STATE OF ASSAM AND 2 ORS.                        | MR. S SAHU<br>MS A ROY<br>S SHAHI                                                  | GA, ASSAM<br>SC, REVENUE                               |
| 3             | <a href="#">WP(C)/1623/2025</a><br>FIXED                                          | JENITA PARBIN BARBHUYA @ LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                | MR. S C BISWAS<br>MS. K L R YANTHAN<br>MS. U NANDA<br>MS. J GHOSH<br>MS. S. CHANDA | GA, ASSAM<br>SC, NHIDC<br>SC, REVENUE                  |
| 4             | <a href="#">WP(C)/2046/2025</a><br>FIXED                                          | ABDUL HAMID PARAMANIK AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.               | MR. D P CHALIHA<br>MR. A ALI<br>MR M HOQUE                                         | SC, ELEM. EDU<br>GA, ASSAM                             |
| 5             | <a href="#">WP(C)/2059/2025</a>                                                   | MONIRUZAMAN CHOUDHURY<br><b>Versus</b><br>THE DISTRICT COMMISSIONER                              | MR H I CHOUDHURY<br>G UDDIN<br>P ADHIKARI                                          | GA, ASSAM                                              |
| 6             | <a href="#">WP(C)/2093/2025</a><br>FIXED                                          | ANANTA PACKAGING AND PRINTING<br><b>Versus</b><br>THE UNION OF INDIA AND ORS                     | MR. D SARAF<br>MR. S S GUPTA                                                       | SC, GST<br>SC, FINANCE AND<br>TAXATION<br>DY.S.G.I.    |
| 7             | <a href="#">WP(C)/2169/2025</a><br>FIXED                                          | MOGOL HOSSEN ALIAS MOGAL HOCHIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 OTHERS              | MR. M HUSSAIN<br>MR. R I MONDAL<br>MR A.K. MOLLAH                                  | GA, ASSAM<br>SC, APDCL<br>SC. REVENUE                  |
| 8             | <a href="#">WP(C)/2172/2025</a><br>FIXED                                          | SRI BIRAJ KOIRI<br><b>Versus</b><br>THE STATE OF ASSAM                                           | MR. R B PHOOKAN<br>R SARMAH<br>MS M KAKOTY<br>MR K J HAZARIKA                      | GA, ASSAM<br>DY.S.G.I.<br>SC, WPT AND BC<br>SC, HEALTH |
| 9             | <a href="#">WP(C)/2224/2025</a><br>CAVT. NO.027220/25,N<br>FIXED                  | MD ABUL HUSSAIN @ ABDUL<br><b>Versus</b><br>THE OIL AND NATURAL GAS<br>CORPORATION LTD           | MR S C DAS<br>P BURAGOHAIN<br>MR. C. SHIL<br>D R BONGSHIARY                        | MR. T DAS<br>FOR CAVEATOR                              |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/1344/2025</a><br><b>in WP(C)/2224/2025</b> | MD ABUL HUSSAIN @ ABDUL<br><b>Versus</b><br>THE OIL AND NATURAL GAS<br>CORPORATION LTD AND 2 ORS | MR S C DAS<br>P BURAGOHAIN<br>MR. C. SHIL<br>D R BONGSHIARY                        | MR. T DAS<br>MR. T DAS                                 |
| 10            | <a href="#">WP(C)/2225/2025</a><br>FIXED                                          | BINDU BHUSAN BANIK<br><b>Versus</b><br>UNION OF INDIA AND 2 ORS                                  | MS M NIROLA                                                                        | SC, GST<br>DY.S.G.I.                                   |

|    |                                          |                                                                                                 |                                                                                 |                                         |
|----|------------------------------------------|-------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------|-----------------------------------------|
| 11 | <a href="#">WP(C)/2236/2025</a><br>FIXED | MORZINA BEGUM<br><b>Versus</b><br>THE ASSAM STATE ELECTION<br>COMMISSION AND 5 ORS              | MR A KHANIKAR<br>MR. P KONWAR<br>MR B DEORI                                     | SC, P AND R.D.<br>GA, ASSAM<br>SC, ASEC |
| 12 | <a href="#">WP(C)/2250/2025</a><br>FIXED | JESMINA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 OTHERS                              | MR. S A AHMED<br>MR. F A AHMED<br>A. KHANAM                                     | GA, ASSAM                               |
| 13 | <a href="#">WP(C)/2339/2025</a>          | SIDDIQUE HUSSAIN AND 10 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                    | MR. A K PURKAYASTHA<br>MR. B RAHMAN                                             | GA, ASSAM<br>SC, REVENUE                |
| 14 | <a href="#">WP(C)/2340/2025</a>          | SAJIDA BEGUM AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM ANR 2 ORS                         | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MR K KASHYAB<br>MR. L M RAHMAN | GA, ASSAM<br>SC, REVENUE                |
| 15 | <a href="#">WP(C)/2352/2025</a>          | BABUL DAS AND 39 OTHERS<br><b>Versus</b><br>UNION OF INDIA AND 3 OTHERS                         | MR. R PHUKAN                                                                    | GA, ASSAM<br>DY.S.G.I.<br>SC, PWD       |
| 16 | <a href="#">WP(C)/2355/2025</a>          | SHANTI BEWA AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                              | MR S BORTHAKUR<br>MR SAURADEEP DEY<br>MR. A R HAZARIKA<br>SADDAM HUSSAIN        | GA, ASSAM<br>SC. REVENUE                |
| 17 | <a href="#">WP(C)/2357/2025</a><br>B/O   | SANJAY DEWAN AND ANR<br><b>Versus</b><br>UNION OF INDIA AND ANR                                 | MR. S I TALUKDAR<br>J A SIKDAR                                                  | DY.S.G.I.                               |
| 18 | <a href="#">WP(C)/2358/2025</a>          | CHABIN DAS AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                         | MR. I H SAIKIA<br>MR K KASHYAB<br>MR. L M RAHMAN                                | GA, ASSAM<br>SC, REVENUE                |
| 19 | <a href="#">WP(C)/2359/2025</a>          | UTTAM DAS AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                          | MR. I H SAIKIA<br>MR. K KALITA<br>MR K KASHYAB<br>MR. L M RAHMAN                | GA, ASSAM<br>SC, REVENUE                |
| 20 | <a href="#">WP(C)/2361/2025</a>          | SAJIDA BEGUM AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                        | MR. I H SAIKIA<br>MR. K KALITA<br>MR K KASHYAB<br>MR. L M RAHMAN                | GA, ASSAM<br>SC, REVENUE                |
| 21 | <a href="#">WP(C)/2363/2025</a>          | CHABIN DAS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                            | MR. I H SAIKIA<br>MR. B BORAH<br>MR K KASHYAB<br>MR. L M RAHMAN                 | GA, ASSAM<br>SC, REVENUE                |
| 22 | <a href="#">WP(C)/2368/2025</a>          | AYNAL HAQUE MRIDHA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                    | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MR K KASHYAB<br>MR. L M RAHMAN | GA, ASSAM<br>SC, REVENUE                |
| 23 | <a href="#">WP(C)/2370/2025</a>          | SAJIDA BEGUM AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                        | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MR K KASHYAB<br>MR. L M RAHMAN | GA, ASSAM<br>SC, REVENUE                |
| 24 | <a href="#">WP(C)/2374/2025</a>          | M/S SHIV STEEL INDUSTRIES<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                      | MR. O P BHATI<br>MR T C DAS<br>MR. P SARMA<br>S. K. GUPTA                       | SC, GST<br>DY.S.G.I.                    |
| 25 | <a href="#">WP(C)/2378/2025</a>          | BUDESWAR DAS @ BUDESWAR<br>RAJBONGSHI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR H R A CHOUDHURY<br>MR. A M AHMED<br>B DAS<br>P. GHOSH                        | GA, ASSAM<br>SC, REVENUE                |
| 26 | <a href="#">WP(C)/2379/2025</a>          | DIPANKAR ADHIKARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                              | MR H DAS<br>D BARUAH                                                            | GA, ASSAM<br>SC, REVENUE                |
| 27 | <a href="#">WP(C)/2380/2025</a><br>B/O   | JAHANARA KHATUN @ JAHANARA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.              | MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MR. SURAJIT DAS<br>SAMIM RAHMAN              | SC, P AND R.D.<br>GA, ASSAM             |
| 28 | <a href="#">WP(C)/2382/2025</a>          | MONOWARA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 34 ORS                                | MR. M A I HUSSAIN<br>MR. NOOR KUTUB ALAM<br>MR. S. ALOM                         | SC, HIGHER EDU<br>GA, ASSAM             |

|                  |                                          |                                                                                                                |                                                                              |                                                         |
|------------------|------------------------------------------|----------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|---------------------------------------------------------|
| 29               | <a href="#">WP(C)/2383/2025</a>          | SNOWFALL AGRO PRODUCTS PRIVATE LIMITED<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                        | MR. P DEKA<br>MR R HOQUE<br>MR A DAS                                         | SC, ATEPFO<br>GA, ASSAM                                 |
| 30               | <a href="#">WP(C)/2385/2025</a>          | HAJARAT SYED NABIULLAH AOLIA MAZAHAR TOMB AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND ORS               | MR K BHUYAN<br>MR. M U E BHUYAN<br>MS. A AKHTAR                              | SC, RAILWAY                                             |
| 31               | <a href="#">WP(C)/2391/2025</a>          | DR BHASKAR SINGH<br><b>Versus</b><br>THE STATE OF ASSAM                                                        | R SARMAH<br>MS M KAKOTY                                                      | GA, ASSAM<br>DY.S.G.I.<br>SC, WPT AND BC<br>SC, HEALTH  |
| <b>ADMISSION</b> |                                          |                                                                                                                |                                                                              |                                                         |
| 32               | <a href="#">WP(C)/1040/2023</a>          | SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS. | MR. C BORUAH<br>MR. R BORO<br>MR A BORUAH                                    | GA, ASSAM<br>SC, REVENUE                                |
| 33               | <a href="#">WP(C)/1095/2023</a>          | TAPAN CH PAUL AND 100 ORS<br><b>Versus</b><br>THE MISSION DIRECTOR CUM JOINT SECRETARY (RE) AND 7 ORS          | MR. R P SARMAH<br>M. RAHMAN<br>MS S P CHETRY                                 | SC, P AND R.D.<br>GA, ASSAM<br>DY.S.G.I.<br>SC, REVENUE |
| 34               | <a href="#">WP(C)/2811/2023</a>          | JONAB ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                             | MR S DEWRI<br>MR P SONOWAL<br>MR A DEKA<br>MR A DEKA                         | GA, ASSAM<br>SC, REVENUE                                |
| 35               | <a href="#">WP(C)/2924/2023</a>          | SAMED ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                             | MR S DEWRI<br>MR P SONOWAL<br>MR A DEKA<br>MR A DEKA                         | GA, ASSAM<br>SC, REVENUE                                |
| 36               | <a href="#">WP(C)/2925/2023</a>          | ABU @ ABUL KALAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                              | MR S DEWRI<br>MR P SONOWAL<br>MR A DEKA<br>MR A DEKA                         | GA, ASSAM<br>SC, REVENUE                                |
| 37               | <a href="#">WP(C)/2934/2023</a>          | MD. KITAB ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                         | MR S DEWRI<br>MR P SONOWAL<br>MR A DEKA<br>MR A DEKA                         | GA, ASSAM<br>SC, REVENUE                                |
| 38               | <a href="#">WP(C)/5609/2023</a>          | ALA UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                     | MR. S B LASKAR<br>MR. H A LASKAR<br>MS N KALITA<br>MS D DUTTA<br>A. H. AHMED | GA, ASSAM<br>SC, FOREST                                 |
| 39               | <a href="#">WP(C)/6752/2023</a>          | LONGKIRI TERANG AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                     | MR. K N CHOUDHURY<br>MR. D J DAS<br>MS N MAHANTA<br>N GAUTAM                 | GA, ASSAM<br>SC, K A A C                                |
| 40               | <a href="#">WP(C)/1918/2024</a><br>FIXED | M/S ASSAM AUTO SPARES<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                        | MR A NATH<br>DR ANKIT TODI<br>MS. R JUGLI                                    | SC, FINANCE AND<br>TAXATION                             |
| 41               | <a href="#">WP(C)/318/2025</a><br>FIXED  | ABDUL AZIZ MAZARBHUIYA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                               | MR H R A CHOUDHURY<br>G UDDIN<br>MR H I CHOUDHURY<br>MS R DEKA               | GA, ASSAM<br>SC, FINANCE DEPTT.                         |
| 42               | <a href="#">WP(C)/788/2025</a><br>FIXED  | M/S EXCELLENT DAIRY AND FARMING PVT. LTD.<br><b>Versus</b><br>UNION OF INDIA AND 2 ORS                         | MRS. P GOSWAMI<br>MS. A BORO                                                 | SC, UBI                                                 |
| 43               | <a href="#">WP(C)/1232/2025</a>          | DEHARING NAIDING<br><b>Versus</b><br>THE DIMA HASAO AUTONOMOUS COUNCIL AND 2 ORS                               | MR. B BARUAH<br>MR U RONGPI                                                  | SC, DIMA HASAO                                          |
| 44               | <a href="#">WP(C)/1387/2025</a><br>FIXED | M/S PRANIK LOGISTICS LIMITED<br><b>Versus</b><br>THE STATE OF ASSAM AND THREE ORS                              | MS. M L GOPE<br>MS. N HAWELIA                                                | SC, FINANCE AND<br>TAXATION                             |
| 45               | <a href="#">WP(C)/1493/2025</a><br>FIXED | AMIT KUMAR DEB AND 8 OTHERS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                  | MR. A K TALUKDAR<br>MR S ISLAM<br>A BEGUM                                    | GA, ASSAM<br>SC, REVENUE                                |

|    |                                          |                                                                                    |                                                                                    |                                                |
|----|------------------------------------------|------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|------------------------------------------------|
| 46 | <a href="#">WP(C)/1795/2025</a><br>FIXED | M/S AUDIO PLUS AND ANR<br><b>Versus</b><br>THE BANK OF BARODA                      | MR. D GOGOI<br>MR. I BORTHAKUR                                                     | MR. B SHARMA<br>P BHAGAT<br>SC, BANK OF BARODA |
| 47 | <a href="#">WP(C)/1830/2025</a><br>FIXED | KALICHARAN DEKA ALIAS KALICHARAN<br>MAHANTA<br><b>Versus</b><br>THE STATE OF ASSAM | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MR. M R CHOUDHURY<br>MR K KASHYAB | SC, PWD                                        |

#### ORDERS

|    |                                                                           |                                                                               |                                                  |                                                                                              |
|----|---------------------------------------------------------------------------|-------------------------------------------------------------------------------|--------------------------------------------------|----------------------------------------------------------------------------------------------|
| 48 | <a href="#">WP(C)/593/2023</a><br>FIXED                                   | KANURAM BORO AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS        | MR P C GOSWAMI<br>MR. P P DAS                    | GA, ASSAM<br>MR B C TALUKDAR (r-<br>5,6,8,9)<br>MR K TALUKDAR (r-<br>5,6,8,9)<br>SC, REVENUE |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1346/2025</a><br>in WP(C)/593/2023 | KANURAM BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                 | MR. P P DAS                                      | GA, ASSAM<br>SC, REVENUE                                                                     |
| 49 | <a href="#">WP(C)/6765/2024</a><br>FIXED                                  | SUNIL DAS AND 11 ORS.<br><b>Versus</b><br>STATE OF ASSAM AND 11 ORS.          | MR. M DUTTA<br>MR K M BORA                       | GA, ASSAM<br>SC, REVENUE                                                                     |
| 50 | <a href="#">Cont.Cas(C)/206/2025</a><br>FIXED                             | SARBAT ALI ALIAS SHARBAT ALI<br><b>Versus</b><br>SRI RAJENDRA G GARAWAD (IFS) | MR. M R SODIAL<br>MR. M H SAIKIA<br>MS S Z HAYAT |                                                                                              |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 5th May 2025 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST  
DATED 05-05-2025 TO 27-06-2025 (PERTAINING  
TO CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75  
ALONG WITH THE FOLLOWING MATTERS, ONLY IF TIME  
PERMITS]**

| Sr.No. Case Number                         | Main Parties                                                               | Petitioner Advocate                                                      | Respondent Advocate                               |
|--------------------------------------------|----------------------------------------------------------------------------|--------------------------------------------------------------------------|---------------------------------------------------|
| <b>- FOR MOTION -</b>                      |                                                                            |                                                                          |                                                   |
| 1 <a href="#">WP(C)/3822/2018</a>          | BIRJYOTI SING BRAHMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.     | MS. S KANUNGOE<br>MS. J CHETTRY<br>MR. S SEAL                            | SC, BTC<br>SC, INDUSTRIES AND<br>COMMERCE         |
| 2 <a href="#">WP(C)/2204/2025</a><br>FIXED | MONUJ BISWAS<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS              | MR. R MAZUMDAR<br>MR P RAI<br>MS T WAPANGLA<br>MR. R DEKA<br>S BORPUJARI | DY.S.G.I.                                         |
| 3 <a href="#">WP(C)/2268/2025</a><br>B/O   | AMINUL HOQUE LASKAR<br><b>Versus</b><br>THE UNION OF INDIA AND 8 ORS.      | MR. M U MONDAL<br>MR K ISLAM<br>A A AHMED<br>MR. A W MONDAL              | DY.S.G.I.                                         |
| 4 <a href="#">WP(C)/2333/2025</a>          | SMTI PRATIMA SARKAR AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS | MR N SARMA<br>MR. M MONDAL                                               | GA, ASSAM<br>SC, FINANCE                          |
| 5 <a href="#">WP(C)/2334/2025</a>          | HEMENDRA SARMAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.          | MS. T SOM<br>MS. U HAZARIKA                                              | GA, ASSAM<br>SC, REVENUE                          |
| 6 <a href="#">WP(C)/2336/2025</a>          | JHARNA DAS AND 24 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS    | MR B D DAS<br>MR. B PURKAYASTHA<br>MR. S SUTRADHAR<br>J.P. BARUAH        | SC, NHM<br>SC, HEALTH                             |
| 7 <a href="#">WP(C)/2341/2025</a>          | BHABENDRA BRAHMA<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS            | MR. K R PATGIRI<br>MS CHITRALEKHA DAS                                    | SC, P AND R.D.<br>GA, ASSAM<br>SC, FINANCE        |
| 8 <a href="#">WP(C)/2343/2025</a>          | RABIA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                 | MR. M ISLAM<br>MS A KHATUN                                               | SC, P AND R.D.<br>GA, ASSAM<br>SC, FINANCE DEPTT. |
| 9 <a href="#">WP(C)/2344/2025</a>          | AJAY DEBNATH<br><b>Versus</b><br>THE UNION OF INDIA AND 8 ORS.             | MD H R AHMED<br>M BEGUM                                                  | DY.S.G.I.                                         |

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|-----------------------|-----------------------------------------------------|-------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------|
| 10                    | <a href="#">WP(C)/2346/2025</a>                     | SMTI ANJANA RAY<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                                                    | MR. I H LASKAR<br>MR. P K DEKA<br>MR. P DAIMARY<br>MR. R. KARIM<br>J MEDHI               | SC, AG (A AND E)<br>GA, ASSAM<br>SC, FINANCE<br>SC, IRRIGATION                                                                   |
| 11                    | <a href="#">WP(C)/2351/2025</a>                     | NURNAHAR KHANAM AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                                            | MR. K N CHOUDHURY<br>MR. D J DAS<br>N GAUTAM                                             | SC, HIGHER EDU<br>GA, ASSAM<br>SC, APSC<br>SC, P H E                                                                             |
| 12                    | <a href="#">WP(C)/2356/2025</a><br>B/O              | SMTI GEETA KAKATI PATHAK ALIAS SMTI<br>GITA KAKAI PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS           | MR. J AHMED<br>MS A HUSSAIN<br>S AHMED                                                   | GA, ASSAM                                                                                                                        |
| 13                    | <a href="#">WP(C)/2366/2025</a>                     | NISHANT AANAND<br><b>Versus</b><br>LIFE INSURANCE CORPORATION<br>HOUSING FINANCE LTD AND ORS                      | MR. M SAIKIA<br>MR. S P SINGH YADAV                                                      |                                                                                                                                  |
| 14                    | <a href="#">WP(C)/2367/2025</a>                     | MAHABUBAR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                                                 | MR. P K ROYCHOUDHURY<br>MR. N HAQUE<br>MR. A K AZAD<br>MR. S R BARBHUIYA<br>MR M HUSSAIN | GA, ASSAM                                                                                                                        |
| 15                    | <a href="#">WP(C)/2371/2025</a>                     | BIKASH CHAUHAN<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.                                                  | MR. R BORA<br>S BARBHUYAN                                                                | DY.S.G.I.                                                                                                                        |
| 16                    | <a href="#">WP(C)/2373/2025</a>                     | BANDANA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                                     | MR A C BORBORA<br>MRS. R BORBORA<br>MR. M SMITH<br>MR S A HUSSAIN                        | GA, ASSAM                                                                                                                        |
| 17                    | <a href="#">WP(C)/2375/2025</a>                     | SHUBOM GOALA<br><b>Versus</b><br>THE UNION OF INDIA AND 10 ORS                                                    | MR. S CHAUHAN<br>MR. P MAZUMDER<br>B CHOWHAN                                             | DY.S.G.I.                                                                                                                        |
| 18                    | <a href="#">WP(C)/2376/2025</a>                     | GOPI TANTI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                                       | MR N M HAZARIKA                                                                          | SC, INDUSTRIAL TRIBUNAL<br>GA, ASSAM                                                                                             |
| 19                    | <a href="#">WP(C)/2388/2025</a>                     | PUJA BARUAH<br><b>Versus</b><br>THE UNION OF INDIA AND ORS                                                        | MD H R AHMED<br>M BEGUM                                                                  | DY.S.G.I.                                                                                                                        |
| <b>- FOR ORDERS -</b> |                                                     |                                                                                                                   |                                                                                          |                                                                                                                                  |
| 20                    | <a href="#">WP(C)/6719/2017</a>                     | PRAFULLA RONGHANG<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.                                               | MR.B P BORAH<br>MR.P J DUTTA                                                             | GA, ASSAM<br>MR.B K BHAGAWATIR-6<br>MR. S R GOGOI (R-3)<br>MS H TERANGPI(R-3)<br>MS B DUTTA(R-3)<br>SC, INDUSTRIES &<br>COMMERCE |
| 21                    | <a href="#">WP(C)/3842/2018</a>                     | HAREJ ALI<br><b>Versus</b><br>THE CHIEF MANAGER, STATE BANK OF<br>INDIA AND 3 ORS.                                | MR. M S ALI                                                                              | MR Z HUSSAIN (R2-4)<br>MS B B AHMED (R2-4)<br>MS. P BARMAN (R2-4)                                                                |
| 22                    | <a href="#">WP(C)/6977/2023</a>                     | RANJIT KUMAR SHARMA AND 14 ORS.<br><b>Versus</b><br>THE DIBRUGARH DEVELOPMENT<br>AUTHORITY , DIBRUGARH AND 5 ORS. | MR. U N CHATTRY<br>MS A GOGOI<br>MR. O LASKAR                                            | GA, ASSAM<br>SC, FINANCE                                                                                                         |
| 23                    | <a href="#">Cont.Cas(C)/467/2024</a>                | SONMAI DUTTA SAIKIA @ SARUMAI<br>DUTTA SAIKIA<br><b>Versus</b><br>RAJEN PHUKAN                                    | MR. A GANGULY<br>MR. A DUTTA                                                             |                                                                                                                                  |
| 24                    | <a href="#">Cont.Cas(C)/487/2024</a>                | SABIHA BEGUM<br><b>Versus</b><br>PROF DR ACHYUT CH BAISHYA                                                        | MR J C BORAH                                                                             | MR. B GOGOI<br>MR. D UPAMANYA<br>MR M BHUYAN                                                                                     |
| 25                    | <b>WITH</b><br><a href="#">Cont.Cas(C)/482/2024</a> | DULALUDDIN AHMED<br><b>Versus</b><br>PROF DR ACHYUT CH BAISHYA                                                    | MR J C BORAH                                                                             | MR. B GOGOI<br>MR. D UPAMANYA<br>MR M BHUYAN                                                                                     |

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|-----------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------|
| 26                                                        | <a href="#">Cont.Cas(C)/709/2024</a>                                                                                    | PRABIR CHANDRA KAKATI<br><b>Versus</b><br>RAVI KOTA, IAS AND 5 ORS                                                                                                                       | N K NEOG<br>MR S BHARALI<br>MR. M DAS<br>MR. A DAS                                                                                   | MR. D NATH (R- 1 TO 4)<br>DR ANKIT TODI (R-6)<br>MS. N BARMAN(R- 1 TO 4)<br>R SAHIINI(R- 1 TO 4)                                         |
| 27                                                        | <a href="#">Cont.Cas(C)/714/2024</a><br>FIXED                                                                           | SAMAN UDDIN LASKAR AND 4 ORS<br><b>Versus</b><br>ASHUTOSH AGNIHOTIRI, IAS AND 4 ORS                                                                                                      | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MR K KASHYAB                                                                        | MR. B GOGOI(R-2)<br>MR P NAYAK(R-2)<br>MS. M D BORAH(R-3)<br>MR A CHALIHA (R-2)<br>MR R B GOSWAMI(R-3)<br>R M BAROOAH                    |
| 28                                                        | <a href="#">I.A.(Civil)/4033/2024</a><br>in Cont.Cas(C)/7/2024<br><br><b>WITH</b><br><a href="#">Cont.Cas(C)/7/2024</a> | MOFIQUDDIN AHMED HAZARIKA<br><b>Versus</b><br>SMTI MOUCHUMI BARUA, ACS<br><br>MOFIQUDDIN AHMED HAZARIKA<br><b>Versus</b><br>NEERA DAULAGUPU                                              | MR MEHBOOB RAHMAN<br>SODIAL<br><br>MR. S S S RAHMAN<br>MR. M R SODIAL<br>MS S Z HAYAT<br>MS B H SHIRIN                               |                                                                                                                                          |
| 29                                                        | <a href="#">Cont.Cas(C)/27/2025</a>                                                                                     | NO C/362491H WARRANT OFFICER<br>(CLERK) KISHORE CHAND<br><b>Versus</b><br>GOVIND MOHAN AND ANR                                                                                           | MR B PATHAK<br>MR V KUMAR<br>MS M TIWARI                                                                                             |                                                                                                                                          |
| 30                                                        | <a href="#">I.A.(Civil)/1040/2025</a><br>IN WP(C)/5418/2021 (D/O)<br>in WP(C)/5418/2021                                 | SUNIT BHUSAN MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                                                                                                   | MR. A K DUTTA<br>MR. B PURKAYASTHA                                                                                                   | SC, AG<br>SC, P H E<br>SC, FINANCE                                                                                                       |
| 31                                                        | <a href="#">I.A.(Civil)/1159/2025</a><br>in Cont.Cas(C)/7/2025<br><br><b>WITH</b><br><a href="#">Cont.Cas(C)/7/2025</a> | ON THE DEATH OF SRI NANDESWAR<br>PAGAG HIS LEGAL HEIR SMTI SUMTHIRA<br>PAGAG<br><b>Versus</b><br>SRI CHANDAN SHARMA<br><br>NANDESWAR PAGAG<br><b>Versus</b><br>CHANDAN SHARMA AND 6 ORS. | MR. D BORAH<br>MR. R DOWARAH<br><br>MR. D BORAH<br>MR. R DOWARAH                                                                     | MR. B GOGOI (R7)<br>MR. R DHAR (R-1)<br>MR P NAYAK (R7)<br>MS. N DEY(R-1)<br>MR A CHALIHA (R7)<br>R M BAROOAH (R7)<br>MS TOSHISENLA(R-1) |
| 32                                                        | <a href="#">I.A.(Civil)/1352/2025</a><br>in WP(C)/4675/2022<br><br><b>WITH</b><br><a href="#">WP(C)/4675/2022</a>       | SARAT CH DUTTA<br><b>Versus</b><br>THE COMMISSIONER AND SECRETARY<br><br>SARAT CH. DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                                | MR. D BARUAH<br>MR. P K BORDOLOI<br><br>MR. D BARUAH<br>MR. P K BORDOLOI<br>MR. P G BHAGAWATI                                        | SC, AG (A AND E)<br>SC, P AND R.D.<br><br>SC, P AND R.D.<br>SC, AG<br>SC, FINANCE                                                        |
| 33                                                        | <a href="#">I.A.(Civil)/1362/2025</a><br>in WP(C)/7411/2013<br><br><b>WITH</b><br><a href="#">WP(C)/7411/2013</a>       | AWAL MOJID<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS<br><br>RAMESH PRASAD and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                               | MR. N H MAZARBHUIYAN<br>MR.N ISLAM<br>MR.K MIRA<br>MS.L WAJEEDA<br><br>MR.N H MAZARBHUYAN<br>MR.N ISLAM<br>MR.K MIRA<br>MS.L WAJEEDA | SC, PWD<br><br>MS.B BHUYAN<br>SC, PWD                                                                                                    |
| <b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b> |                                                                                                                         |                                                                                                                                                                                          |                                                                                                                                      |                                                                                                                                          |
| 34                                                        | <a href="#">WP(C)/6891/2022</a>                                                                                         | NAZRUL ISLAM CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                                                                                  | MR M J QUADIR<br>MR. K MIRA                                                                                                          | GA, ASSAM<br>SC, PWD                                                                                                                     |
| 35                                                        | <a href="#">WP(C)/2324/2023</a><br><br><b>WITH</b><br><a href="#">WP(C)/2325/2023</a>                                   | HEMANTA BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.<br><br>BISWAJIT TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                                | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN<br><br>MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN                                       | GA, ASSAM<br>MS. M M KOTOKY<br>SC, FINANCE<br><br>GA, ASSAM<br>MS. M M KOTOKY<br>SC, FINANCE                                             |

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|----|------------------------------------------------|-----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------|-------------------------------------------------------------|
| 37 | <b>WITH</b><br><a href="#">WP(C)/2326/2023</a> | HITESH DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                 | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN                                                  | GA, ASSAM<br>MS. M M KOTOKY<br>SC, FINANCE                  |
| 38 | <b>WITH</b><br><a href="#">WP(C)/2357/2023</a> | BINA BAISHYA @ BINA DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                    | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN                                                  | GA, ASSAM<br>MS. M M KOTOKY<br>SC, FINANCE                  |
| 39 | <b>WITH</b><br><a href="#">WP(C)/2364/2023</a> | SAKIL AHMED BARBHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                       | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN                                                  | GA, ASSAM<br>MS. M M KOTOKY<br>SC, FINANCE                  |
| 40 | <b>WITH</b><br><a href="#">WP(C)/2371/2023</a> | SYED AMANUL HOQUE @ AMANUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.            | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN                                                  | GA, ASSAM<br>MS. M M KOTOKY<br>SC, FINANCE                  |
| 41 | <b>WITH</b><br><a href="#">WP(C)/2373/2023</a> | SALIMUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                            | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN                                                  | GA, ASSAM<br>MS. M M KOTOKY<br>SC, FINANCE                  |
| 42 | <a href="#">WP(C)/5222/2023</a>                | JAMES BASUMATARY AND 3 ORS<br><b>Versus</b><br>THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS | MR. M SARANIA<br>MS. C NEWME<br>MR R.BEZBARUAH<br>MR A SARANIA                               | GA, ASSAM<br>SC, K A A C                                    |
| 43 | <a href="#">Arb.P./39/2024</a><br>FIXED        | M/S ARIHANT LOGISTICS AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND ORS                  | MR. H. BURAGOHAIN<br>M BURAGOHAIN<br>MS A DEVI<br>MS. H BORAH<br>MS. S NATH<br>MR. C AGARWAL | MR H GUPTA<br>DY.S.G.I.                                     |
| 44 | <b>WITH</b><br><a href="#">Arb.P./40/2024</a>  | M/S ARIHANT LOGISTICS AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS                | MR. H. BURAGOHAIN<br>M BURAGOHAIN<br>MS A DEVI<br>MS. H BORAH<br>MS. S NATH<br>MR. C AGARWAL | MR H GUPTA<br>DY.S.G.I.                                     |
| 45 | <a href="#">Arb.P./41/2024</a><br>FIXED        | M/S ARIHANT LOGISTICS AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS                | MR. H. BURAGOHAIN<br>M BURAGOHAIN<br>MS A DEVI<br>MS. H BORAH<br>MS. S NATH<br>MR. C AGARWAL | MR H GUPTA<br>DY.S.G.I.                                     |
| 46 | <a href="#">WP(C)/537/2024</a>                 | CHAMPAK SONOWAL<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS                              | MR. R SARMA<br>MR. K KONWAR                                                                  | MRS. R DEVI<br>ASSTT.S.G.I.                                 |
| 47 | <a href="#">WP(C)/70/2025</a>                  | RATNA DEEP DAS AND 6 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 11 ORS                    | MD H R AHMED<br>M BEGUM                                                                      | MRS S BARUAH (C.G.C)<br>DY.S.G.I.                           |
| 48 | <a href="#">WP(C)/321/2025</a>                 | PRANJIT THAKURIA<br><b>Versus</b><br>THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS.              | MRS. K DEVI<br>MS S A KHALIFA                                                                | GA, ASSAM<br>SC, BTC                                        |
| 49 | <a href="#">WP(C)/772/2025</a>                 | SYED INTERUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. K N CHOUDHURY<br>MR. T DEURI<br>MRS. R S DEURI<br>MR D S DEKA<br>MS. L WANGSA            | GA, ASSAM<br>SC, REVENUE AND<br>DISASTER MANAGEMENT<br>DEPT |
| 50 | <a href="#">WP(C)/918/2025</a><br>FIXED        | SMT CHANDRALEKHA DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                        | MR. M ISLAM<br>MS A KHATUN                                                                   | SC, P AND R.D.<br>GA, ASSAM<br>SC, FINANCE                  |

**- ADMISSION WITH NOTICE SERVED - REPLY FILED -**

|                                                                                           |                                          |                                                                                                                                                                     |                                                                                                                              |                                                                                                                                                                                                                                                                                            |
|-------------------------------------------------------------------------------------------|------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 51                                                                                        | <a href="#">WP(C)/239/2019</a>           | <p>GOPAL CH. NATH AND 8 ORS.</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM AND 8 ORS.</p>                                                                          | <p>MR. B D KONWAR SR. ADV.</p> <p>MR. R ALI</p> <p>MR. R KALITA</p> <p>MR. M SHAH</p> <p>MR. R SALOI</p> <p>MR H AGARWAL</p> | <p>GA, ASSAM</p> <p>MR. P K ROY (R5)</p> <p>SC, AG</p> <p>MR. S K CHAKRABORTY (R5)</p> <p>MS U DAS (R6)</p> <p>MR. S K TALUKDAR (r-6)</p> <p>MR D DAS (R8)</p> <p>MR R CHAKRAVORTY (R8)</p> <p>MR G BORDOLOI (r-6)</p> <p>MR R SHARMA (R8)</p> <p>MR J SINGH</p> <p>SC, FINANCE DEPTT.</p> |
| 52                                                                                        | <a href="#">WP(C)/9330/2019</a>          | <p>HIMEN GOGOI</p> <p><b>Versus</b></p> <p>THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 9 ORS.</p>                                                                 | <p>MR R SENSUA</p> <p>MR. K MOHAMMED</p> <p>MR. S BARTHAKUR</p>                                                              | <p>SC, APDCL</p>                                                                                                                                                                                                                                                                           |
| 53                                                                                        | <a href="#">WP(C)/6563/2022</a>          | <p>MOMINUL ISLAM</p> <p><b>Versus</b></p> <p>THE STATE LEVEL COMMITTEE AND 4 ORS</p>                                                                                | <p>MR. N HOSSAIN</p> <p>MR M MONDAL</p>                                                                                      | <p>SC, PWD ROAD</p> <p>GA, ASSAM</p>                                                                                                                                                                                                                                                       |
| 54                                                                                        | <a href="#">WP(C)/2179/2023</a>          | <p>NILUFA BEGUM</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM AND 5 ORS.</p>                                                                                       | <p>MR. A DUTTA</p>                                                                                                           | <p>GA, ASSAM</p> <p>MOTIUR RAHMAN (R-5)</p> <p>MR. A S TAPADER (R-5)</p> <p>MR M AHMED (R-5)</p>                                                                                                                                                                                           |
| 55                                                                                        | <a href="#">WP(C)/366/2024</a>           | <p>POMPI MAHANTA</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM AND 5 ORS</p>                                                                                       | <p>MR R DHAR</p> <p>MR N N UPADHYAYA</p> <p>MR D BORUAH</p> <p>MR. B B KAKATI</p>                                            | <p>GA, ASSAM</p> <p>MR I AHMED (r- 6)</p> <p>SC, BTC</p>                                                                                                                                                                                                                                   |
| 56                                                                                        | <a href="#">WP(C)/4191/2024</a>          | <p>AMLANJYOTI BHUYAN</p> <p><b>Versus</b></p> <p>ASSAM GRAMIN VIKASH BANK AND 4 ORS</p>                                                                             | <p>MR. K N CHOUDHURY</p> <p>MR J DAS</p> <p>MR. R K SARMA</p>                                                                | <p>MR. M DUTTA(R-4,5)</p> <p>MS S DEV(R-4,5)</p> <p>D D SARMA (R-4,5)</p> <p>MR. N BARDOLOI(R-4,5)</p> <p>SC, A G V B</p>                                                                                                                                                                  |
| 57                                                                                        | <a href="#">WP(C)/6968/2024</a><br>FIXED | <p>ALL ASSAM GRADUATE NURSES ASSOCIATION AND 2 ORS</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM AND 5 ORS</p>                                                     | <p>MR H K DAS</p> <p>MR N K SARMA</p> <p>B SAIKIA</p>                                                                        | <p>SC, HEALTH AND F W</p>                                                                                                                                                                                                                                                                  |
| <p><b>WITH</b><br/><a href="#">I.A.(Civil)/347/2025</a><br/><b>in</b> WP(C)/6968/2024</p> |                                          | <p>ALL ASSAM AUXILIARY NURSE MIDWIFE AND LADY HEALTH SUPERVISOR SERVICE ASSOCIATION</p> <p><b>Versus</b></p> <p>ALL ASSAM GRADUATE NURSES ASSOCIATION AND 8 ORS</p> | <p>MR. M NATH</p> <p>MR. A BHATTACHARJEE</p> <p>D J CHAKMA</p> <p>B SAIKIA</p> <p>MAUSAM NATH</p>                            | <p>MR H K DAS</p> <p>MR N K SARMA</p> <p>SC, HEALTH AND F W</p>                                                                                                                                                                                                                            |
| <p><b>WITH</b><br/><a href="#">I.A.(Civil)/348/2025</a><br/><b>in</b> WP(C)/6968/2024</p> |                                          | <p>ALL ASSAM AUXILIARY NURSE MIDWIFE AND LADY HEALTH SUPERVISOR SERVICE ASSOCIATION</p> <p><b>Versus</b></p> <p>ALL ASSAM GRADUATE NURSES ASSOCIATION AND 8 ORS</p> | <p>MR. M NATH</p> <p>MR. A BHATTACHARJEE</p> <p>D J CHAKMA</p> <p>B SAIKIA</p> <p>MAUSAM NATH</p>                            | <p>MR H K DAS</p> <p>MR N K SARMA</p> <p>SC, HEALTH AND F W</p>                                                                                                                                                                                                                            |
| 58                                                                                        | <a href="#">WP(C)/1665/2025</a><br>FIXED | <p>FARUK ALI AHMED</p> <p><b>Versus</b></p> <p>THE UNION OF INDIA AND ORS</p>                                                                                       | <p>MR. P DEKA</p> <p>MR. A CHETIA</p> <p>MR R HOQUE</p> <p>MR A DAS</p>                                                      | <p>GA, ASSAM</p> <p>DY.S.G.I.</p>                                                                                                                                                                                                                                                          |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH]**

| Sr.No.        | Case Number                                  | Main Parties                                                                                               | Petitioner Advocate                                                                                     | Respondent Advocate |
|---------------|----------------------------------------------|------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------|---------------------|
| <b>MOTION</b> |                                              |                                                                                                            |                                                                                                         |                     |
| 1             | <a href="#">Crl.Rev.P./148/2025</a><br>FIXED | SRI PARAMESH CHANDRA SAUD<br><b>Versus</b><br>SMT OLI BEGUM (SUBSTITUTED IN PLACE OF MD ABDUL ALI) AND ANR | MR AJIT DAS<br>MR R S CHAUHAN<br>MS. D CHAUHAN                                                          | PP, ASSAM           |
| 2             | <a href="#">Crl.Rev.P./156/2025</a>          | SRI TEJAB DAS AND 3 ORS.<br><b>Versus</b><br>DHANESWAR DAS AND 2 ORS.                                      | MR D MAHANTA<br>MR T GOGOI                                                                              | PP, ASSAM           |
| 3             | <a href="#">Crl.Rev.P./157/2025</a>          | UNION OF INDIA<br><b>Versus</b><br>MOONLIGHT ASSOCIATES LTD AND 3 ORS                                      | MR. S C KEYAL<br>M DEKA<br>KAUSHIK JAIN                                                                 |                     |
| 4             | <a href="#">Crl.Rev.P./158/2025</a>          | PRITHWIRAJ DAS<br><b>Versus</b><br>SMTI PANCHAMI DAS                                                       | MR B ACHARYYA<br>MS. M ACHARYYA                                                                         |                     |
| 5             | <a href="#">Crl.Rev.P./159/2025</a>          | ABDUL HASHIM LASKAR @ KUTIR ALI LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                     | MR. J LASKAR                                                                                            | PP, ASSAM           |
| 6             | <a href="#">Crl.Rev.P./160/2025</a>          | DR. N. RAJAMARTHANDAN, IPS<br><b>Versus</b><br>THE STATE OF ASSAM                                          | PETITIONER IN PERSON                                                                                    | PP, ASSAM           |
| 7             | <a href="#">Crl.Rev.P./161/2025</a>          | DR (MRS) PRIYANKA AGARWAL<br><b>Versus</b><br>DR (MR) ASHISH DHIRANSARIA                                   | MR. A K PURKAYASTHA<br>MR. S K SINGH<br>MR. V K CHOPRA<br>MR J CHOPRA<br>HIMSHIKHA TALUKDAR<br>N KUMARI |                     |
| 8             | <a href="#">Crl.Pet./421/2025</a><br>FIXED   | MD MAFEZ KHAN @ MOFFEZ KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                 | MR. R ALI<br>MR H A AHMED<br>MR. MUSTAFA HUSSAIN                                                        | PP, ASSAM           |
| 9             | <a href="#">Crl.Pet./450/2025</a><br>FIXED   | LALMAMUD BAKSA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                                              | MR. S AHMED<br>MR M RAHMAN                                                                              | PP, ASSAM           |
| 10            | <a href="#">Crl.Pet./464/2025</a>            | ANOWAR ALI @ ANOWAR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                 | MR. M R KHANDAKAR<br>S K SARKER                                                                         | PP, ASSAM           |
| 11            | <a href="#">Crl.Pet./512/2025</a>            | AMJAD ALI AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                         | MR. I RAHMAN<br>MR. S RANA                                                                              | PP, ASSAM           |

|                         |                                                                             |                                                                                             |                                                                                                  |                                                                                                                                                                                                                                                                                                  |
|-------------------------|-----------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 12                      | <a href="#">Crl.Pet./513/2025</a>                                           | KHAYRUL ISLAM HAZARI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                        | MR. I ALAM<br>MR. T SK                                                                           | PP, ASSAM                                                                                                                                                                                                                                                                                        |
| 13                      | <a href="#">Crl.Pet./514/2025</a>                                           | ABDUL RAHIM<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                               | G UDDIN<br>MR. A UDDIN<br>P ADHIKARI                                                             | PP, ASSAM                                                                                                                                                                                                                                                                                        |
| 14                      | <a href="#">Crl.Pet./515/2025</a>                                           | DEVASISH SINHA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                               | MR. M AHMED<br>MD I H LASKAR                                                                     | PP, ASSAM                                                                                                                                                                                                                                                                                        |
| 15                      | <a href="#">Crl.Pet./517/2025</a>                                           | SRI SURAJ BHAN SINGH BHANDARI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                | MR U S BORGHAIN<br>M DAS                                                                         | PP, ASSAM                                                                                                                                                                                                                                                                                        |
| 16                      | <a href="#">Crl.Pet./518/2025</a>                                           | NIPON KUMAR TALUKDAR @ NIPAN KUMAR TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR R SENSUA<br>G KAUSHIK<br>P KUNDU<br>R A LAHKAR                                                | PP, ASSAM                                                                                                                                                                                                                                                                                        |
| 17                      | <a href="#">Crl.Pet./519/2025</a>                                           | SAYED ALI AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR. S AHMED<br>MR M RAHMAN<br>T UDDIN                                                            | PP, ASSAM                                                                                                                                                                                                                                                                                        |
| 18                      | <a href="#">Crl.Pet./520/2025</a>                                           | MUKUL BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                                 | MS A HUSSAIN<br>DARAK ULLAH<br>MR. M I HUDA<br>SABRISH AHMED                                     | PP, ASSAM                                                                                                                                                                                                                                                                                        |
| <b><u>ADMISSION</u></b> |                                                                             |                                                                                             |                                                                                                  |                                                                                                                                                                                                                                                                                                  |
| 19                      | <a href="#">Crl.Pet./947/2019</a><br>WITH LCR 4 FILES, FIXED                | M/S. JAIN ENTERPRISE<br><b>Versus</b><br>M/S. ATAL STORES AND 3 ORS.                        | MR K AGARWAL<br>MR A K CHAUDHURY<br>MR A K CHAUDHURY<br>MR D AKRAM<br>MS R SAIKIA<br>MS R SAIKIA | MR J C GAUR<br>M. DEY<br>MR D SAIKIA<br>PP, ASSAM (R4)                                                                                                                                                                                                                                           |
| 20                      | <b>WITH</b><br><a href="#">Crl.Pet./410/2020</a>                            | M/S ATAL SRORES AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                     | MR J C GAUR                                                                                      | MR K AGARWAL (R-2)<br>MR A K CHAUDHURY (R-2)<br>MS R SAIKIA (R-2)<br>PP, ASSAM                                                                                                                                                                                                                   |
| 21                      | <a href="#">Crl.Pet./760/2021</a><br>B/O                                    | ANUSHMITA CHAMUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                            | MR. K N CHOUDHURY<br>MR K JAIN<br>MR. J HUSSAIN<br>N ALAM                                        | MR. A K PURKAYASTHA (R-2)<br>MR. A K PURKAYASTHA (R-2)<br>MR. R P SARMAH (R-2)<br>MR. A K BHUYAN (R-2)<br>MR. N N UPADHYAYA<br>MR. N N UPADHYAYA<br>MS. N CHOUDHURY (R-2)<br>MR. M BORAH (R-2)<br>MR. A KHOUND (R-2)<br>MS. B BORA (R-2)<br>MR. B B KAKATI (R-2)<br>MR. J DAS (R-2)<br>PP, ASSAM |
| 22                      | <a href="#">Crl.Pet./19/2024</a><br>FIXED                                   | PLABITA DEKA<br><b>Versus</b><br>LINAMONI KALITA                                            | MR. K K HANDIQUE<br>MR R KALITA                                                                  | MR. K R PATGIRI<br>MS. CHITRALEKHA DAS<br>MS. K BARMAN<br>MS. D. DEVI                                                                                                                                                                                                                            |
| 23                      | <a href="#">Crl.Rev.P./24/2024</a><br>WITH LCR 2 FILES(SCANNED COPY), FIXED | WAHID AHMED KHAN<br><b>Versus</b><br>AARIZ GARMENTS AND ANR                                 | MR. P BORA<br>MR H K SARMA<br>MS K BHATTACHARYYA<br>MS K SARMA                                   | MR. B CHAKRABORTY<br>MRS P HAZARIKA<br>MS. RIA TIWARI                                                                                                                                                                                                                                            |
| 24                      | <a href="#">Crl.Pet./345/2024</a><br>WITH LCR 1 FILE(SCANNED COPY)          | NITUL DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                            | MS. P BORAH<br>MS. B M LAHKAR                                                                    | PP, ASSAM                                                                                                                                                                                                                                                                                        |
| 25                      | <a href="#">Crl.Pet./619/2024</a><br>WITH LCR 2 FILES(SCANNED COPY), B/O    | AMIT BOR SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                              | MR A HAWARI<br>MR S GOGOI<br>A R MONDAL                                                          | PP, ASSAM                                                                                                                                                                                                                                                                                        |
| 26                      | <a href="#">Crl.A./145/2025</a><br>B/O                                      | CHAMPA DEVI AGARWALLA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                        | MS B R A SULTANA                                                                                 | PP, ASSAM                                                                                                                                                                                                                                                                                        |

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|----------------------------|--------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|-------------------------------------------------------|
|                            | <b>WITH</b><br><a href="#">I.A.(CrI.)/410/2025</a><br><b>in</b> CrI.A./145/2025                              | CHAMPA DEVI AGARWALLA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                       | MS B R A SULTANA                                                                            | PP, ASSAM                                             |
| 27                         | <a href="#">CrI.A./157/2025</a>                                                                              | DADU BORA @ GOJENDRA BORA<br><b>Versus</b><br>THE STATE OF ASSAM                                           | MR. B BHAGAWATI<br>MR. V A CHOWDHURY                                                        | PP, ASSAM                                             |
|                            | <b>WITH</b><br><a href="#">I.A.(CrI.)/436/2025</a><br><b>in</b> CrI.A./157/2025                              | DADU BORA @ GOJENDRA BORA<br><b>Versus</b><br>THE STATE OF ASSAM                                           | MR. B BHAGAWATI<br>MR. V A CHOWDHURY                                                        | PP, ASSAM                                             |
| 28                         | <a href="#">CrI.A./158/2025</a>                                                                              | AKER ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                                   | MR. M A SHEIKH<br>MS F INTAZ                                                                | PP, ASSAM                                             |
| 29                         | <a href="#">CrI.A./159/2025</a>                                                                              | LALIT BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                                | A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MD A RAHMAN<br>SAMIM RAHMAN<br>A MISHRA | PP, ASSAM                                             |
|                            | <b>WITH</b><br><a href="#">I.A.(CrI.)/437/2025</a><br><b>in</b> CrI.A./159/2025                              | LALIT BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                                 | A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MD A RAHMAN<br>SAMIM RAHMAN<br>A MISHRA | PP, ASSAM                                             |
| <b><u>BAIL HEARING</u></b> |                                                                                                              |                                                                                                            |                                                                                             |                                                       |
| 30                         | <a href="#">AB/494/2025</a><br>FIXED                                                                         | RAHMAN ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                                                  | MR P K DAS<br>MR. M BARUAH                                                                  | PP, ASSAM                                             |
| <b><u>ORDERS</u></b>       |                                                                                                              |                                                                                                            |                                                                                             |                                                       |
| 31                         | <a href="#">CrI.Pet./297/2022</a><br>WITH LCR 1 FILE(SCANNED<br>COPY), B/O                                   | DR. GULAP SARMA BORUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                      | MR. P MAHANTA<br>MS. P SAHARIA                                                              | PP, ASSAM                                             |
| 32                         | <a href="#">CrI.Rev.P./391/2023</a><br>WITH LCR 3 FILES(SCANNED<br>COPY)                                     | BAHARUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                               | MRS. B GOGOI<br>MS M BORAH                                                                  | PP, ASSAM                                             |
| 33                         | <a href="#">CrI.Pet./942/2024</a><br>WITH LCR 1 FILE(SCANNED<br>COPY)                                        | AMIT KUMAR MAHASETH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                         | MR. JYOTIRMOY ROY<br>MR. S SARMA<br>MR D DAS<br>MR. JAYANTA ROY                             | PP, ASSAM                                             |
| 34                         | <a href="#">I.A.(CrI.)/1076/2024</a><br>WITH LCR 4 FILES, OFFICE NOTE,<br>FIXED<br><b>in</b> CrI.A./378/2024 | ASAD ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                                  | MR H R A CHOUDHURY<br>MR. M I HUSSAIN<br>MS. P AHMED<br>MR. A AHMED<br>MR. I U CHOWDHURY    | MS. D SAIKIA, AMICUS<br>CURIAE, R2, R3<br>PP, ASSAM   |
|                            | <b>WITH</b><br><a href="#">CrI.A./378/2024</a>                                                               | ASAD ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                                  | MR H R A CHOUDHURY<br>MR. M I HUSSAIN<br>MS. P AHMED<br>MR. A AHMED<br>MR. I U CHOWDHURY    | MS. D SAIKIA, AMICUS<br>CURIAE, R2, R3<br>PP, ASSAM   |
| 35                         | <b>WITH</b><br><a href="#">CrI.A./377/2024</a>                                                               | ABDUL KALIM KHAN @ ALIM KHAN @<br>ABDUL ALIM KHAN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MR. SURAJIT DAS                                          | PP, ASSAM                                             |
| 36                         | <a href="#">CrI.Pet./1302/2024</a><br>WITH LCR 1 FILE(SCANNED<br>COPY), FIXED                                | TAPOBRAT CHUTIA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                             | MR. R ISLAM<br>S BEGUM<br>T TALUKDAR                                                        | PP, ASSAM                                             |
| 37                         | <a href="#">I.A.(CrI.)/199/2025</a><br>WITH LCR 3 FILES, OFFICE NOTE<br><b>in</b> CrI.A./435/2023            | SMTI RITUMONI GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                                         | MR. A BRAHMA                                                                                | MR SARFRAZ NAWAZ,<br>AMICUS CURIAE,(R-2)<br>PP, ASSAM |

|    |                                                                        |                                                                                                                                                 |                                                                                                                    |                                                                                                    |
|----|------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|
|    | <b>WITH</b><br><a href="#">Crl.A./435/2023</a>                         | RITUMONI GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.<br>NURUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                 | MR. A LAL<br>MR A BRAHMA<br>MR. M PANDIT<br>MS. G BORAH<br>MS L BARUAH                                             | MR SARFRAZ NAWAZ,<br>AMICUS CURIAE, (R-2)<br>PP, ASSAM<br>MR K BHUYAN<br>R K TALUKDAR<br>PP, ASSAM |
| 38 | <a href="#">I.A.(Crl.)/345/2025</a><br>in Crl.Pet./27/2025             |                                                                                                                                                 |                                                                                                                    |                                                                                                    |
|    | <b>WITH</b><br><a href="#">Crl.Pet./27/2025</a>                        | KAMRUL HASSAN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR<br>SAGAR DARJI @ SAGAR DORJI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR K BHUYAN<br>MR. M U E BHUYAN<br>R K TALUKDAR<br>MR. A GOGOI<br>FOR LEGAL AID                                    | MS. G BORAH (R-2)<br>PP, ASSAM<br>PP, ASSAM                                                        |
| 39 | <a href="#">I.A.(Crl.)/397/2025</a><br>FIXED<br>in CRL.A(J)/2704/2025  |                                                                                                                                                 |                                                                                                                    |                                                                                                    |
|    | <b>WITH</b><br><a href="#">CRL.A(J)/2704/2025</a><br>(Filing Number)   | SRI SAGAR DARJI ALIAS SAGAR DORJI<br><b>Versus</b><br>THE STATE OF ASSAM                                                                        | AMARENDRA GOGOI                                                                                                    |                                                                                                    |
|    | <b>WITH</b><br><a href="#">I.A.(Crl.)/2706/2025</a><br>(Filing Number) | SRI SAGAR DARJI ALIAS SAGAR DORJI<br><b>Versus</b><br>THE STATE OF ASSAM                                                                        | AMARENDRA GOGOI                                                                                                    |                                                                                                    |
| 40 | <a href="#">Crl.Pet./398/2025</a><br>FIXED                             | NABAJIT SARMA<br><b>Versus</b><br>PURABI DEKA                                                                                                   | MR. A GOYAL<br>MR. A CHOUDHURY                                                                                     |                                                                                                    |
| 41 | <a href="#">Crl.Pet./399/2025</a><br>WITH LCR 3 FILES, FIXED           | DR MANJUR ALAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                                                                   | MR. R GOSWAMI<br>MS N DEVI<br>MS S DAS<br>MS. U BHATTACHARYYA                                                      | PP, ASSAM                                                                                          |
| 42 | <a href="#">I.A.(Crl.)/402/2025</a><br>in Crl.Pet./380/2016            | KRISHNA KUMAR SINGH<br><b>Versus</b><br>SANDHYA SINGH                                                                                           | MR. B D KONWAR SR. ADV.<br>MRS J M KONWAR<br>MR. J SINGH<br>MR H AGARWAL<br>MS M ZOMUANPUII<br>MS S JAIN           |                                                                                                    |
| 43 | <b>WITH</b><br><a href="#">Crl.Pet./380/2025</a>                       | JAMIRUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                                                                    | MS. L DAS<br>MR. M P SARMA<br>MR A CHAKRABORTY                                                                     | PP, ASSAM                                                                                          |
|    |                                                                        | <b>HEARING</b>                                                                                                                                  |                                                                                                                    |                                                                                                    |
| 44 | <a href="#">Crl.A./119/2012</a><br>WITH LCR 6 FILES, P.B.-1, FIXED     | MD. MUJIBAR RAHMAN and ANR,<br><b>Versus</b><br>THE STATE OF ASSAM,                                                                             | MR.A SHARIF<br>MRS.F BEGUM<br>MR.F ISLAM<br>MR.A HASSAN                                                            | PP, ASSAM                                                                                          |
| 45 | <a href="#">Crl.Rev.P./586/2012</a><br>WITH LCR 2 FILES, FIXED         | BINOD KR. AGARWALA<br><b>Versus</b><br>RAM BORAH and 2 ORS                                                                                      | MR D GOGOI(Amicus Curiae)<br>MR.D DAS<br>MD.S ISLAM<br>MR.Z AHMED<br>MR.A CHOUDHURY<br>MS.M KONCH<br>MS.A A LASKAR | MR.M K CHOUDHURYR-1-3<br>MR.N BARUAH(R-1-3)                                                        |
| 46 | <a href="#">Crl.Rev.P./64/2013</a><br>WITH LCR 3 FILES, FIXED          | DIBAKAR DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM                                                                                            | MR.T J MAHANTA<br>MS.J BORA<br>MR.A BHATTACHARYA<br>MS.P BHATTACHARJEE                                             | PP, ASSAM                                                                                          |
| 47 | <a href="#">Crl.A./103/2013</a><br>FIXED                               | HAIDAR ALI LASKAR and 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM,                                                                            | MR.A M BORA<br>MR.D GOGOI<br>MR.S R BORUAH<br>MS.C CHOUDHURY                                                       | MR.I H LASKAR<br>MR.P K DEKA<br>PP, ASSAM<br>MR. S ALAM<br>MSL SAIKIA                              |
| 48 | <a href="#">Crl.Rev.P./274/2018</a><br>WITH LCR 4 FILES, B/O           | ALOKE BOTHRA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                                                                    | MR. A M BORA<br>MR. D GOGOI<br>MS. C CHOUDHURY<br>MS P DASGUPTA                                                    | MR A K MAHESWARI (R-2)<br>PP, ASSAM                                                                |

|    |                                                                                     |                                                                                                                                  |                                               |                                                                                                             |
|----|-------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|-------------------------------------------------------------------------------------------------------------|
| 49 | <a href="#">Crl.Rev.P./265/2021</a><br>WITH LCR 3 FILES, FIXED                      | SAHALOM HUSSAIN MAZUMDER<br><b>Versus</b><br>ON THE DEATH OF THE<br>COMPLAINANT/SAHIR UDDIN MAZUMDER<br>(SINCE DECEASED) AND ORS | MR. B C DAS<br>MR. D A KAIYUM<br>MR J ISLAM   | MS. R CHOUDHURY (R1A-<br>R1E)<br>MR. N H BARBHUIYA<br>MS S S ZIA (R1A-R1E)<br>PP, ASSAM<br>MR M A BARBHUIYA |
| 50 | <a href="#">Crl.Rev.P./155/2022</a><br>WITH LCR 2 FILES(SCANNED<br>COPY), FIXED     | KABIR AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                                                       | MR J ISLAM<br>MR. A HUSSAIN                   | MR. D DEKA (r-2)<br>MR S A SIKDER (R-2)<br>MR. T SK (R-2)<br>PP, ASSAM<br>MR. M R ISLAM (R-2)               |
|    | <b>WITH</b><br><a href="#">I.A.(Crl.)/483/2023</a><br><b>in</b> Crl.Rev.P./155/2022 | SALEHA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                                                      | MR S A SIKDER<br>MR. T SK                     | MR J ISLAM<br>PP, ASSAM                                                                                     |
| 51 | <a href="#">Crl.Rev.P./393/2022</a><br>WITH LCR 4 FILES, FIXED                      | M/S RAJIB STEEL FABRICATION<br>BHADHARA KRISHI PAM NIGAM AND<br>ANR.<br><b>Versus</b><br>CHANDRA HANDIQUE                        | MR S CHAUHAN<br>MR. A R SHOME<br>MR A J GHOSH | MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S T ADNAN                                         |
|    | <b>WITH</b><br><a href="#">I.A.(Crl.)/400/2022</a><br><b>in</b> Crl.Rev.P./393/2022 | M/S RAJIB STEEL FABRICATION<br>BHADHARA KRISHI PAM NIGAM AND<br>ANR.<br><b>Versus</b><br>CHANDRA HANDIQUE                        | MR S CHAUHAN<br>MR. A R SHOME<br>MR A J GHOSH |                                                                                                             |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 5th May 2025 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-II]**

| Sr.No. Case Number                                     | Main Parties                                                                        | Petitioner Advocate                                                                                                                 | Respondent Advocate                               |
|--------------------------------------------------------|-------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------|
| <b>MOTION (BA)</b>                                     |                                                                                     |                                                                                                                                     |                                                   |
| 1 <a href="#">Bail Appln./1333/2025</a><br>B/O         | SUMI BORAH<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR. A K BHUYAN<br>MS. N CHOUDHURY<br>MR. A KHOUND<br>MS B BORA                                                                      | PP, ASSAM                                         |
| <b>ORDER NO STEPS</b>                                  |                                                                                     |                                                                                                                                     |                                                   |
| 2 <a href="#">WP(C)/5636/2022</a>                      | SANDIPAN PURKAYASTHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.              | MR. J LASKAR<br>MR. M LASKAR                                                                                                        | GA, ASSAM<br>SC, SEC. EDU.                        |
| <b>ADMISSION</b>                                       |                                                                                     |                                                                                                                                     |                                                   |
| 3 <a href="#">WP(C)/1860/2023</a><br>PART-HEARD, FIXED | KALPANA BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                     | MRS A BUJARBARUAH<br>MS N DAS                                                                                                       | SC, ELEM. EDU<br>SC, BTC<br>SC, FINANCE           |
| 4 <a href="#">WP(C)/1904/2023</a><br>PART-HEARD, FIXED | SMTI SNEHALATA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                 | MRS A BUJARBARUAH<br>MS N DAS                                                                                                       | SC, ELEM. EDU<br>SC, BTC<br>SC, FINANCE           |
| 5 <a href="#">WP(C)/3540/2017</a>                      | MRS. DULUMONI HAZARIKA and 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS. | MR.A K BHUYAN<br>MS.B BHUYAN<br>MS.N CHOUDHURY<br>MS.N BORAH<br>MS.S PHUKAN<br>MR.M BORAH                                           | SC, ELEMENTARY<br>EDUCATION<br>SC, FINANCE        |
| 6 <a href="#">WP(C)/4573/2017</a><br>FIXED             | ANAMIKA DEKA<br><b>Versus</b><br>GAUHATI UNIVERSITY and 3 ORS.                      | MR.U K NAIR<br>MS U DAS<br>MR.N DEKA<br>MR.M S SARMA                                                                                | MR.R THAKURIAR-4<br>SC, G U<br>MR.L P SHARMA(R-4) |
| 7 <a href="#">WP(C)/2227/2019</a><br>FIXED             | NITYANANDA SARKAR AND 69 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.     | MR P BHARADWAJ<br>MR. M K CHOUDHURY<br>MR. A BARKATAKI<br>MR H K DAS<br>MR. N BARUAH<br>MR. M SARMA<br>MR. U PATHAK<br>MR N K SARMA | SC, ELEM. EDU<br>MR S BORA (R-5&6)<br>SC, FINANCE |
| <b>WITH</b><br>8 <a href="#">WP(C)/6268/2024</a>       | SUBHAS ROY AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS               | MR H K DAS<br>MS D MAHANTA<br>MR SHREYAS DAS<br>MR N K SARMA<br>B SAIKIA                                                            | SC, ELEM. EDU<br>SC, BTC                          |

|                     |                                                                                      |                                                                                          |                                                                                   |                                                                                                                                                         |
|---------------------|--------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------|
| 9                   | <a href="#">WP(C)/4584/2020</a><br>FIXED                                             | PASCHIMPAR MADAN MOHAN VLP<br>SCHOOL<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS.   | MR M H AHMED<br>MR GIAS<br>MR M Z SHAH                                            | SC, ELEM. EDU<br>GA, ASSAM<br>MR. B GOGOI, SC, SSA<br>SC, SSA                                                                                           |
| 10                  | <a href="#">WP(C)/84/2022</a><br>B/O                                                 | SIPRA DHAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                              | MR J C BORAH                                                                      | SC, ELEM. EDU<br>MS. Z A ASADIA (R-5)                                                                                                                   |
| 11                  | <a href="#">WP(C)/6952/2022</a>                                                      | MAHMADUL HOQUE CHOUDHURY AND 6<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS. | MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>MS A BEGUM<br>B. PATHAK<br>S. M. ZINNA | SC, ELEM. EDU<br>SC, SSA                                                                                                                                |
| 12                  | <a href="#">WP(C)/8395/2022</a>                                                      | DR. NABIN CHANDRA BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.               | MR. S P CHOUDHURY<br>MS B DEVI<br>MR. S. J. SARKAR                                | SC, HEALTH                                                                                                                                              |
| 13                  | <a href="#">WP(C)/3904/2023</a>                                                      | MD. ABDUL HALIM<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                        | MR. M SAIKIA                                                                      | SC, ELEM. EDU<br>SC, BTC                                                                                                                                |
| 14                  | <a href="#">WP(C)/5962/2023</a><br>FIXED                                             | ABDUL SAFIT MIAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                        | MR. M HUSSAIN<br>MR. A Z AHMED                                                    | SC, ELEM. EDU<br>SC, FINANCE                                                                                                                            |
| 15                  | <a href="#">WP(C)/7515/2023</a><br>FIXED                                             | ABUAL HUSSAIN SK<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                        | MR J ABEDIN<br>MR. K A MAZUMDER<br>MR E AHMED<br>MR A HAI<br>T MAZUMDER           | SC, ELEM. EDU<br>GA, ASSAM<br>MR. I H LASKAR (r-7)<br>MR. P K DEKA (r-7)<br>MR. P DAIMARY (r-7)<br>MR. R. KARIM (r-7)<br>MR M Z RAHMAN (r-8)<br>SC, SSA |
| <b>WITH</b>         |                                                                                      |                                                                                          |                                                                                   |                                                                                                                                                         |
| 16                  | <a href="#">WP(C)/948/2025</a>                                                       | ABDUL RASHID SK<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                         | MR. R A CHOUDHURY<br>MR M Z RAHMAN                                                | SC, ELEM. EDU<br>SC, FINANCE                                                                                                                            |
| 17                  | <a href="#">WP(C)/821/2024</a>                                                       | HAM-AK COLLEGE OF HIGHER<br>EDUCATION<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS   | MR. A C BURAGOHAIN<br>MR R SINGH<br>MS. H BORAH<br>S NATH                         | MR S M T CHISTIE<br>SC, EDU<br>SC, G U                                                                                                                  |
| 18                  | <a href="#">WP(C)/2484/2024</a><br>FIXED                                             | PARESH CH. DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                        | MR. M J BARUAH<br>MR. A. ALI<br>MR. JITU SAIKIA                                   | SC, SEC. EDU.                                                                                                                                           |
| 19                  | <a href="#">WP(C)/5553/2024</a><br>B/O                                               | IKABAL AHMED MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                   | MR F Z MAZUMDER                                                                   | SC, ELEM. EDU<br>SC, SSA                                                                                                                                |
| 20                  | <a href="#">WP(C)/5676/2024</a>                                                      | SARBESWAR BARKALITA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS             | BABLI DAS<br>MR. S RAHMAN<br>MR A N IQBAL                                         | SC, ELEM. EDU                                                                                                                                           |
| 21                  | <a href="#">WP(C)/773/2025</a>                                                       | ABDUR RAHIM<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MRS. K DEVI<br>MS S A KHALIFA                                                     | SC, ELEM. EDU<br>SC, FINANCE                                                                                                                            |
| 22                  | <a href="#">WP(C)/1005/2025</a><br>FIXED                                             | DR. JAHER ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                           | MR. K N CHOUDHURY<br>DR. B AHMED<br>MR A U AHMED<br>MS. H SARMA                   | SC, HIGHER EDU<br>SC, HIGHER EDU<br>MR. S DIHINGIA, (R-4)<br>MR. P BOIRAGI, (R-4)                                                                       |
| 23                  | <a href="#">WP(C)/1547/2025</a><br>B/O                                               | DR ATUL BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                            | MR D SARMA<br>MS. S NAZNEEN<br>MR. R BISWAS                                       | SC, HIGHER EDU                                                                                                                                          |
| <b>BAIL HEARING</b> |                                                                                      |                                                                                          |                                                                                   |                                                                                                                                                         |
| 24                  | <a href="#">AB/694/2025</a><br>WITH CASE RECORD(SCANNED<br>COPY), OFFICE NOTE, FIXED | NUR SODAGAR @ GUDU MIAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                  | MR. A Z AHMED<br>MR. A KHALEK                                                     | MR. D GOGOI, Amicus<br>Curiae (R-2)<br>PP, ASSAM                                                                                                        |

**ORDERS**

|    |                                                     |                                                                                                           |                                                                   |                                                                                                                                                              |
|----|-----------------------------------------------------|-----------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 25 | <a href="#">Cont.Cas(C)/251/2022</a>                | DIBRUGARH UNIVERSITY PENSIONERS<br>ASSOCIATION AND ANR.<br><b>Versus</b><br>M.S. MANIVANNAN, IAS AND ORS. | MR. K N CHOUDHURY<br>MR. D J DAS<br>MS N MAHANTA                  | SC, HIGHER EDU<br>MR. D SAIKIA<br>MR. R GOSWAMI (R-2)<br>MR. K GOGOI<br>MS. M SAIKIA (R-2)<br>MR S DAS<br>MR P BORAH<br>MS. P BORTHAKUR (R-2)<br>SC, FINANCE |
| 26 | <a href="#">WP(C)/1329/2022</a>                     | MRS. MAMTAZ BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                        | DR. B AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. A K AZAD          | SC, ELEM. EDU<br>MR. Z HAMMAD (r-5)<br>MR E AHMED (r-5)<br>MR S A SIKDER (r-4)                                                                               |
| 27 | <a href="#">WP(C)/4047/2022</a>                     | SITHUL KANTI DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                         | MR. A R TALUKDAR                                                  | GA, ASSAM<br>MR. S D PURKAYASTHA (r-6)<br>MR S CHOUDHURY (r-6)<br>MR A BHATTACHARYA<br>SC, SEC. EDU.                                                         |
| 28 | <a href="#">Cont.Cas(C)/643/2023</a><br>FIXED       | BIJU DEVI AND 2 ORS.<br><b>Versus</b><br>NARAYAN KONWAR AND ANR                                           | MR. U K NAIR<br>MR A CHAKRABORTY<br>MS D MAHANTA                  | MR. D SAIKIA (R-2)<br>MR. D SAIKIA (R-2)<br>MR S M T CHISTIE(R-1)<br>MR. U SARMA (R-1,2)<br>MS K DAS (R-2)                                                   |
| 29 | <a href="#">WP(C)/2026/2023</a>                     | RAFIQUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                           | MR H R A CHOUDHURY<br>M ALAMGEER<br>MR. A H M R CHOUDHURY         | SC, ELEM. EDU                                                                                                                                                |
| 30 | <a href="#">WP(C)/2048/2023</a>                     | HEMEN THAKURIA<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS.                                            | MR. U K GOSWAMI                                                   | SC, ELEM. EDU<br>GA, ASSAM                                                                                                                                   |
| 31 | <a href="#">WP(C)/3733/2023</a><br>WITH OFFICE NOTE | NURJAHAN BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS                                          | Ms. R. R. BORAH<br>MR. A A R KARIM<br>MS G.PURI<br>MR. A DEB      | SC, ELEM. EDU<br>GA, ASSAM<br>MR. Y S MANNAN (R11)<br>MS N DEKARAJA (R11)<br>MR. M ALI (R8)<br>MR J. ISLAM (R8)<br>SC, SSA                                   |
| 32 | <a href="#">WP(C)/6168/2023</a>                     | MINAKUMARI GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                                         | MR. B K DAS                                                       | SC, ELEM. EDU<br>GA, ASSAM<br>MR. A DEKA (R-8)<br>MR N SARMA (R-8)<br>SC, SSA                                                                                |
| 33 | <a href="#">WP(C)/235/2024</a>                      | LIAQUAT AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                            | MR. R BORPUJARI<br>MRS DIPANJALI BORPUJARI                        | SC, HIGHER EDU<br>MR A C BORBORA (R-4)<br>GA, ASSAM<br>MRS. R BORBORA (R-4)<br>MR. M SMITH (R-4)<br>MR. U SAIKIA (R-4)                                       |
| 34 | <a href="#">Cont.Cas(C)/281/2024</a><br>B/O         | FAZAL ALI<br><b>Versus</b><br>SURANJANA SENAPATI                                                          | MR. M R KHANDAKAR<br>MR. A ROHMAN                                 | MR. D SAIKIA<br>MR S M T CHISTIE<br>MR. P K BORAH                                                                                                            |
| 35 | <a href="#">Cont.Cas(C)/318/2024</a><br>FIXED       | PALLABI SAIKIA<br><b>Versus</b><br>POMI BARUAH AND ANR                                                    | MR. M K CHOUDHURY<br>MR P BHARDWAJ<br>MR. M SARMA<br>MR. D. BORAH | MR. K GOGOI<br>MR A KHANIKAR (R-2)<br>MR S DAS                                                                                                               |
| 36 | <a href="#">Cont.Cas(C)/418/2024</a>                | NUR MASTAFA JAMAN<br><b>Versus</b><br>SURANJANA SENAPATI,                                                 | MR G U AHMED<br>MR. R ISLAM                                       | MR. D SAIKIA<br>MR. P N SHARMA<br>MR B KAUSHIK                                                                                                               |
| 37 | <a href="#">Cont.Cas(C)/551/2024</a>                | KISHOR KUMAR NATH<br><b>Versus</b><br>NARAYAN KONWAR                                                      | MR S BORTHAKUR<br>MR D C NATH<br>MR. M MONDAL                     | MR. D SAIKIA (R-1)<br>MR S M T CHISTIE(R-1)<br>MR. U SARMA(R-1)                                                                                              |
| 38 | <a href="#">Cont.Cas(C)/553/2024</a>                | JAYANTA DAS<br><b>Versus</b><br>NARAYAN KONWAR                                                            | MR S BORTHAKUR<br>MR D C NATH<br>MR. M MONDAL                     | MR. D SAIKIA<br>MR S M T CHISTIE<br>MR. N J KHATANIANR                                                                                                       |
| 39 | <a href="#">Cont.Cas(C)/556/2024</a><br>B/O         | KHUDEJA KHATUN CHAUDHURY<br><b>Versus</b><br>NARAYAN KONWAR AND 3 ORS.                                    | MR. K A MAZUMDER<br>MR A HAI<br>S A ISLAM                         | MR. B GOGOI(R-3)<br>MR P NAYAK(R-3)<br>MR A CHALIHA (R-3)<br>R M BAROOAH(R-3)                                                                                |

|    |                                                                   |                                                                                |                                      |                                                                                                                                                                                                           |
|----|-------------------------------------------------------------------|--------------------------------------------------------------------------------|--------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 40 | <a href="#">Cont.Cas(C)/668/2024</a><br>FIXED                     | PARESH CH DEKA<br><b>Versus</b><br>TAPAN KUMAR KALITA                          | MR. M J BARUAH<br>MR. A. ALI         | MR B KAUSHIK                                                                                                                                                                                              |
| 41 | <a href="#">WP(C)/4673/2024</a>                                   | DHRUBAJYOTI KAKOTI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS            | MR R CHAKRAVORTY<br>S RABHA          | SC, HIGHER EDU                                                                                                                                                                                            |
| 42 | <a href="#">Review.Pet./51/2025</a><br>B/O, WP(C) 1034/2021 (D/O) | DR. DIPANJALI SAIKIA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 11 ORS | MR. B PURKAYASTHA<br>MR. S SUTRADHAR | MR. D P CHALIHA (r-11)<br>SC, T U<br>K U AHMED(R-10)<br>MS P SARMA(R-10)<br>MR. U P CHALIHA (r-11)<br>MS M ROY (r-11)<br>DY.S.G.I.<br>SC, U G C<br>SC, G U<br>SC, DIB. UNIVERSITY<br>SC, ASSAM UNIVERSITY |
| 43 | <a href="#">Cont.Cas(C)/131/2025</a><br>B/O                       | GANGADHAR BARMAN<br><b>Versus</b><br>MAMATA HOJAI                              | MR S BORTHAKUR<br>MR. D GOGOI        |                                                                                                                                                                                                           |
| 44 | <a href="#">WP(C)/1133/2025</a>                                   | DR ASHOK KUMAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM 9 ORS.               | MR. B PURKAYASTHA<br>J.P. BARUAH     | SC, HIGHER EDU<br>MR. S K CHAKRABORTY (R-4,5)<br>MRS. A CHAKRABORTY (R-4,5)                                                                                                                               |

#### HEARING

|    |                                          |                                                                     |                                                                                 |                                                               |
|----|------------------------------------------|---------------------------------------------------------------------|---------------------------------------------------------------------------------|---------------------------------------------------------------|
| 45 | <a href="#">WP(C)/4412/2021</a><br>FIXED | MD. RAFIQUUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR. M K CHOUDHURY<br>MR. U K NAIR<br>MR. M P SARMA<br>MR. M SARMA<br>MR. A BORO | SC, HIGHER EDU<br>MR J ABEDIN<br>MR. A M AHMED<br>SC, FINANCE |
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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I]**

| Sr.No. Case Number                                                                 | Main Parties                                                                  | Petitioner Advocate                                                            | Respondent Advocate                                                                       |
|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|--------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|
| <b>MOTION</b>                                                                      |                                                                               |                                                                                |                                                                                           |
| 1 <a href="#">Tr.P.(C)/22/2025</a>                                                 | SMT. SUSHMITA RANI GHOSH<br><b>Versus</b><br>CHIRANJIB CHAKRABORTY            | MR. U N CHATTRY<br>MS A GOGOI<br>MR. O LASKAR                                  |                                                                                           |
| 2 <a href="#">CRP/45/2025</a><br>CAVT. NO.02232/025,                               | DIPAK SANYAL<br><b>Versus</b><br>NARAYAN KEJRIWAL AND ANR.                    | MR M Z AHMED<br>MR. A M DUTTA                                                  | MR. A SATTAR<br>S CHOUDHURY<br>FOR CAVEATOR                                               |
| <b>WITH</b><br><a href="#">I.A.(Civil)/1111/2025</a><br><b>in</b> CRP/45/2025      | DIPAK SANYAL<br><b>Versus</b><br>NARAYAN KEJRIWAL AND ANR.                    | MR M Z AHMED<br>MR. A M DUTTA                                                  | MR. A SATTAR<br>S CHOUDHURY                                                               |
| 3 <a href="#">CRP(IO)/73/2025</a>                                                  | ROBIN BHUYAN AND ANR<br><b>Versus</b><br>DIPALI BHUYAN AND 2 ORS              | MR N N UPADHYAYA<br>MR. D K BAGCHI<br>MR. V PANDEY<br>MR. B B KAKATI           |                                                                                           |
| 4 <a href="#">CRP(IO)/144/2025</a>                                                 | SILCHAR MUNICIPAL BOARD<br><b>Versus</b><br>GOPENDU CHOUDHURY                 | MR SISHIR DUTTA<br>MR. A BISWAS<br>MS S MOCHAHARI<br>MR. S DUTTA<br>MR S DUTTA |                                                                                           |
| <b>WITH</b><br><a href="#">I.A.(Civil)/1205/2025</a><br><b>in</b> CRP(IO)/144/2025 | SILCHAR MUNICIPAL BOARD<br><b>Versus</b><br>GOPENDU CHOUDHURY                 | MR SISHIR DUTTA<br>MR. A BISWAS<br>MS S MOCHAHARI<br>MR. S DUTTA<br>MR S DUTTA |                                                                                           |
| 5 <a href="#">CRP(IO)/165/2025</a>                                                 | ABDUL KADER MIAH AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. | MR. M A SHEIKH<br>MR. Z H AHMED<br>MS F INTAZ                                  | GA, ASSAM                                                                                 |
| <b>ADMISSION</b>                                                                   |                                                                               |                                                                                |                                                                                           |
| 6 <a href="#">CRP/115/2023</a><br>WITH LCR                                         | AJJUL HOQUE AND ANR<br><b>Versus</b><br>MUJAFAR ALI AND 5 ORS                 | MR. A.I. AHMED<br>MS B DEVI<br>MR P SAH                                        | MR. J ABBAS (r-1 to 6)<br>MR M HANDIQUE (r-1 to 6)<br>MD I HUSSAIN AL AMEEN<br>(r-1 to 6) |

|    |                                                                                    |                                                                                               |                                                                           |                                                                                                                                                                                          |
|----|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 7  | <a href="#">CRP(IO)/145/2023</a><br>FIXED                                          | SMTI. PREMODA BARMAN AND 3 ORS<br><b>Versus</b><br>JINTU DUTTA AND 3 ORS                      | MR. S K DAS(P-1,2,3)<br>MR A I TALUKDAR (P-1,2,3)<br>PETITIONER IN PERSON | MR P UPADHYAY (R-3)<br>MR P UPADHYAY (R-3)<br>MR. R K BHUYAN (r-2)<br>MR. K LAHKAR (R-4)<br>MR. I AHMED (R-4)<br>R BISWAS (R-4)<br>MR A UPADHYAY<br>MR. M KASHYAP (r-2)<br>MR. B P KUMAR |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1285/2025</a><br><b>in</b> CRP(IO)/145/2023 | SMTI PREMODA BARMAN AND 4 OTHERS<br><b>Versus</b><br>JINTU DUTTA AND 3 OTHERS                 |                                                                           | MR P UPADHYAY (R-3)<br>MR. R K BHUYAN<br>MR. K LAHKAR (R-4)<br>MR. I AHMED (R-4)<br>R BISWAS (R-4)<br>MR A UPADHYAY<br>MR. M KASHYAP (r-2)<br>MR. B P KUMAR                              |
| 8  | <a href="#">CRP(IO)/398/2024</a><br>FIXED                                          | NASIR UDDIN AHMED<br><b>Versus</b><br>URMILA DEVI PODDAR AND 3 ORS                            | MR. A ROSHID<br>MS. T BEGUM                                               | GA, ASSAM                                                                                                                                                                                |
| 9  | <a href="#">FAO/25/2025</a><br>CAVT. NO.038720/25,N                                | MRS SITA DEVI KANOI<br><b>Versus</b><br>SRI PAWAN AGARWALLA (KANOI)                           | MR. S K GOSWAMI<br>MR. B K GOSWAMI<br>MR. R SHARMA                        | MR SISHIR DUTTA<br>MS S MOCHAHARI<br>MR S DUTTA<br>FOR CAVEATOR                                                                                                                          |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1406/2025</a><br><b>in</b> FAO/25/2025      | MRS SITA DEVI KANOI<br><b>Versus</b><br>SRI PAWAN AGARWALLA (KANOI)                           | MR. S K GOSWAMI<br>MR. B K GOSWAMI<br>MR. R SHARMA                        | MR SISHIR DUTTA<br>MS S MOCHAHARI<br>MR S DUTTA<br>FOR CAVEATOR                                                                                                                          |
| 10 | <a href="#">Mat.App./27/2025</a><br>B/O                                            | XXXXXXX<br><b>Versus</b><br>XXXXXXX                                                           | MS. R CHOUDHURY<br>MR. A M AHMED<br>MS. B. HAZARIKA<br>B DAS              |                                                                                                                                                                                          |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1426/2025</a><br><b>in</b> Mat.App./27/2025 | XXXXXXX<br><b>Versus</b><br>XXXXXXX                                                           | MS. R CHOUDHURY<br>MR. A M AHMED<br>MS. B. HAZARIKA<br>B DAS              |                                                                                                                                                                                          |
| 11 | <a href="#">CRP(IO)/66/2025</a><br>CAVT. NO.021220/25,N<br>FIXED                   | UCO BANK AND ANR<br><b>Versus</b><br>RAMEN DEKA                                               | MR. S CHAMARIA<br>MR A N SARMAH<br>MR M M ZAMAN                           | MR. R DUBEY (FOR<br>CAVEATOR)<br>MS. A B KAYASTHA (FOR<br>CAVEATOR)<br>MR. A N I HUSSAIN (FOR<br>CAVEATOR)<br>MS N B KAYASTHA (FOR<br>CAVEATOR)                                          |
| 12 | <a href="#">CRP(IO)/70/2025</a><br>FIXED                                           | SRI BASHISTHA PATHAK AND ANR<br><b>Versus</b><br>MOTIRAM THAKURIA,                            | MR S N KRISHNATRAYA<br>S CHOUDHURY                                        | MR P UPADHYAY<br>MR A UPADHYAY<br>MS. JYOTI CHETRY                                                                                                                                       |
| 13 | <a href="#">MACApp./102/2025</a>                                                   | LAKHI SERPA<br><b>Versus</b><br>BISHAL CAR WORLD PVT. LTD. AND 2<br>ORS                       | MR B P BORAH<br>MR P J DUTTA<br>MISS. J GOGOI<br>MR J. B. CHOUDHURY       |                                                                                                                                                                                          |
| 14 | <a href="#">MACApp./172/2025</a>                                                   | SBI GENERAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>HEMA PEGU @ MISHONG AND 5 ORS    | MR T KALITA<br>MR. A KAKATI                                               |                                                                                                                                                                                          |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1424/2025</a><br><b>in</b> MACApp./172/2025 | SBI GENERAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>HEMA PEGU @ MISHONG AND 5 OTHERS | MR T KALITA<br>MR. A KAKATI                                               |                                                                                                                                                                                          |

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|----|------------------------------------------|-----------------------------------------------------------------------------|-----------------------------|---------------------------------------------------------------------------------------------------------------|
| 15 | <a href="#">WP(C)/1097/2025</a><br>FIXED | MITRA CHAKRABORTY (KANU)<br><b>Versus</b><br>THE STATE OF ASSAM AND 15 ORS. | MR. N BARUAH<br>MR. R J DAS | GA, ASSAM<br>MR SARFRAZ NAWAZ(R-6 TO 16)<br>MR. A R GOGOI(R-6 TO 16)<br>MR. SURAJIT DAS(R-6 TO 16)<br>SC, GHC |
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**FOR HEARING U/O XLI RULE II C.P.C.**

|    |                                                                                                                  |                                                                                                                        |                                                                  |
|----|------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------|
| 16 | <a href="#">RSA/53/2025</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/1396/2025</a><br><b>in</b> RSA/53/2025 | NARAYAN DEKA<br><b>Versus</b><br>SANGEETA GOGOI AND ANR<br><br>NARAYAN DEKA<br><b>Versus</b><br>SANGEETA GOGOI AND ANR | MR. S DUTTA<br>MR J H SAIKIA<br><br>MR. S DUTTA<br>MR J H SAIKIA |
| 17 | <a href="#">RSA/54/2025</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/1398/2025</a><br><b>in</b> RSA/54/2025 | NARAYAN DEKA<br><b>Versus</b><br>SANGEETA GOGOI ANR<br><br>NARAYAN DEKA<br><b>Versus</b><br>SANGEETA GOGOI AND ANR     | MR S DUTTA<br>MR J H SAIKIA<br><br>MR. S DUTTA<br>MR J H SAIKIA  |
| 18 | <a href="#">RSA/62/2025</a>                                                                                      | SULTAN ALI<br><b>Versus</b><br>MD ABDUL MAZID ALI                                                                      | DARAK ULLAH<br>S K PODDAR<br>MS. N PODDAR<br>SABRISH AHMED       |

**ORDERS**

|    |                                                                                                                     |                                                                                                                                                                          |                                                                                                     |                                                                                                        |
|----|---------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------|
| 19 | <a href="#">RSA/42/2009</a>                                                                                         | ABUL HUSSAIN<br><b>Versus</b><br>ON THE DEATH OF KASEM ALI HIS LEGAL HEIRS MUSSTT. KHODIJA KHATUN WIFE and ORS                                                           | MR.A M MAZUMDAR<br>MR.M U MONDAL<br>MR.N G KUNDU<br>MR.S HAQUE<br>MD.B RAHMAN<br>MR.P K R CHOUDHURY | MR.A SHARIF<br>MR.A SARMA<br>MRK KALITA<br>MS.S BORO<br>MR.H AHMED<br>MR.A JAHID                       |
| 20 | <a href="#">RSA/88/2009</a><br>WITH LCR                                                                             | MAHBUR RAHMAN PRADHANI.<br><b>Versus</b><br>MIR SHAHDAT ALI and ANR.                                                                                                     | MR. M A SHEIKH<br>MRM RAHMAN                                                                        | MR.H R A CHOUDHURY<br>MS.R CHOUDHURY<br>MR.F U BORBHUYA                                                |
| 21 | <a href="#">RSA/93/2009</a><br>WITH LCR<br><br><b>WITH</b><br><a href="#">MC/1340/2009</a><br><b>in</b> RSA/93/2009 | MD. AHMED ALI<br><b>Versus</b><br>MD. SABAR ALI and ORS<br><br>MD. AHMED ALI<br><b>Versus</b><br>MD. SABAR ALI and ORS.                                                  | A M MAZUMDAR<br>F K R AHMED<br>A CHOUDHURY<br>A ALI<br>S ISLAM                                      | MR.P K GOSWAMI<br><br>MR. M A SHEIKH<br>MS.A BEGUM<br>MD.M H CHOUDHURY<br>MR.K U AHMED<br>MR.H HUSSAIN |
| 22 | <a href="#">RSA/133/2009</a><br>WITH LCR                                                                            | NFANI BHUSAN DEY and ANR<br><b>Versus</b><br>JAYANTA PRASAD CHOUDHURY and ANR,                                                                                           | MD.K A MAZUMDER<br>MD.A HUSSAIN<br>MR. E AHMED                                                      | MR.N DHAR<br>MR.B K SEN<br>MR .B MALAKAR<br>MR.S CHAKRABARTY                                           |
| 23 | <a href="#">RSA/161/2009</a><br><br><b>WITH</b><br><a href="#">MC/3027/2009</a><br><b>in</b> RSA/161/2009           | ON THE DEATH OF YAKUB ALI HIS LEGAL HEIRS<br><b>Versus</b><br>MUSST. BULBULI BEGUM and ANR<br><br>MD YAKUB ALI and ANR,<br><b>Versus</b><br>MUSTT. BULBULI BEGUM and ANR | MR.A M MAZUMDAR<br>MRM RAHMAN<br><br>MR.A M MAZUMDAR<br>MRM RAHMAN<br>MD.GIASH UDDIN                |                                                                                                        |
| 24 | <a href="#">RSA/92/2010</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/273/2025</a><br><b>in</b> RSA/92/2010     | SRI AKBAR ALI<br><b>Versus</b><br>ABDUL MAJID and ORS<br><br>SRI AKBAR ALI<br><b>Versus</b><br>ABDUL MAJID AND SEVEN ORS                                                 | DR.B AHMED<br>MR.N HAQUE<br>MR.S K DEORI<br>MRK UDDIN<br><br>MONOWAR HUSSAIN                        | MR.R GOSWAMI<br>MR.D KONWAR<br>MR.H KALITA<br>MS.R LAGACHU<br><br>MR. R GOSWAMI                        |

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| 25 | <a href="#">RSA/10/2012</a><br>CAVT. NO., 125/4/11                                                                                             | RINKU MANI DAS and 3 ORS,<br><b>Versus</b><br>ON THE DEATH OF PADUM KISHORE DAS<br>HIS LEGAL HEIRS AND ORS                        | MR.G C PHUKAN<br>MR.K GOGOI(A-4)<br>MR.R BARPUJARI                                                                                    | DR.B AHMED<br>MR. N HAQUE<br>MR. N HAQUE<br>MRK UDDIN<br>MR. S R BARBHUIYA<br>MR M HUSSAIN<br>FOR CAVEATOR                                                                                                                                                  |
| 26 | <a href="#">CRP/17/2016</a>                                                                                                                    | SMTI SWARNAMOYEE DAS and ANR<br><b>Versus</b><br>SMTI TARUBALA DAS and 25 ORS                                                     | MR.A K PURKAYASTHA                                                                                                                    | MR.Z MUKIT(R-1 - 9)<br>MR.A SATTAR(R-1 - 9)<br>MR.R HUSSAIN(R-1 - 9)<br>MS.N BARUAH(R-1 - 9)<br>MR.H BARUAHR-1 - 9                                                                                                                                          |
| 27 | <a href="#">FAO/15/2023</a><br>CAVT. NO.00572/023,<br>WITH LCR<br><b>WITH</b><br><a href="#">I.A.(Civil)/927/2023</a><br><b>in</b> FAO/15/2023 | MUSSTT. FARHANA TASRIN AND ANR.<br><b>Versus</b><br>RAHMAN PROPERTIES LTD. AND 5 ORS.                                             | MR. R BARUAH<br>MR. A IKBAL<br>MS. M NATH                                                                                             | MR D K MEDHI<br>MR. A BARUAH<br>FOR CAVEATOR                                                                                                                                                                                                                |
| 28 | <a href="#">RSA/24/2023</a><br>WITH LCR, B/O                                                                                                   | FARHANA TASRIN AND ANR.<br><b>Versus</b><br>RAHMAN PROPERTIES LTD. AND 5 ORS.                                                     | MR. R BARUAH<br>MR. A IKBAL<br>MS. M NATH                                                                                             | MR D K MEDHI<br>MR. A BARUAH<br>FOR CAVEATOR                                                                                                                                                                                                                |
| 29 | <a href="#">Tr.P.(C)/69/2023</a><br>B/O                                                                                                        | MANIR ALI BARBHUIYA<br><b>Versus</b><br>WAJID ALI BARBHUIYA AND ORS.                                                              | MS. R CHOUDHURY<br>MR N RAHMAN                                                                                                        | MR. P K DEKA                                                                                                                                                                                                                                                |
| 30 | <a href="#">CRP(IO)/120/2023</a>                                                                                                               | SANGITA DAS<br><b>Versus</b><br>SUMAN DAS                                                                                         | MR. DILIP DEY                                                                                                                         | MS. N S THAKURIA<br>MR. G K THAKURIA                                                                                                                                                                                                                        |
| 31 | <a href="#">RSA/132/2023</a>                                                                                                                   | MUKUT PHUKAN<br><b>Versus</b><br>SMTI SEWALI SARMAH AND 4 ORS<br>HAZRAT ALI AND 10 ORS.<br><b>Versus</b><br>RABIA KHATUN AND ORS. | MS. S DASGUPTA<br>MS S DASGUPTA<br><br>MR. I H LASKAR<br>MR. P K DEKA<br>MD. S ALOM<br>MR. M S ALAM<br>MR. P DAIMARY<br>MR S J SHAMIM | MR. S C KEYAL (r-3,4 and 5)<br><br>MR. J AHMED (r-1,2,4,2.2,4,2.1,4,3,2,3)<br>MR. J AHMED (r-1,2,4,2.2,4,2.1,4,3,2,3)<br>MS A HUSSAIN (r-2.2)<br>MS A HUSSAIN (r-2.2)<br>R BEGUM (r-2.2)<br>R BEGUM (r-2.2)<br>H G DAISY<br>H G DAISY<br>MR N ZAMAN (r-2.2) |
| 32 | <a href="#">RSA/58/2024</a><br>WITH LCR                                                                                                        | MANAGER, LONGAI TEA ESTATE AND ANR.<br><b>Versus</b><br>D.M. PROPERTIES PVT. LTD. AND 2 ORS.                                      | MR. R P KAKOTI SR. ADV.<br>MR. T DAS<br>MR. T DAS<br>MS. R BARMAN<br>MR. S SUTRADHAR                                                  | MR. P K ROY (R-3,2)<br>MR. S K CHAKRABORTY(R-2,3)<br>MRS. A CHAKRABORTY(R-2)<br>MRS. A CHAKRABORTY(R-2)                                                                                                                                                     |
| 33 | <a href="#">CRP/77/2024</a><br>WITH LCR                                                                                                        | P LAXMI<br><b>Versus</b><br>SMTI P LAXMI ALIAS RAMANAMMA                                                                          | MR D KALITA                                                                                                                           |                                                                                                                                                                                                                                                             |
| 34 | <a href="#">Tr.P.(C)/82/2024</a>                                                                                                               | DR. FARAH HUSSAIN<br><b>Versus</b><br>DR. MINHAJ AHMED KHAN                                                                       | MR. M K DAS                                                                                                                           | MR N P DAS<br>MR. M K DAS<br>MS E K VAIPHEI<br>MS. B CHETRY<br>MS S KAKATI<br>S J DUTTA                                                                                                                                                                     |
| 35 | <a href="#">RSA/93/2024</a>                                                                                                                    | ON THE DEATH OF MAJHI BHENGA HIS LEGAL HEIRS, SMTI. CHINI BHENGRA AND ORS<br><b>Versus</b><br>JITEN BHENGRA AND 2 ORS             | MR. M U MAHMUD<br>MRS. M SAIKIA<br>MR S H MAHMUD<br>MR S ISLAM<br>MS. D BORA<br>MS. B CHETIA<br>L PARBIN                              |                                                                                                                                                                                                                                                             |
| 36 | <a href="#">CRP(IO)/191/2024</a>                                                                                                               | NARAYAN CHANDRA PAUL<br><b>Versus</b><br>BIMAL KR PAUL AND 6 ORS                                                                  | MR. S SHARMA                                                                                                                          | MR. A C SARMA(R-1 TO 7)<br>MR G BHARADWAJ(R-1 TO 7)<br>MR B DEORI(R-1 TO 7)                                                                                                                                                                                 |

|    |                                                                                                                                                                                                                   |                                                                                                                                                                                                                                 |                                                                                                                                                     |                                                                                                                                                                                        |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 37 | <a href="#">RSA/209/2024</a><br>CAVT. NO.08432/024,<br>WITH LCR<br><br><b>WITH</b><br><a href="#">I.A.(Civil)/3471/2024</a><br><b>in</b> RSA/209/2024                                                             | KHABIRON NESSA<br><b>Versus</b><br>CHAND MIAH AND 6 ORS                                                                                                                                                                         | MR K BHATTA<br>MR D GOSWAMI<br>MR K BARMAN<br>MR S AFRIDI<br>MR. A ROB                                                                              | MR. R BARUAH<br>MR. A IKBAL<br>FOR CAVEATOR                                                                                                                                            |
| 38 | <a href="#">RSA/212/2024</a><br>WITH LCR                                                                                                                                                                          | KHABIRON NESSA<br><b>Versus</b><br>CHAND MIAH AND 6 ORS                                                                                                                                                                         | MR K BHATTA<br>MR D GOSWAMI<br>MR K BARMAN<br>MR S AFRIDI<br>MR. A ROB                                                                              | MR. R BARUAH<br>MR. A IKBAL<br>FOR CAVEATOR                                                                                                                                            |
| 39 | <a href="#">CRP(IO)/362/2024</a>                                                                                                                                                                                  | SRI PRADIP RAJBONGSHI<br><b>Versus</b><br>SRI DILIP CHETRY AND 2 ORS                                                                                                                                                            | MR. A C SARMA<br>MR B C TALUKDAR<br>MR G BHARADWAJ<br>MR B DEORI                                                                                    | MR. N ALAM(R-1,2)<br>MR K JAIN (R-1,2)                                                                                                                                                 |
| 40 | <a href="#">CRP(IO)/442/2024</a><br>WITH LCR                                                                                                                                                                      | SANJIB HAZARIKA<br><b>Versus</b><br>MITALI HAZARIKA                                                                                                                                                                             | MR. R GOSWAMI<br>MS N DEVI<br>MS S DAS<br>MS. U BHATTACHARYYA                                                                                       | MR. T J MAHANTA (R-1,2)<br>GA, ASSAM<br>MS. P BHATTACHARYA(R-1,2)<br>MR. A BORUA(R-1,2)<br>MS P SARMA(R-1,2)<br>SC, REVENUE                                                            |
| 41 | <a href="#">I.A.(Civil)/2877/2024</a><br>FIXED<br><b>in</b> RSA/172/2024<br><br><b>WITH</b><br><a href="#">RSA/172/2024</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/1358/2025</a><br><b>in</b> RSA/172/2024 | GITIMA ROY AND 2 ORS<br><b>Versus</b><br>SABITA NATH SARMA<br><br>GITIMA ROY AND 2 ORS<br><b>Versus</b><br>SABITA NATH SARMA<br><br>SABITA NATH SARMA<br><b>Versus</b><br>GITIMA ROY AND ORS                                    | MR G J SAIKIA<br>MR. N DAS<br>MR S DAS<br>MD A ISLAM<br><br>MR G J SAIKIA<br>MR. N DAS<br>MR S DAS<br>MD A ISLAM<br><br>MR. S K GHOSH<br>MS F AHMED | MR. S K GHOSH<br>MS F AHMED                                                                                                                                                            |
| 42 | <a href="#">I.A.(Civil)/3803/2024</a><br><b>in</b> WP(C)/5685/2023 (D/O), FIXED<br><b>in</b> WP(C)/5685/2023<br><br><b>WITH</b><br><a href="#">Cont.Cas(C)/203/2025</a>                                           | DEBENDRA NATH PHUKAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                                                                                                                           | MRS. R BORAH                                                                                                                                        | MR G J SAIKIA<br>MR. N DAS<br>MR S DAS<br>MD A ISLAM<br>GA, ASSAM<br>MR. S P ROY<br>MRS P BARUA(R-5)<br>MR M KALITA (R-5)<br>JYOTISH DAS<br>MS. P AGARWALA<br>MS. V RAI<br>SC, REVENUE |
| 43 | <a href="#">CRP(IO)/4/2025</a><br>FIXED                                                                                                                                                                           | DEBENDRA NATH PHUKAN<br><b>Versus</b><br>RAJA BAISHYA, ACS AND 2 ORS.                                                                                                                                                           | MR. M K CHOUDHURY<br>MRS. R BORAH                                                                                                                   | MR. A J DAS<br>MR P DEKA<br>MR G RENGMA                                                                                                                                                |
| 44 | <a href="#">RSA/9/2025</a><br>FIXED                                                                                                                                                                               | MAKHAN SAIKIA<br><b>Versus</b><br>RATNESWAR TIMUNG AND 2 ORS                                                                                                                                                                    | MR. M K DAS<br>MR. K R BOROOAH                                                                                                                      |                                                                                                                                                                                        |
| 45 | <a href="#">I.A.(Civil)/707/2025</a><br>FIXED<br><b>in</b> MFA/9/2025<br><br><b>WITH</b><br><a href="#">MFA/9/2025</a>                                                                                            | RUP KUMAR BARMAN AND 3 ORS<br><b>Versus</b><br>RAJIB BARMAN AND 5 ORS<br><br>UNITED INDIA INSURANCE COMPANY LTD.<br><b>Versus</b><br>PALOBAN URANG<br><br>UNITED INDIA INSURANCE COMPANY LTD.<br><b>Versus</b><br>PALOBAN URANG | MR SISHIR DUTTA<br>MS S MOCHAHARI<br>MR. S DUTTA<br>MS K BORAH<br>MR. R GOSWAMI<br>MS. M SAIKIA<br><br>MR. R GOSWAMI<br>MS. M SAIKIA                |                                                                                                                                                                                        |

47

I.A.(Civil)/1400/2025

in RSA/15114/2024

WITH

RSA/15114/2024

(Filing Number)

SAYED IMDADUL ISLAM AND 3 OTHERS

Versus

SAYED AKHIRUL ISLAM AND ANR.

SAYED IMDADUL ISLAM AND ORS

Versus

SAYED AKHIRUL ISLAM AND ANR

MR. I ALAM

MR. T SK

MR. RASHIDUL ISLAM

MR. I ALAM

MR. T SK

MR. RASHIDUL ISLAM

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |

6/6



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 16**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

| Sr.No.        | Case Number                                                                                                                                               | Main Parties                                                                      | Petitioner Advocate                                                 | Respondent Advocate                                                                                                   |
|---------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|---------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------|
| <b>ORDERS</b> |                                                                                                                                                           |                                                                                   |                                                                     |                                                                                                                       |
| 1             | <a href="#">MACApp./416/2019</a><br>WITH LCR                                                                                                              | NEW INDIA ASSURANCE CO. LTD.,<br><b>Versus</b><br>MRS. SABINA BEGUM AND 5 ORS.    | MR. K K BHATRA<br>MR. R K BHATRA<br>MS. S BURAGOHAIN<br>MR D BHUYAN | MR. A MANNAF (R-1 TO 4)<br>MD A S ALI (R-1 TO 4)<br>MR. B C THAKURIA (R-1 TO 4)                                       |
| 2             | <a href="#">MACApp./443/2019</a><br>WITH LCR                                                                                                              | NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SRI HIRAN DAS AND 2 ORS            | MR. K K BHATRA<br>MR. R K BHATRA<br>MR. A SAIKIA<br>MS. R DEKA      | MR. K R PATGIRI                                                                                                       |
| 3             | <a href="#">MACApp./319/2021</a><br>WITH LCR                                                                                                              | KASHESWARI DEVI<br><b>Versus</b><br>CHOLAMANDALAM MS GIC LTD AND 3 ORS.           | MR. A R AGARWALA<br>MD. K ALI<br>MS. R LAILA                        | MR. T N DAS (R-3)<br>MR. K R BOROOAH (R-2)<br>MR. K R BOROOAH (R-2)<br>MS PURABI DEKA (R-3)<br>MS JUTISMITA DAS (R-3) |
| 4             | <a href="#">I.A.(Civil)/85/2023</a><br>in <a href="#">MACApp./15367/2022</a><br><br><b>WITH</b><br><a href="#">MACApp./15367/2022</a><br>(Filing Number)  | UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>PUSPA LAMA AND 4 ORS.         | MS. M CHOUDHURY<br>MS C BORAH                                       | MR. P P DAS<br>MR. M KALITA (r-1,2,3)<br>MR. SURAJIT DAS (r-1,2,3)                                                    |
| 5             | <a href="#">I.A.(Civil)/897/2024</a><br>in <a href="#">MACApp./14268/2023</a><br><br><b>WITH</b><br><a href="#">MACApp./14268/2023</a><br>(Filing Number) | GOURI SEN AND ANR<br><b>Versus</b><br>UNITED INDIA INSURANCE CO. LTD. AND ANR.    | MR D MONDAL<br>MR R.D. BHUYAN                                       |                                                                                                                       |
| 6             | <a href="#">I.A.(Civil)/1963/2024</a><br>in <a href="#">MACApp./6022/2024</a><br><br><b>WITH</b><br><a href="#">MACApp./6022/2024</a><br>(Filing Number)  | GOURI SEN AND ANR<br><b>Versus</b><br>UNITED INDIA INSURANCE CO. LTD. AND ANR. B  | MR D MONDAL                                                         |                                                                                                                       |
| 7             | <a href="#">I.A.(Civil)/2211/2024</a><br>in <a href="#">MACApp./15592/2023</a>                                                                            | THE ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>GITU BORDOLOI AND ANR.        | MR. S K GOSWAMI<br>MR. R SHARMA                                     |                                                                                                                       |
|               |                                                                                                                                                           | THE ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>GITU BORDOLOI AND ANR F        | MR. S K GOSWAMI                                                     |                                                                                                                       |
|               |                                                                                                                                                           | NEW INDIA ASSURANCE COMPANY LTD.<br><b>Versus</b><br>PRAFULLA TALUKDAR AND 3 ORS. | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR                    |                                                                                                                       |

|    |                                                                                 |                                                         |                    |                       |
|----|---------------------------------------------------------------------------------|---------------------------------------------------------|--------------------|-----------------------|
|    | <b>WITH</b><br><a href="#">MACApp./15592/2023</a><br>(Filing Number)            | NEW INDIA ASSURANCE COMPANY LTD.                        | MR. R GOSWAMI      |                       |
|    |                                                                                 | <b>Versus</b>                                           |                    |                       |
|    |                                                                                 | PRAFULLA TALUKDAR AND 3 ORS. F                          |                    |                       |
| 8  | <a href="#">I.A.(Civil)/3165/2024</a><br><b>in</b> MACApp./8919/2024            | GUNA PRAVA BORUAH                                       | MR. A R AGARWALA   | MR SISHIR DUTTA (R-3) |
|    |                                                                                 | <b>Versus</b>                                           | MR ADITYA AGARWALA | MS S MOCHAHARI(R-3)   |
|    |                                                                                 | ANUPAM BAROOAH AND 2 ORS                                |                    | MR. S DUTTA(R-3)      |
|    |                                                                                 |                                                         |                    | MR S DUTTA(R-3)       |
|    | <b>WITH</b><br><a href="#">MACApp./8919/2024</a><br>(Filing Number)             | GUNA PRAVA BORUAH                                       | MR. A R AGARWALA   |                       |
|    |                                                                                 | <b>Versus</b>                                           |                    |                       |
|    |                                                                                 | ANUPAM BAROOAH AND 2 ORS H                              |                    |                       |
| 9  | <a href="#">I.A.(Civil)/3545/2024</a><br><b>in</b> MACApp./216/2024             | ILA KALITA AND ANR                                      | MR H GOGOI         | MR T KALITA           |
|    |                                                                                 | <b>Versus</b>                                           |                    |                       |
|    |                                                                                 | ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED AND ANR |                    |                       |
|    | <b>WITH</b><br><a href="#">MACApp./216/2024</a>                                 | ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED         | MR T KALITA        | MR H GOGOI (R-1,2)    |
|    |                                                                                 | <b>Versus</b>                                           |                    |                       |
|    |                                                                                 | ILA KALITA AND 2 ORS.                                   |                    |                       |
| 10 | <a href="#">I.A.(Civil)/3571/2024</a><br>WITH LCR<br><b>in</b> MACApp./161/2014 | SHASHANKA PAUL @ SOCHANTA PAL                           | MR A B DEY         | MR SISHIR DUTTA       |
|    |                                                                                 | <b>Versus</b>                                           |                    |                       |
|    |                                                                                 | ORIENTAL INSURANCE CO. LTD                              |                    |                       |
|    | <b>WITH</b><br><a href="#">MACApp./161/2014</a>                                 | SHASHANKA PAUL @ SOCHANTA PAL                           | MR. U DUTTA        | MS S MOCHAHARI        |
|    |                                                                                 | <b>Versus</b>                                           | MR A B DEY         | MR SISHIR DUTTA       |
|    |                                                                                 | ORIENTAL INSURANCE CO. LTD                              |                    | MS. M CHOUDHURY       |
|    |                                                                                 |                                                         |                    | MR. S DUTTA           |
|    |                                                                                 |                                                         |                    | MS M GAZLOO           |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
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| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
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| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CIVIL BENCH-I]**

| Sr.No.             | Case Number                                                            | Main Parties                                                                                        | Petitioner Advocate                                                                             | Respondent Advocate                                            |
|--------------------|------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|----------------------------------------------------------------|
| <b>MOTION (BA)</b> |                                                                        |                                                                                                     |                                                                                                 |                                                                |
| 1                  | <a href="#">Bail Appln./1293/2025</a>                                  | ZOHIRUL ISLAM SARKAR ALIAS JOHIRUL ISLAM SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM              | MR Z ALAM<br>MS. S NAZNEEN<br>MR. J ISLAM                                                       | PP, ASSAM                                                      |
| 2                  | <a href="#">Bail Appln./1312/2025</a>                                  | ABDUL HAMID<br><b>Versus</b><br>THE STATE OF ASSAM                                                  | MR H R CHOUDHURY<br>S. TALUKDAR<br>A S PRODHANI                                                 |                                                                |
| 3                  | <a href="#">Bail Appln./1370/2025</a>                                  | ABDUL HASIM<br><b>Versus</b><br>THE STATE OF ASSAM                                                  | MR H R CHOUDHURY<br>S. TALUKDAR<br>A S PRODHANI                                                 | PP, ASSAM                                                      |
| 4                  | <a href="#">Bail Appln./1393/2025</a>                                  | MUJIBUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                                               | MR. R SARMA<br>A H CHOUDHURY                                                                    | PP, ASSAM                                                      |
| <b>MOTION</b>      |                                                                        |                                                                                                     |                                                                                                 |                                                                |
| 5                  | <a href="#">AB/969/2025</a>                                            | NITISH ROY<br><b>Versus</b><br>THE STATE OF ASSAM                                                   | MS.SHOMA DASGUPTA<br>MS SUPRIYA DASGUPTA                                                        | PP, ASSAM                                                      |
| 6                  | <a href="#">AB/1017/2025</a>                                           | MD AMIR UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                     | MR M H AHMED<br>I AMIN                                                                          | PP, ASSAM                                                      |
| <b>ADMISSION</b>   |                                                                        |                                                                                                     |                                                                                                 |                                                                |
| 7                  | <a href="#">RFA/51/2023</a><br>WITH LCR                                | DR. IVA DEVI GOSWAMI @ DR. IVA GOSWAMI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. | MR. P S DEKA<br>MS B LAHKAR<br>MR B S DEKA                                                      | GA, ASSAM<br>SC, G M D A<br>SC, REVENUE                        |
|                    | <b>WITH</b><br><a href="#">I.A.(Civil)/3556/2023</a><br>in RFA/51/2023 | DR. IVA DEVI GOSWAMI @ DR. IVA GOSWAMI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. | MR. P S DEKA<br>MS B LAHKAR<br>MR B S DEKA                                                      | GA, ASSAM<br>SC, REVENUE<br>SC, G M D A                        |
| 8                  | <a href="#">CRP(IO)/167/2024</a>                                       | THE ORIENTAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>OIL INDIA LIMITED AND 3 ORS                 | MS R D MAZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA                                             | MR. R GOSWAMI(R-3)<br>MR A SARMA (R-1)<br>MS. P BORTHAKUR(R-3) |
| 9                  | <a href="#">CRP(IO)/400/2024</a>                                       | JATIN DUARAH<br><b>Versus</b><br>GHATO GOHAIN AND 7 ORS.                                            | MR. BHASKAR DUTTA,<br>SENIOR ADVOCATE<br>MR. SAILENDRA DEKA<br>MR JITENDRA DAS<br>MS L RONGPIPI | MR. A K GUPTA(R-2)<br>MR. R S MISHRA (R-2)                     |

|                                                  |                                                                       |                                                                                                                                            |                                                                              |                                                                                            |
|--------------------------------------------------|-----------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|
| 10                                               | <a href="#">RFA/13/2025</a>                                           | JULIMONI KALITA @ DEKA<br><b>Versus</b><br>AJAY DEKA AND 2 ORS. A                                                                          | MR B P BORAH<br>MR P J DUTTA<br>MR J. B. CHOUDHURY                           | MR. O P BHATI<br>MR T C DAS(R- 1 TO 3)<br>MR. P SARMA(R- 1 TO 3)<br>S. K. GUPTA(R- 1 TO 3) |
| <b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b> |                                                                       |                                                                                                                                            |                                                                              |                                                                                            |
| 11                                               | <a href="#">RSA/11/2024</a>                                           | ISLAM UDDIN MAZUMDER AND ANR<br><b>Versus</b><br>AKMAS ALI AND ANR                                                                         | MR. A H M R CHOUDHURY                                                        | MR. A M BARBHUIYA (R-1,2)<br>MS A BEGUM(R-1,2)                                             |
| 12                                               | <a href="#">RSA/24/2025</a>                                           | DAYAMOYEE RAY CHALIHA AND 2 ORS<br><b>Versus</b><br>ANJALI DAS AND 3 ORS                                                                   | MR A DASGUPTA<br>MS B DAS<br>MR J K SHARMA                                   | MR H DAS(R-1,2,43)<br>D BARUAH (R-3)                                                       |
| 13                                               | <a href="#">RSA/40/2025</a>                                           | CANARA BANK<br><b>Versus</b><br>MD SAHARUL ISLAM MUFTI                                                                                     | MR S BORTHAKUR<br>MR R SENSUA<br>G KAUSHIK<br>P KUNDU                        |                                                                                            |
| <b><u>ORDERS</u></b>                             |                                                                       |                                                                                                                                            |                                                                              |                                                                                            |
| 14                                               | <a href="#">MC/781/2015</a><br>IN RSA SL.NO. 237779/2014,<br>FIXED    | SHRI RAJENDRA KUMAR MILLI,<br><b>Versus</b><br>PRAKASH CHOUBEY,                                                                            | MR. D MAZUMDAR<br>MR.P BORAH<br>MS.H SARMA                                   | MR J SINGH<br>MS M ZOMUANPUII                                                              |
| 15                                               | <a href="#">I.A.(Civil)/483/2018</a><br>in RFA/18/2018                | AJIT SAIKIA<br><b>Versus</b><br>SMTI. ANJUMONI SAIKIA                                                                                      | MR. A SATTAR<br>MR. P P BORTHAKUR<br>MR. K ROY<br>MR. B GOSWAMI              | MR H BEZBARUA<br>MR. S J SARMAH                                                            |
|                                                  | <b>WITH</b><br><a href="#">RFA/18/2018</a>                            | AJIT SAIKIA<br><b>Versus</b><br>SMTI. PREMLATA SAIKIA                                                                                      | MR. A SATTAR<br>MR. B GOSWAMI<br>MR. P P BORTHAKUR<br>MR. K ROY              |                                                                                            |
| 16                                               | <a href="#">I.A.(Civil)/75/2019</a><br>WITH LCR<br>in RSA/138/2005    | FOZIA BEGUM<br><b>Versus</b><br>ON THE DEATH OF ABDUL HAMID<br>SARKAR, HIS LEGAL HEIRS<br>REPRESENTING AND 2 ORS.                          | MR G P BHOWMIK                                                               | MR A D CHOUDHURY                                                                           |
|                                                  | <b>WITH</b><br><a href="#">RSA/138/2005</a>                           | FOIZIA BEGUM<br><b>Versus</b><br>ABDUL HAMID SARKAR AND ORS                                                                                | MRG P BHOWMIK<br>MS.J PURKAYASTHA<br>MR.K ANAM                               | MR.H SARMA<br>MS. M BHARALI                                                                |
|                                                  | <b>WITH</b><br><a href="#">I.A.(Civil)/76/2019</a><br>in RSA/138/2005 | FOZIA BEGUM<br><b>Versus</b><br>ON THE DEATH OF ABDUL HAMID, HIS<br>LEGAL HEIRS REPRESENTING AND 2<br>ORS.                                 | MR G P BHOWMIK                                                               | MR A D CHOUDHURY                                                                           |
|                                                  | <b>WITH</b><br><a href="#">I.A.(Civil)/77/2019</a><br>in RSA/138/2005 | FOZIA BEGUM<br><b>Versus</b><br>ON THE DEATH OF ABDUL HAMID<br>SARKAR ,HIS LEGAL HEIRS<br>REPRESENTING AND 2 ORS.                          | MR G P BHOWMIK                                                               | MR A D CHOUDHURY                                                                           |
| 17                                               | <a href="#">I.A.(Civil)/3568/2019</a><br>in RSA/8377/2019             | ON THE DEATH OF IBRAHIM, HIS HEIRS<br>AND REPRESENTATIVES MUSST. RABIA<br>KHATUN AND 25 ORS.<br><b>Versus</b><br>MD. HAMED ALI AND 27 ORS. | MR. J AHMED<br>MRS R BEGUM<br>MR G BHARADWAJ<br>MS A HUSSAIN<br>MS G PARMAWI | MR. A J SARMA<br>MR. S K GHOSH<br>MR G ALAM                                                |
|                                                  | <b>WITH</b><br><a href="#">RSA/8377/2019</a><br>(Filing Number)       | ON THE DEATH OF IBRAHIM HIS HEIRS<br>AND REPRESENTATIVES MUSST. RABIA<br>KHATUN AND 25 ORS<br><b>Versus</b><br>MD. HAMED ALI AND 29 ORS    |                                                                              |                                                                                            |
|                                                  | <b>WITH</b><br><a href="#">I.A.(Civil)/4227/2019</a>                  | ON THE DEATH OF IBRAHIM HIS HEIRS<br>AND REPRESENTATIVES MUSST. RABIA<br>KHATUN AND 25 ORS<br><b>Versus</b><br>MD. HAMED ALI AND 28 ORS    | MR. J AHMED<br>MRS R BEGUM<br>MR G BHARADWAJ<br>MS A HUSSAIN<br>MS G PARMAWI |                                                                                            |

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| 18 | <a href="#">CRP(IO)/185/2022</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/2163/2023</a><br><b>in</b> CRP(IO)/185/2022 | BIVAKAR DUTTA<br><b>Versus</b><br>GIRISHMONI NAMASUDRA AND 6 ORS.                                                                   | MRS. A CHAKRABORTY<br>MS. M DUTTA                                                       | GA, ASSAM<br>MR. M H RAJBARBHUIYAN<br>MRS. R CHETRI                                                                  |
|    |                                                                                                                            | BIVAKAR DUTTA,<br><b>Versus</b><br>ON THE DEATH OF GIRISHMONI<br>NAMASUDRA                                                          | MRS. A CHAKRABORTY<br>MS. M DUTTA                                                       | GA, ASSAM<br>MR. M H RAJBARBHUIYAN                                                                                   |
| 19 | <a href="#">I.A.(Civil)/449/2022</a><br><b>in</b> RFA/716/2020                                                             | BISHNUPADA DEB ROY<br><b>Versus</b><br>SAMAYIK PRASANGAS AND 10 ORS.                                                                | MR. S P CHOUDHURY<br>MR DIFENSO M<br>MR K BISWAKARMA<br>MS B DEVI                       | MR H R A CHOUDHURY (R-<br>2,3,5)<br>MS. R CHOUDHURY (R-<br>2,3,5)<br>MR N RAHMAN (R-2,3,5)<br>MS F N ZAMAN (R-2,3,5) |
|    | <b>WITH</b><br><a href="#">RFA/716/2020</a><br>(Filing Number)                                                             | BISHNUPADA DEB ROY<br><b>Versus</b><br>SAMAYIK PRASANGAS AND 10 ORS.                                                                |                                                                                         |                                                                                                                      |
| 20 | <a href="#">I.A.(Civil)/35/2023</a><br>WITH LCR<br><b>in</b> RSA/199/2005                                                  | ON THE DEATH OF GOLAP PRASAD SAHU<br>HIS LEGAL HEIRS SMTI SUBHADRA SAHU<br>AND 3 ORS<br><b>Versus</b><br>SATDEO GUPTA AND ORS       | MR.D K KATAKEY                                                                          |                                                                                                                      |
|    | <b>WITH</b><br><a href="#">RSA/199/2005</a>                                                                                | ON THE DEATH OF GOLAP PRASAD SAHU<br>HIS LEGAL HEIRS SMTI SUBHADRA SAHU<br>WIFE AND ORS<br><b>Versus</b><br>SATDEO GUPTA AND ORS    | MR B SINHA<br>MR.D K KATAKEY                                                            | MR.T J MAHANTA<br>MR.N BARUA<br>MR.P K DEKA<br>MR.R SARMA<br>MR.H DEKA<br>MR.M HUSSAIN                               |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/37/2023</a><br><b>in</b> RSA/199/2005                                               | ON THE DEATH OF GOLAP PRASAD SAHU<br>HIS LEGAL HEIRS SMTI SUBHADRA SAHU<br>AND 3 ORS<br><b>Versus</b><br>SATDEO GUPTA AND ORS       | MR.D K KATAKEY                                                                          |                                                                                                                      |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/39/2023</a><br><b>in</b> RSA/199/2005                                               | ON THE DEATH OF GOLAP PRASAD SAHU<br>HIS LEGAL HEIRS SMTI SUBHADRA SAHU<br>AND 3 ORS<br><b>Versus</b><br>SATDEO GUPTA AND ORS       | MR.D K KATAKEY                                                                          |                                                                                                                      |
| 21 | <a href="#">I.A.(Civil)/2685/2023</a><br>WITH LCR<br><b>in</b> RSA/91/2022<br><b>WITH</b><br><a href="#">RSA/91/2022</a>   | MUSTT. MARIZAN KHATUN AND ORS.<br><b>Versus</b><br>PIR BOCSO AND 7 ORS.                                                             | M ALAMGEER<br>MR. A ALAM<br>MR. M ALAM                                                  | MR. D C C PHUKAN                                                                                                     |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/996/2025</a><br><b>in</b> RSA/91/2022                                               | MUSTT. MARIZAN KHATUN AND ORS.<br><b>Versus</b><br>PIR BOCSO AND 7 ORS.                                                             | MS. R CHOUDHURY<br>M ALAMGEER<br>MR. M ALAM                                             | MR. D C C PHUKAN (R-1 TO<br>8)<br>MS. J GOGOI (R-1 TO 8)                                                             |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/997/2025</a><br><b>in</b> RSA/91/2022                                               | MUSTT MARIZA KHATUN AND 3 OTHERS<br><b>Versus</b><br>MD PIR BOCSO AND 7 OTHERS                                                      | MS. R CHOUDHURY<br>MS F N ZAMAN<br>MS. B. HAZARIKA                                      | MR. D C C PHUKAN<br>MS. J GOGOI                                                                                      |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/998/2025</a><br><b>in</b> RSA/91/2022                                               | MUSTT MARIZA KHATUN AND 3 OTHERS<br><b>Versus</b><br>MD PIR BOCSO AND 7 OTHERS                                                      | MS. R CHOUDHURY<br>MS F N ZAMAN<br>MS. B. HAZARIKA                                      | MR. D C C PHUKAN<br>MS. J GOGOI                                                                                      |
| 22 | <a href="#">I.A.(Civil)/2858/2023</a><br><b>in</b> RSA/8966/2023                                                           | LEGAL HEIRS OF LATE ABDUL JALIL<br>CHOUDHURY RAHIM UDDIN CHOUDHURY<br>AND 5 ORS.<br><b>Versus</b><br>PROMODE CHANDRA DAS AND 4 ORS. | MR. P S DEKA<br>MR. K A MAZUMDER<br>MR E AHMED<br>MR B S DEKA<br>MR A HAI<br>M. ROBBANI | MR. S K GHOSH<br>MS F AHMED                                                                                          |

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|    | <p><b>WITH</b><br/> <a href="#">RSA/8966/2023</a><br/> (Filing Number)</p>           | <p>LEGAL HEIRS OF LATE ABDUL JALIL CHOUDHURY RAHIM UDDIN CHOUDHURY AND 5 ORS.</p> <p><b>Versus</b></p> <p>PROMODE CHANDRA DAS AND 4 ORS. A</p>                                                              | MR. P S DEKA                                                |                                                                                                                                                                            |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/10780/2023</a><br/> (Filing Number)</p>  | <p>LEGAL HEIRS OF LATE ABDUL JALIL CHOUDHURY RAHIM UDDIN CHOUDHURY AND 5 ORS.</p> <p><b>Versus</b></p> <p>PROMODE CHANDRA DAS AND 4 ORS. A</p>                                                              | MR. P S DEKA                                                |                                                                                                                                                                            |
| 23 | <p><a href="#">I.A.(Civil)/3248/2023</a><br/> WITH LCR<br/> in RSA/141/2018</p>      | <p>ON THE DEATH OF SRI SITAL BARMAN @ CHANDAL RAM BARMAN HIS LEGAL HEIR SRI RAJIB BARMAN (SON)AND ORS</p> <p><b>Versus</b></p> <p>ON THE DEATH OF LORBADI BARMAN HER LEGAL HEIRS RANJAN BARMAN AND ORS.</p> | MR. A ROSHID                                                |                                                                                                                                                                            |
|    | <p><b>WITH</b><br/> <a href="#">RSA/141/2018</a></p>                                 | <p>ON THE DEATH OF SRI SITAL BARMAN @ CHANDAL RAM BARMAN HIS LEGAL HEIRS AND ORS</p> <p><b>Versus</b></p> <p>ON THE DEATH OF SMTI LORBADI BARMAN HER LEGAL HEIRS</p>                                        | MR. M H RAJBARBHUIYAN<br>MR. A ROSHID<br>MS. M R DEVI       | MR. R GOSWAMI                                                                                                                                                              |
| 24 | <p><a href="#">RFA/51/2024</a><br/> CAVT. NO.05582/024,<br/> WITH LCR</p>            | <p>DIPTIMAYEE GOSWAMI</p> <p><b>Versus</b></p> <p>SHANTIMAYEE DEVI AND 4 ORS</p>                                                                                                                            | J SHARMA<br>MR. N K CHAKRABORTY<br>MR. P THAKURIA<br>G. DAS | MR. T ROY(R-4)<br>MR. B BARMAN<br>MRS. B SARKAR (R-4)<br>MR. R K TALUKDAR (R-5)<br>MR B M DEKA (R-3)<br>MR. M ALAM(R-3)<br>JOGABRATA<br>BHATTACHARJEE(R-4)<br>FOR CAVEATOR |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/2494/2024</a><br/> in RFA/51/2024</p>    | <p>DIPTIMAYEE GOSWAMI</p> <p><b>Versus</b></p> <p>SHANTIMAYEE DEVI</p>                                                                                                                                      | J SHARMA<br>MR. N K CHAKRABORTY<br>MR. P THAKURIA<br>G. DAS | MR. B BARMAN                                                                                                                                                               |
| 25 | <p><a href="#">I.A.(Civil)/277/2024</a><br/> WITH LCR, FIXED<br/> in RSA/16/2024</p> | <p>MUSSTT. MOJIDA BEGUM AND 2 ORS</p> <p><b>Versus</b></p> <p>MD. IBRAHIM ALI</p>                                                                                                                           | MR. B U LASKAR<br>MR. T U LASKAR<br>MD A ISLAM              |                                                                                                                                                                            |
|    | <p><b>WITH</b><br/> <a href="#">RSA/16/2024</a></p>                                  | <p>MUSSTT. MOJIDA BEGUM AND 2 ORS</p> <p><b>Versus</b></p> <p>MD. IBRAHIM ALI @ PUSU ALI @ PAPU ALI</p>                                                                                                     | MR. B U LASKAR<br>MR. T U LASKAR<br>MD A ISLAM              | MR. S CHAUHAN<br>MR. A R SHOME<br>MR. P MAZUMDER<br>M. BORUAH<br>R DEB                                                                                                     |
| 26 | <p><a href="#">I.A.(Civil)/962/2024</a><br/> WITH LCR<br/> in RSA/148/2007</p>       | <p>TAIRUNNESSA KHATUN and ORS</p> <p><b>Versus</b></p> <p>MUST. BEGUM BIBI and ORS</p>                                                                                                                      | A K TALUKDAR                                                | MR. J PAUL                                                                                                                                                                 |
|    | <p><b>WITH</b><br/> <a href="#">RSA/148/2007</a></p>                                 | <p>TAIRUNNESSA KHATUN and ORS</p> <p><b>Versus</b></p> <p>MUST. BEGUM BIBI and ORS</p>                                                                                                                      | A M MAZUMDAR<br>A K TALUKDAR<br>S ISLAM<br>F K R AHMED      | J PAUL<br>B SARKAR                                                                                                                                                         |
|    | <p><b>WITH</b><br/> <a href="#">MC/1711/2009</a><br/> in RSA/148/2007</p>            | <p>TAIRUNNESSA KHATUN and ORS</p> <p><b>Versus</b></p> <p>MUST. BEGUM BIBI and ORS</p>                                                                                                                      | A M MAZUMDAR<br>A K TALUKDAR<br>F K R AHMED<br>S ISLAM      | MS.J PAUL<br>MR.P SEN<br>MRB SARKAR                                                                                                                                        |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/961/2024</a><br/> in RSA/148/2007</p>    | <p>TAIRUNNESSA KHATUN and ORS</p> <p><b>Versus</b></p> <p>MUST. BEGUM BIBI and ORS</p>                                                                                                                      | A K TALUKDAR                                                | MR. J PAUL                                                                                                                                                                 |

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|    | <p><b>WITH</b><br/><a href="#">I.A.(Civil)/964/2024</a><br/><b>in</b> RSA/148/2007</p> | <p>TAIRUNNESSA KHATUN and ORS<br/><b>Versus</b><br/>MUST. BEGUM BIBI and ORS</p>                                                                | <p>A K TALUKDAR</p>                                                                                                                                        | <p>MR. J PAUL</p>                                                                                                                                                  |
|    | <p><b>WITH</b><br/><a href="#">I.A.(Civil)/493/2025</a><br/><b>in</b> RSA/148/2007</p> | <p>REJIA BEGUM<br/><b>Versus</b><br/>MUSTT BEGUM BIBI</p>                                                                                       |                                                                                                                                                            |                                                                                                                                                                    |
| 27 | <p><a href="#">I.A.(Civil)/1362/2024</a><br/><b>in</b> RSA/57/2005</p>                 | <p>ON THE DEATH OF SUBHASH CHANDRA NATH<br/><b>Versus</b><br/>ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS</p> | <p>MR. S P ROY<br/>JYOTISH DAS<br/>MS P DEY<br/>MS. P AGARWALA<br/>MS. V RAI</p>                                                                           | <p>MR. I ALAM</p>                                                                                                                                                  |
|    | <p><b>WITH</b><br/><a href="#">RSA/57/2005</a></p>                                     | <p>SUBHASH CHANDRA NATH<br/><b>Versus</b><br/>ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS</p>                 | <p>MR.B B NARZARI<br/>MR.S P ROY<br/>MR.K RAJBONGSHI<br/>MR.S CHAUHAN<br/>MS.B BAISHYA<br/>MRA K RAI</p>                                                   | <p>MR.P ROY(R-2)<br/>MS.G DEKA<br/>MR. I ALAM (R-1 TO 5)<br/>MS.J DEKA(R-2)<br/>MR. T SK(R-1 TO 5)<br/>MR. T SK(R-1 TO 5)<br/>MS.P CHAKRABORTY<br/>MS.S TAMULI</p> |
|    | <p><b>WITH</b><br/><a href="#">I.A.(Civil)/1363/2024</a><br/><b>in</b> RSA/57/2005</p> | <p>ON THE DEATH OF SUBHASH CHANDRA NATH<br/><b>Versus</b><br/>ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS</p> | <p>MR. S P ROY<br/>JYOTISH DAS<br/>MS P DEY<br/>MS. P AGARWALA<br/>MS. V RAI</p>                                                                           | <p>MR. I ALAM</p>                                                                                                                                                  |
|    | <p><b>WITH</b><br/><a href="#">I.A.(Civil)/1364/2024</a><br/><b>in</b> RSA/57/2005</p> | <p>ON THE DEATH OF SUBHASH CHANDRA NATH<br/><b>Versus</b><br/>ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS</p> | <p>MR. S P ROY<br/>JYOTISH DAS<br/>MS P DEY<br/>MS. P AGARWALA<br/>MS. V RAI</p>                                                                           | <p>MR. I ALAM</p>                                                                                                                                                  |
| 28 | <p><a href="#">I.A.(Civil)/1892/2024</a><br/><b>in</b> RFA/6654/2024</p>               | <p>MOUSAM BURAGOHAIN<br/><b>Versus</b><br/>M/S KARENG CONSTRUCTION PVT. LTD.</p>                                                                | <p>MR. R SARMA<br/>MR D HAZARIKA<br/>MR A HUSSAIN</p>                                                                                                      |                                                                                                                                                                    |
|    | <p><b>WITH</b><br/><a href="#">RFA/6654/2024</a><br/>(Filing Number)</p>               | <p>MOUSAM BURAGOHAIN<br/><b>Versus</b><br/>M/S KARENG CONSTRUCTION PVT LTD E</p>                                                                | <p>MR. R SARMA</p>                                                                                                                                         |                                                                                                                                                                    |
|    | <p><b>WITH</b><br/><a href="#">I.A.(Civil)/6747/2024</a><br/>(Filing Number)</p>       | <p>MOUSAM BURAGOHAIN<br/><b>Versus</b><br/>M/S KARENG CONSTRUCTION PVT LTD E</p>                                                                | <p>MR. R SARMA</p>                                                                                                                                         |                                                                                                                                                                    |
| 29 | <p><a href="#">I.A.(Civil)/2025/2024</a><br/>WITH LCR<br/><b>in</b> RSA/92/2016</p>    | <p>ON THE DEATH OF MD MONOWAR ALI<br/><b>Versus</b><br/>MD ABUL HUSSAIN and 9 ORS</p>                                                           | <p>MR. S K MUKTAR</p>                                                                                                                                      | <p>MR. D CHOWDHURY</p>                                                                                                                                             |
|    | <p><b>WITH</b><br/><a href="#">RSA/92/2016</a></p>                                     | <p>ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS<br/><b>Versus</b><br/>MD ABUL HUSSAIN and 9 ORS</p>                  | <p>MR.B BANERJEE<br/>MS.C MOZUMDAR<br/>MR. A U CHOUDHURY<br/>MR. S ISLAM<br/>MS.M DEB<br/>MR.J LASKAR<br/>MR.A DEY<br/>MS. A KAUSHAR<br/>MR.S K MUKTAR</p> | <p>MR.A D CHOUDHURY(R- 1-9)<br/>MR.D CHOUDHURY(R- 1-9)<br/>MR. P DUTTA(R- 1-9)</p>                                                                                 |
|    | <p><b>WITH</b><br/><a href="#">I.A.(Civil)/2023/2024</a><br/><b>in</b> RSA/92/2016</p> | <p>ON THE DEATH OF MD MONOWAR ALI<br/><b>Versus</b><br/>MD ABUL HUSSAIN and 9 ORS</p>                                                           | <p>MR. S K MUKTAR</p>                                                                                                                                      | <p>MR D CHOUDHURY</p>                                                                                                                                              |

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|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2026/2024</a><br><b>in</b> RSA/92/2016                 | ON THE DEATH OF MD MONOWAR ALI<br>HIS LEGAL HEIRS MD MURTAZA ALI and<br>7 ORS<br><b>Versus</b><br>MD ABUL HUSSAIN and 9 ORS         | MR. S K MUKTAR                                  | MR. D CHOUDHURY                                                                                         |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2027/2024</a><br><b>in</b> RSA/92/2016                 | ON THE DEATH OF MD MONOWAR ALI<br>HIS LEGAL HEIRS MD MURTAZA ALI and<br>7 ORS<br><b>Versus</b><br>MD ABUL HUSSAIN and 9 ORS         | MR. S K MUKTAR                                  | MR. D CHOUDHURY                                                                                         |
| 30 | <a href="#">I.A.(Civil)/2480/2024</a><br><b>in</b> RSA/61/2004 (D/O)<br><b>in</b> RSA/61/2004 | BABUL BORAH<br><b>Versus</b><br>ON THE DEATH OF BABUL BORKAKATI<br>HIS LEGAL HEIRS ROCTIM BORKAKOTY<br>AND ORS                      | MR. R SARMA<br>MR. R SARMA                      | MR. B J MUKHERJEE                                                                                       |
|    | <b>WITH</b><br><a href="#">MC/100/2017</a>                                                    | BABUL BARAH and 8 ORS<br><b>Versus</b><br>BABUL BORKAKATI and 4 ORS                                                                 | P P BARUAH<br>B TALUKDAR                        |                                                                                                         |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2225/2017</a>                                          | BABUL BARAH and 8 ORS<br><b>Versus</b><br>BABUL BORKAKATI and 4 ORS                                                                 | P P BARUAH<br>B TALUKDAR                        | MR.B J MUKHERJEE(R- 4&5)<br>MRA SHARMA(R- 4&5)<br>MR.S S SARMASr.Adv.R-<br>4and5<br>MR.H K NATH(R- 4&5) |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/749/2019</a>                                           | SRI BABUL BORAH AND 7 ORS<br><b>Versus</b><br>ON THE DEATH OF BABUL BORKATOKY<br>HIS LEGAL HEIR SRI ROCKTIM<br>BORKAKOTY AND 10 ORS | MR. R SARMA<br>MR. P P BARUAH<br>MR. B TALUKDAR | MR H K NATH<br>MR. B J MUKHERJEE<br>MR. S S SARMA                                                       |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/750/2019</a>                                           | SRI BABUL BORAH AND 7 ORS<br><b>Versus</b><br>ON THE DEATH OF BABUL BORKATOKY<br>HIS LEGAL HEIR SRI ROCKTIM<br>BORKAKOTY AND 10 ORS | MR. R SARMA<br>MR. P P BARUAH<br>MR. B TALUKDAR | MR H K NATH<br>MR. B J MUKHERJEE<br>MR. S S SARMA                                                       |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/751/2019</a>                                           | SRI BABUL BORAH AND 7 ORS<br><b>Versus</b><br>ON THE DEATH OF BABUL BORKATOKY<br>HIS LEGAL HEIR SRI ROCKTIM<br>BORKAKOTY AND 10 ORS | MR. R SARMA<br>MR. P P BARUAH<br>MR. B TALUKDAR | MR H K NATH<br>MR. B J MUKHERJEE<br>MR. S S SARMA                                                       |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/753/2019</a>                                           | SRI BABUL BORAH AND 7 ORS<br><b>Versus</b><br>ON THE DEATH OF BABUL BORKATOKY<br>HIS LEGAL HEIR SRI ROCKTIM<br>BORKAKOTY AND 10 ORS | MR. R SARMA<br>MR. P P BARUAH<br>MR. B TALUKDAR | MR H K NATH<br>MR. B J MUKHERJEE<br>MR. S S SARMA                                                       |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/754/2019</a>                                           | SRI BABUL BORAH AND 7 ORS<br><b>Versus</b><br>ON THE DEATH OF BABUL BORKATOKY<br>HIS LEGAL HEIR SRI ROCKTIM<br>BORKAKOTY AND 10 ORS | MR. R SARMA<br>MR. P P BARUAH<br>MR. B TALUKDAR | MR H K NATH<br>MR. B J MUKHERJEE<br>MR. S S SARMA                                                       |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/755/2019</a>                                           | SRI BABUL BORAH AND 7 ORS<br><b>Versus</b><br>ON THE DEATH OF BABUL BORKATOKY<br>HIS LEGAL HEIR SRI ROCKTIM<br>BORKAKOTY AND 10 ORS | MR. R SARMA<br>MR. P P BARUAH<br>MR. B TALUKDAR | MR H K NATH<br>MR. B J MUKHERJEE<br>MR. S S SARMA                                                       |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1642/2024</a>                                          | BABUL BORAH<br><b>Versus</b><br>ON THE DEATH OF BABUL BORKAKATY,                                                                    | MR. P P BARUAH                                  | MR. B J MUKHERJEE                                                                                       |

|    |                                                                         |                                                                                                                 |                                                                  |                                                                                                                                         |
|----|-------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------|
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1643/2024</a>                    | BABUL BORAH<br><b>Versus</b><br>ON THE DEATH OF BABUL BORKAKATY,                                                | MR. P P BARUAH                                                   | MR. B J MUKHERJEE                                                                                                                       |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1644/2024</a>                    | BABUL BORAH<br><b>Versus</b><br>ON THE DEATH OF BABUL BORKAKATY,                                                | MR. P P BARUAH                                                   | MR. B J MUKHERJEE                                                                                                                       |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2478/2024</a>                    | BABUL BORAH<br><b>Versus</b><br>ON THE DEATH OF BABUL BORKAKATI                                                 | MR. R SARMA<br>MR. R SARMA                                       | MR. B J MUKHERJEE                                                                                                                       |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2479/2024</a>                    | BABUL BARAH<br><b>Versus</b><br>ON THE DEATH OF BABUL BORKAKATI                                                 | MR. R SARMA<br>MR. R SARMA                                       | MR S S SHARMA                                                                                                                           |
| 31 | <a href="#">I.A.(Civil)/2643/2024</a><br>in RSA/38/2023                 | ABBAS ALI AND ORS.<br><b>Versus</b><br>ON THE DEATH OF KASHEM ALI                                               | MR. A C SARMA<br>MR G BHARADWAJ<br>MR. K MOHAMMED<br>MR N BRAHMA | MR. A K AZAD<br>MR. A K AZAD<br>MR. S R BARBHUIYA (R1-R9, R11)<br>MR M HUSSAIN (R1-R9, R11)                                             |
|    | <b>WITH</b><br><a href="#">RSA/38/2023</a>                              | ABBAS ALI AND ORS.<br><b>Versus</b><br>ANSER ALI AND 10 ORS .                                                   | MR. A C SARMA<br>MR G BHARADWAJ<br>MR. K MOHAMMED<br>MR N BRAHMA | MR. N HAQUE (R1-R9, R11)<br>MR. A K AZAD (R1-R9, R11)<br>MR. S R BARBHUIYA (R1-R9, R11)<br>MR M HUSSAIN (R1-R9, R11)                    |
| 32 | <a href="#">I.A.(Civil)/2769/2024</a><br>in RSA/7690/2024               | MAMANI SAIKIA AND 2 ORS<br><b>Versus</b><br>TULAN SAIKIA @ MOINA SAIKIA AND 13 ORS                              | MR. N C DAS<br>MS. M DEVI<br>MS M BORAH<br>MS. J BAISHYA         | MR. A SATTAR (R-1 TO 4)<br>MR. N BORAH (R-5,6,7,8,9)<br>MR. N BORAH (R-5,6,7,8,9)<br>S CHOUDHURY(R-1 TO 4)<br>MR. WASIM HOQUE(R-1 TO 4) |
|    | <b>WITH</b><br><a href="#">RSA/7690/2024</a><br>(Filing Number)         | MAMANI SAIKIA AND 2 ORS<br><b>Versus</b><br>TULAN SAIKIA @ MOINA SAIKIA AND 13 ORS H                            | MR. N C DAS                                                      |                                                                                                                                         |
| 33 | <a href="#">I.A.(Civil)/2974/2024</a><br>in RSA/155/2023                | ON THE DEATH OF LT. MANESWAR RABHA, HIS LEGAL HEIRS AND ORS.<br><b>Versus</b><br>SANTA RAM RABHA                | MR. D C KALITA<br>MR. B K BHAGAWATI<br>MS R.JAISHI               |                                                                                                                                         |
|    | <b>WITH</b><br><a href="#">RSA/155/2023</a>                             | ON THE DEATH OF MANESWAR RABHA HIS LEGAL HEIR SMT ALARI RABHA AND 7 ORS<br><b>Versus</b><br>SRI SANTA RAM RABHA | MR. D C KALITA<br>MR. B K BHAGAWATI<br>MS. P DAS                 |                                                                                                                                         |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2975/2024</a><br>in RSA/155/2023 | ON THE DEATH OF LT. MANESWAR RABHA, HIS LEGAL HEIRS AND ORS.<br><b>Versus</b><br>SANTA RAM RABHA                | MR. D C KALITA<br>MR. B K BHAGAWATI<br>MS R.JAISHI               |                                                                                                                                         |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2976/2024</a><br>in RSA/155/2023 | ON THE DEATH OF LT. MANESWAR RABHA, HIS LEGAL HEIRS AND ORS.<br><b>Versus</b><br>SANTA RAM RABHA                | MR. D C KALITA<br>MR. B K BHAGAWATI<br>MS R.JAISHI               |                                                                                                                                         |
| 34 | <a href="#">I.A.(Civil)/3079/2024</a><br>in RSA/12789/2023              | AKLIM UDDIN LASKAR @ AKLIM HUSSAIN LASKAR AND 12 ORS.<br><b>Versus</b><br>AJMAN ALI @ AJMAN ALI LASKAR          | MR. B J GHOSH<br>MR. I ALAM<br>MR. T SK                          | MR N N UPADHYAYA<br>MR. B B KAKATI                                                                                                      |

|    |                                                                          |                                                                                                                                                                   |                                                                                                       |                                                                              |
|----|--------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|
|    | <b>WITH</b><br><a href="#">RSA/12789/2023</a><br>(Filing Number)         | AKLIM UDDIN LASKAR @ AKLIM HUSSAIN MR. I ALAM<br>LASKAR AND 12 ORS.<br><b>Versus</b><br>AJMAN ALI @ AJMAN ALI LASKAR E                                            |                                                                                                       |                                                                              |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/10036/2024</a><br>(Filing Number) | AKLIM UDDIN LASKAR @ AKLIM HUSSAIN MR. I ALAM<br>LASKAR AND 12 ORS.<br><b>Versus</b><br>AJMAN ALI @ AJMAN ALI LASKAR E                                            |                                                                                                       |                                                                              |
| 35 | <a href="#">I.A.(Civil)/3324/2024</a><br>in RSA/200/2024                 | SHAHNAZ RASUL AND 3 ORS<br><b>Versus</b><br>KIRAN MAMTAZ RASUL AND 2 ORS                                                                                          | MR. M K CHOUDHURY<br>MR. S K GHOSH<br>MR P BHARDWAJ<br>MR. M SARMA                                    |                                                                              |
|    | <b>WITH</b><br><a href="#">RSA/200/2024</a>                              | SHAHNAZ RASUL AND 3 ORS<br><b>Versus</b><br>KIRAN MAMTAZ RASUL AND 2 ORS                                                                                          | MR. M K CHOUDHURY<br>MR. S K GHOSH<br>MR P BHARDWAJ<br>MR. M SARMA                                    |                                                                              |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/3322/2024</a><br>in RSA/200/2024  | SHAHNAZ RASUL AND 3 ORS<br><b>Versus</b><br>KIRAN MAMTAZ RASUL AND 2 ORS                                                                                          | MR. M K CHOUDHURY<br>MR. S K GHOSH<br>MR P BHARDWAJ<br>MR. M SARMA                                    |                                                                              |
| 36 | <a href="#">I.A.(Civil)/3368/2024</a><br>in RFA/7775/2024                | HAJARA BEGUM AND 4 ORS<br><b>Versus</b><br>MAHAMAYA PAVER BLOCK INDUSTRY<br>AND ANR                                                                               | MR. R GOSWAMI<br>MS N DEVI<br>MS S DAS<br>MS. U BHATTACHARYYA                                         | MR. V N UPADHYAY (R-1)<br>MS P MISHRA (R-1)                                  |
|    | <b>WITH</b><br><a href="#">RFA/7775/2024</a><br>(Filing Number)          | HAJARA BEGUM AND 4 ORS<br><b>Versus</b><br>MAHAMAYA PAVER BLOCK INDUSTRY<br>AND ANR E                                                                             | MR. R GOSWAMI                                                                                         |                                                                              |
| 37 | <a href="#">I.A.(Civil)/143/2025</a><br>in RSA/15316/2024                | HABIA KHATUN<br><b>Versus</b><br>ATOWAR RAHMAN AND ORS                                                                                                            | MR. J AHMED<br>MS A HUSSAIN<br>R BEGUM<br>H G DAISY<br>MR. R ISLAM                                    | MR. SURAJIT DAS (R-1)<br>MR Z RAHMAN (R-17)<br>J S AHMED (R-14,15,16)        |
|    | <b>WITH</b><br><a href="#">RSA/15316/2024</a><br>(Filing Number)         | HABIA KHATUN<br><b>Versus</b><br>ATOWAR RAHMAN AND ORS                                                                                                            | MR. J AHMED                                                                                           |                                                                              |
| 38 | <a href="#">I.A.(Civil)/520/2025</a><br>WITH LCR<br>in RSA/209/2017      | PUTUL DAS AND ORS<br><b>Versus</b><br>MADHABI MAZUMDER                                                                                                            | MR B S DEKA                                                                                           | MR P C DEY                                                                   |
|    | <b>WITH</b><br><a href="#">RSA/209/2017</a>                              | ON THE DEATH OF LATE PANKAJ KUMAR<br>DAS HIS LEGAL HEIRS<br><b>Versus</b><br>SMTIMADHABI MAZUMDER                                                                 | MR. P S DEKA<br>MR.G C PHUKAN<br>MR. B K BHAGAWATI<br>MS B LAHKAR<br>MS. A CHAKRABARTY<br>MR B S DEKA | MR.P C DEY<br>MR.I HAQUE<br>MS.S PAUL                                        |
| 39 | <a href="#">I.A.(Civil)/1076/2025</a><br>WITH LCR<br>in RSA/190/2015     | SHAKIL KHAN AND 6 ORS<br><b>Versus</b><br>MD. TAMIZUR RAHMAN AND ANR                                                                                              | MR T C DAS<br>MR. P SARMA<br>S. K. GUPTA                                                              | MR R SHARMA                                                                  |
|    | <b>WITH</b><br><a href="#">RSA/190/2015</a>                              | MD. SERAJUDDIN KHAN and 2 ORS,<br><b>Versus</b><br>MD.TAMIZUR RAHMAN and ANR,<br>ON THE DEATH OF KAMESWAR DEKA,<br><b>Versus</b><br>ON THE DEATH OF SURENDRA DEKA | MR.O P BHATI<br>MR.T C DAS<br>MR D CHOUDHURY<br>MR S DIFUSA<br>SHWETA SARMA                           | MR.R SARMA<br>MR.H DEKA<br>MR.M BURAGOHAIN<br>MR P CHOUDHURY<br>MR. B D DEKA |
| 40 | <a href="#">I.A.(Civil)/1261/2025</a><br>WITH LCR<br>in RSA/87/2017      | SRI KAMESWAR DEKA<br><b>Versus</b><br>ON THE DEATH OF SRI SURENDRA DEKA<br>HIS LEGAL HEIRS and ORS                                                                | MS.A K CHOUDHURY<br>MR.M CHOUDHURY<br>MR.D CHOUDHURY<br>MR.T ALI                                      | MR.M DAS(R- 3&4)<br>MR.B D DEKA(R- 3&4)                                      |
|    | <b>WITH</b><br><a href="#">RSA/87/2017</a>                               |                                                                                                                                                                   |                                                                                                       |                                                                              |

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|----------------|-------------------------------------------------------------------------|----------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------|
| 41             | <a href="#">I.A.(Civil)/1262/2025</a><br>in RSA/18/2021                 | KAUSHAN ALI @TUNA AND 6 ORS.<br><b>Versus</b><br>ARABINDA SARMA SIDHANTA               | MR. P K ROY<br>MR J K PARAJULI<br>MR. S K CHAKRABORTY<br>MS. N S PARAJULI                      |
|                | <b>WITH</b><br><a href="#">RSA/18/2021</a>                              | KAUSHAN ALI @TUNA AND 6 ORS.<br><b>Versus</b><br>ARABINDA SARMA SIDHANTA               | MR. P K ROY<br>MR J K PARAJULI<br>MR. S K CHAKRABORTY<br>MS. N S PARAJULI                      |
| 42             | <a href="#">I.A.(Civil)/1413/2025</a><br>in RSA/2434/2025               | PABITRA BORA<br><b>Versus</b><br>SANDHYA RANI ROY                                      | MR. S D PURKAYASTHA                                                                            |
|                | <b>WITH</b><br><a href="#">RSA/2434/2025</a><br>(Filing Number)         | PABITRA BORA<br><b>Versus</b><br>SANDHYA RANI ROY                                      | SUPRATIM DEB<br>PURAKAYASTHA                                                                   |
| 43             | <a href="#">I.A.(Civil)/1425/2025</a><br>in RERA APPEAL/2853/2025       | MAYANK SOMANI<br><b>Versus</b><br>M/S SEVEN CITY DEVELOPERS PRIVATE<br>LIMITED AND ANR | MR. A K SAHEWALLA<br>MR. W SHARMA<br>MR P GOGOI                                                |
|                | <b>WITH</b><br><a href="#">RERA APPEAL/2853/2025</a><br>(Filing Number) | MAYANK SOMANI<br><b>Versus</b><br>MS SEVEN CITY DEVELOPERS PRIVATE<br>LIMITED          | WISHES SHARMA                                                                                  |
| 44             | <a href="#">I.A.(Civil)/1429/2025</a><br>in MACApp./4615/2025           | THE TATA AIG GENERAL INSURANCE CO.<br>LTD.<br><b>Versus</b><br>AMIR ALI AND 3 ORS      | MR. K K BHATRA<br>MS L SHARMA<br>A K BHATTACHARYYA                                             |
|                | <b>WITH</b><br><a href="#">MACApp./4615/2025</a><br>(Filing Number)     | THE TATA AIG GENERAL INSURANCE CO<br>LTD<br><b>Versus</b><br>MD AMIR ALI               | ALOK KUMAR<br>BHATTACHARYYA                                                                    |
| <b>HEARING</b> |                                                                         |                                                                                        |                                                                                                |
| 45             | <a href="#">Mat.App./31/2024</a><br>WITH LCR, FIXED                     | XXXXXXX<br><b>Versus</b><br>XXXXXXX                                                    | MR. I CHOUDHURY<br>MR S M ABDULLAH P<br>MS F HUSSAIN<br>MR. S RAHMAN<br>MD R ISLAM<br>MD IMRAN |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |

|     |                |            |    |            |
|-----|----------------|------------|----|------------|
| 18) | MR. V K CHOPRA | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD    | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH   | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA  | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 5th May 2025 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

| Sr.No.                   | Case Number                           | Main Parties                                                               | Petitioner Advocate                                             | Respondent Advocate |
|--------------------------|---------------------------------------|----------------------------------------------------------------------------|-----------------------------------------------------------------|---------------------|
| <b>DELIVERY OF ORDER</b> |                                       |                                                                            |                                                                 |                     |
| 1                        | <a href="#">Bail Appln./3043/2024</a> | MD NOOR MOHAMMAD<br><b>Versus</b><br>THE STATE OF ASSAM                    | MS M SAHOO<br>N NEOG<br>L BANIK<br>MS. S KAUR<br>MR. N N JHA    | PP, ASSAM           |
| 2                        | <a href="#">Bail Appln./170/2025</a>  | GANESH KUMAR<br><b>Versus</b><br>THE UNION OF INIDA                        | MR. Y S MANNAN<br>MR. T HUSSAIN<br>MS R BEGAM                   | SC, NCB             |
| <b>MOTION (BA)</b>       |                                       |                                                                            |                                                                 |                     |
| 3                        | <a href="#">Bail Appln./1389/2025</a> | DOROBINARZARY @ SAKAL AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM       | MR P K DAS<br>MR. M BARUAH                                      | PP, ASSAM           |
| 4                        | <a href="#">Bail Appln./1395/2025</a> | NUR ISLAM SIKDAR<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. A Z AHMED                                                   | PP, ASSAM           |
| 5                        | <a href="#">Bail Appln./1399/2025</a> | SAHADUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. A Z AHMED                                                   | PP, ASSAM           |
| 6                        | <a href="#">Bail Appln./1400/2025</a> | AJGAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. A Z AHMED                                                   | PP, ASSAM           |
| 7                        | <a href="#">Bail Appln./1401/2025</a> | FAYSUR HUSSAIN @ FAYSUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM      | MR H R CHOUDHURY                                                | PP, ASSAM           |
| 8                        | <a href="#">Bail Appln./1402/2025</a> | SHAMIR UDDIN<br><b>Versus</b><br>THE UNION OF INDIA                        | MR Z KAMAR<br>MR A SHORIF<br>MR S J CHOUDHURY                   | SC, NCB             |
| 9                        | <a href="#">Bail Appln./1403/2025</a> | ZIA UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. A AHMED<br>MR. M A CHOUDHURY<br>MISS. P M AHMED<br>U U KHAN | PP, ASSAM           |
| 10                       | <a href="#">Bail Appln./1407/2025</a> | AKHTAR HUSSAIN @ CHINTU ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM | MR H R A CHOUDHURY<br>MR. A M AHMED<br>B DAS<br>P. GHOSH        | PP, ASSAM           |
| 11                       | <a href="#">Bail Appln./1410/2025</a> | BOLIN GOGOI @ DHON<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. P HAZARIKA<br>MR. H S BORAH                                 | PP, ASSAM           |

|                                 |                                                                                                            |                                                                                 |                                                                               |           |
|---------------------------------|------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------|-------------------------------------------------------------------------------|-----------|
| 12                              | <a href="#">Bail Appln./1411/2025</a>                                                                      | BURHAN UDDIN @ ABDUL HALIM<br><b>Versus</b><br>THE STATE OF ASSAM               | MR H R A CHOUDHURY<br>MR. I U CHOWDHURY                                       | PP, ASSAM |
| 13                              | <a href="#">Bail Appln./1414/2025</a>                                                                      | SHAJAHAN ALI SK @ SIRAJUL ISLAM AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM | MR H R A CHOUDHURY<br>MR. I U CHOWDHURY<br>MS R DEKA<br>MR. SAYED SALIM AHMED | PP, ASSAM |
| 14                              | <a href="#">Bail Appln./1418/2025</a>                                                                      | SRI PRAKASH RABHA<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR N AHMED<br>M RAHMAN<br>IMDADUL ISLAM                                       | PP, ASSAM |
| 15                              | <a href="#">Bail Appln./1424/2025</a>                                                                      | USUF ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR K THAKUR<br>MS J A RAHMAN<br>MR. SANU HUSSAIN                              | PP, ASSAM |
| <b><u>MOTION</u></b>            |                                                                                                            |                                                                                 |                                                                               |           |
| 16                              | <a href="#">W.P.(CrI.)/15/2025</a>                                                                         | NISANT AANAND<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                 | MR. M SAIKIA<br>MR. S P SINGH YADAV                                           | GA, ASSAM |
| 17                              | <a href="#">AB/1015/2025</a>                                                                               | MAIDUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR A K AHMED<br>MS P KAKATI                                                   | PP, ASSAM |
| 18                              | <a href="#">AB/1024/2025</a>                                                                               | RAVI PRAKASH GUPTA<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. D K KOTHARI<br>MR P PRAWAR<br>MR Y KOTHARI<br>MR. N KOTHARI               | PP, ASSAM |
| <b><u>BAIL HEARING (BA)</u></b> |                                                                                                            |                                                                                 |                                                                               |           |
| 19                              | <a href="#">Bail Appln./2403/2024</a><br>WITH CASE RECORD (SCANNED COPY), OFFICE NOTE<br><b>WITH</b>       | ABDUL MONAF<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR H R A CHOUDHURY<br>MR. I U CHOWDHURY                                       | PP, ASSAM |
| 20                              | <a href="#">Bail Appln./55/2025</a>                                                                        | MOTIUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. R SARMA<br>A H CHOUDHURY                                                  | PP, ASSAM |
| 21                              | <a href="#">Bail Appln./536/2025</a><br>FIXED                                                              | NACHIMUDDIN SK<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. N I KHAN<br>MR. S Z RAHMAN              | PP, ASSAM |
| 22                              | <a href="#">Bail Appln./539/2025</a><br>WITH CASE RECORD(SCANNED COPY), FIXED                              | SAIFUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                     | MR. J AHMED<br>J U AHMED<br>MS A HUSSAIN<br>H G DAISY                         | PP, ASSAM |
| 23                              | <a href="#">Bail Appln./943/2025</a><br>WITH CASE RECORD(SCANNED COPY), FIXED                              | CHUNEN NARZARY<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. O P BHATI<br>MR. P SARMA<br>S. K. GUPTA                                   | PP, ASSAM |
| 24                              | <a href="#">Bail Appln./1116/2025</a><br>FIXED                                                             | BIKASH RAY<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. B HALDAR<br>MS S. BASAK<br>MR B KARDONG                                   | PP, ASSAM |
| 25                              | <a href="#">Bail Appln./1214/2025</a><br>WITH OFFICE NOTE, FIXED                                           | BABLA MIAH<br><b>Versus</b><br>THE UNION OF INDIA                               | MR. M BISWAS<br>J SINGPHO<br>A GHOSAL                                         | SC, NCB   |
| <b><u>BAIL HEARING</u></b>      |                                                                                                            |                                                                                 |                                                                               |           |
| 26                              | <a href="#">AB/2464/2024</a><br>FIXED                                                                      | BHARAT LAL CHAUHAN<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. S CHAUHAN<br>MR. P MAZUMDER<br>MR N ALAM<br>M. BORUAH<br>R DEB            | PP, ASSAM |
| 27                              | <a href="#">AB/3089/2024</a><br>BA 3648/2024(D/O), AB 308/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED | TAZIMUL ISLAM @ TAZIM AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM          | MR H R A CHOUDHURY<br>MR. I A HAZARIKA<br>MR. I U CHOWDHURY                   | PP, ASSAM |
| 28                              | <a href="#">AB/3119/2024</a><br>FIXED                                                                      | SYED ZAKIR ULLAH<br><b>Versus</b><br>THE STATE OF ASSAM                         | MRS S RAHANA<br>MR H R A CHOUDHURY<br>MR. A M AHMED<br>B DAS                  | PP, ASSAM |

|               |                                                                         |                                                                                            |                                                              |                                                                                                |
|---------------|-------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|--------------------------------------------------------------|------------------------------------------------------------------------------------------------|
| 29            | <a href="#">AB/125/2025</a><br>FIXED                                    | FOJOR ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                          | MR. M HOQUE                                                  | PP, ASSAM                                                                                      |
| 30            | <a href="#">AB/158/2025</a><br>FIXED                                    | JARNESWER MORANG @ JARNESWAR<br>MORANG<br><b>Versus</b><br>THE STATE OF ASSAM              | MR G CHAMUAH                                                 | PP, ASSAM                                                                                      |
| 31            | <a href="#">AB/527/2025</a><br>FIXED                                    | RANJU KUMAR NATH @ RANJU NATH<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR P K DAS<br>MR. M BARUAH                                   | PP, ASSAM                                                                                      |
| 32            | <a href="#">AB/538/2025</a><br>WITH CASE RECORD(SCANNED<br>COPY), FIXED | NUR ISLAM ALIAS NURU ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. M ISLAM<br>MS A KHATUN                                   | PP, ASSAM                                                                                      |
| 33            | <a href="#">AB/552/2025</a><br>FIXED                                    | JUVAIDUR RAHMAN @ JUNAIDUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR F HAQUE<br>MR A ISLAM                                     | PP, ASSAM                                                                                      |
| 34            | <a href="#">AB/568/2025</a><br>WITH OFFICE NOTE, FIXED                  | SOFIQL ISLAM MIR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                           | MR M H AHMED<br>I AMIN                                       | MR SARFRAZ NAWAZ,<br>AMICUS CURIAE,(R-2)<br>PP, ASSAM                                          |
| 35            | <a href="#">AB/673/2025</a><br>WITH OFFICE NOTE, FIXED                  | RASUL HOQUE @ RASUL HOQUE<br>BAHADUR<br><b>Versus</b><br>THE STATE OF ASSAM                | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY       | MR. M<br>BISWAS(INFORMANT)<br>MR K<br>HUSSAIN(INFORMANT)<br>J SINGPHO (INFORMANT)<br>PP, ASSAM |
| 36            | <a href="#">AB/707/2025</a><br>FIXED                                    | RAJ KUMAR MISHRA<br><b>Versus</b><br>UNION OF INDIA AND 2 ORS.                             | MR A V SINGH<br>MR W R MEDHI<br>MR P TALUKDAR                | SC, GST<br>MR. S C KEYAL                                                                       |
| 37            | <a href="#">AB/764/2025</a><br>WITH OFFICE NOTE, FIXED                  | JOYDUL ISLAM AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                     | MOTIUR RAHMAN<br>MR. A S TAPADER<br>MR. NOOR KUTUB ALAM      | PP, ASSAM                                                                                      |
| 38            | <a href="#">AB/786/2025</a><br>FIXED                                    | JAMIR UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                                         | MISS. M BORAH<br>MR H K BARUAH                               | PP, ASSAM                                                                                      |
| <b>ORDERS</b> |                                                                         |                                                                                            |                                                              |                                                                                                |
| 39            | <a href="#">W.P.(CrI.)/18/2023</a>                                      | SHARMISTHA BARUAH<br><b>Versus</b><br>ATUL AUTO LIMITED                                    | MR. S N TAMULI<br>MS. P K ZANNAT<br>MS. A BEGUM<br>MS P DEKA |                                                                                                |
| 40            | <a href="#">W.P.(CrI.)/8/2025</a><br>FIXED                              | LIAKAT ALI AHMED<br><b>Versus</b><br>THE RELIANCE COMMERCIAL FINANCE<br>LIMITED AND 3 ORS. | MR. W RAHMAN<br>MR. N H BARBHUIYA<br>MS. N.A. LASKAR         | MS. S. DEY                                                                                     |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |

|     |                |            |    |            |
|-----|----------------|------------|----|------------|
| 15) | MR R ISLAM     | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN    | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA    | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD    | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH   | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA  | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 2:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS BENCH WILL SIT AT 02:00 P.M.]**

| Sr.No.           | Case Number                              | Main Parties                                                                       | Petitioner Advocate                                    | Respondent Advocate                                                                                                                                                                                                                                                           |
|------------------|------------------------------------------|------------------------------------------------------------------------------------|--------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>ADMISSION</b> |                                          |                                                                                    |                                                        |                                                                                                                                                                                                                                                                               |
| 1                | <a href="#">WP(C)/3005/2019</a><br>FIXED | RELIANCE JIO INFRATEL PVT. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 17 ORS. | MR. R HAZARIKA<br>MR. J ROY<br>MR. C CHAKRAVARTY       | MR. P PATHAK (R15,R16)<br>MR. M BHAGABATI (R7-R13)<br>MS G BORA (R7-R13)<br>MS. B TALUKDAR (R7-R13)<br>GA, ASSAM<br>MR. P TALUKDAR (R15,R16)<br>MR S CHAKRABORTY (R-7,8,9,10,12)<br>SC, APDCL<br>MS. M HAZARIKA (R7-R13)<br>MS NILAM DEVI (R15,R16)<br>SC, GMC<br>SC, G M D A |
| 2                | <a href="#">WP(C)/24/2023</a>            | BARAK ISPAT PRIVATE LIMITED<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS       | DR. ASHOK SARAF<br>MR. S CHETIA                        | SC, AG<br>SC, APDCL                                                                                                                                                                                                                                                           |
| 3                | <a href="#">WP(C)/187/2023</a>           | JADAV ROY AND 113 ORS<br><b>Versus</b><br>UNION OF INDIA AND 6 ORS                 | MR A DASGUPTA<br>GA, ASSAM<br>MS B DAS                 | GA, ASSAM MS. N. BORDOLOI (R-2)<br>SC, NHAI<br>DY.S.G.I.<br>SC, REVENUE MR. R. TALUKDAR (R-3, R-5 & R-7)                                                                                                                                                                      |
| 4                | <a href="#">WP(C)/233/2023</a>           | M/S NORTHERN SUPPLY AGENCIES<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS      | MR. S DAS<br>MR G J SAIKIA<br>MR. M BISWAS<br>MS M DAS | SC, AG<br>MR. SURAJIT DAS (R-5)<br>DY.S.G.I.<br>SC, WATER RESOURCE                                                                                                                                                                                                            |
| 5                | <a href="#">WP(C)/2035/2023</a><br>FIXED | MAJUN ALI AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.             | MR. Z KHALID<br>MR. K MOHAMMED<br>MR I BHUYAN          | GA, ASSAM<br>SC, REVENUE AND DISASTER MANAGEMENT DEPT<br>SC, OIL                                                                                                                                                                                                              |
| 6                | <a href="#">WP(C)/2688/2023</a>          | FARMAN ALI AND 8 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.            | MD. S ALOM<br>MR. M S ALAM<br>MR S J SHAMIM            | GA, ASSAM<br>SC, FOREST<br>SC, REVENUE                                                                                                                                                                                                                                        |
| 7                | <a href="#">WP(C)/3615/2023</a>          | RAJESH KUMAR AGARWAL AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS      | MR. B.J. BRAHMA                                        | GA, ASSAM<br>SC, REVENUE                                                                                                                                                                                                                                                      |

|               |                                                                           |                                                                                                          |                                                                                                                              |                                                                                                  |
|---------------|---------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------|
| 8             | <a href="#">WP(C)/5135/2023</a>                                           | M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS             | MD S HOQUE<br>MR. M DEKA<br>MR. F A FAROOQUE<br>MS N.KAZI                                                                    | SC, PWD ROAD<br>GA, ASSAM                                                                        |
| 9             | <b>WITH</b><br><a href="#">WP(C)/5138/2023</a>                            | M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS             | MD S HOQUE<br>MR. M DEKA<br>MR. F A FAROOQUE<br>MS N.KAZI                                                                    | SC, PWD ROAD<br>GA, ASSAM                                                                        |
| 10            | <b>WITH</b><br><a href="#">WP(C)/5141/2023</a>                            | M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS             | MD S HOQUE<br>MR. M DEKA<br>MR. F A FAROOQUE<br>MS N.KAZI                                                                    | SC, PWD ROAD<br>GA, ASSAM                                                                        |
| 11            | <b>WITH</b><br><a href="#">WP(C)/5292/2023</a>                            | M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS             | MD S HOQUE<br>MR. M DEKA<br>MR. F A FAROOQUE<br>MS N.KAZI                                                                    | SC, PWD ROAD                                                                                     |
| 12            | <a href="#">WP(C)/5190/2023</a>                                           | JAHAN UDDIN AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                   | MR A CHOUDHURY<br>MR. R Deka<br>S I AKAND                                                                                    | GA, ASSAM<br>SC, REVENUE                                                                         |
| 13            | <a href="#">WP(C)/6523/2023</a>                                           | KAMANA DEV BARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                                       | MR. S BIKASH                                                                                                                 | GA, ASSAM<br>MR. S Ali (r-4,5)<br>MR. P HAZARIKA(R-3)<br>MR K DAS (r-4,5)<br>MR. H S BORAH (R-3) |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/382/2025</a><br>in WP(C)/6523/2023 | KAMANA DEV BARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                                          |                                                                                                                              | MR. S Ali (r-4,5)<br>MR K DAS (r-4,5)                                                            |
| 14            | <a href="#">WP(C)/3742/2024</a>                                           | M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD<br><b>Versus</b><br>OIL INDIA LIMITED AND ANR         | MR. K N CHOUDHURY<br>MR B KAUSHIK<br>MR. S HAZARIKA<br>S ACHUMI<br>K BHARALI                                                 | SC, OIL                                                                                          |
| 15            | <b>WITH</b><br><a href="#">WP(C)/3697/2023</a>                            | M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD.,<br><b>Versus</b><br>OIL INDIA LIMITED (OIL) AND ANR | MR. K N CHOUDHURY<br>MR B KAUSHIK<br>MR. S HAZARIKA<br>MS A M DCOSTA                                                         | SC, OIL                                                                                          |
| 16            | <b>WITH</b><br><a href="#">WP(C)/5309/2023</a>                            | M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD<br><b>Versus</b><br>OIL INDIA LIMITED AND 2 ORS       | MR. K N CHOUDHURY<br>MR B KAUSHIK<br>MR. S HAZARIKA<br>MS A M DCOSTA                                                         | MR. R K BHATRA (r-3)<br>MS P HUJURI (r-3)<br>SC, OIL                                             |
| 17            | <a href="#">WP(C)/6274/2024</a><br>FIXED                                  | MOHAMMAD RAIZA UDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                              | MR B SINHA<br>MR. R ISLAM<br>S BEGUM                                                                                         | MR H R A CHOUDHURY<br>MR. A H M R CHOUDHURY<br>SC, GMC<br>SC, G M D A                            |
| 18            | <a href="#">WP(C)/7073/2024</a><br>FIXED                                  | UJJWALENDU GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                     | MS. D GHOSH<br>MR. M AHMED<br>MS N DEKA<br>MS H BETALA<br>MS. S PHUKAN<br>MS A HUSSAIN<br>MR. S. K. CHAKMA<br>MR A.K. HAJONG | GA, ASSAM<br>SC, PWD<br>SC, FINANCE<br>SC, REVENUE                                               |
| <b>ORDERS</b> |                                                                           |                                                                                                          |                                                                                                                              |                                                                                                  |
| 19            | <a href="#">WP(C)/725/2015</a>                                            | PRASHANTA BORUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 15 ORS                                       | MRM R ADHIKARI<br>MR.C K S BARUAH<br>MR.T N SRINIVASAN                                                                       | MR.S C KEYAL<br>GA, ASSAM(R1,3-6)<br>MR. B SARMA<br>C.G.S.C.(R2)<br>ASSTT.S.G.I.                 |
| 20            | <a href="#">Cont.Cas(C)/638/2024</a><br>FIXED                             | M/S BURNIE BRAES TEA ESTATE<br><b>Versus</b><br>ONIAM SARAN KUMAR SINGH AND ANR                          | MS N SAIKIA<br>MR. SUMANTA TALUKDAR                                                                                          | MR A KALITA (R1, R2)<br>MR N KALITA (R1, R2)                                                     |

|    |                                                                                                                       |                                                                                                                                              |                                                                                            |                                                      |
|----|-----------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|------------------------------------------------------|
| 21 | <a href="#">Cont.Cas(C)/684/2024</a><br>FIXED                                                                         | M/S KAKO TEA PVT. LTD.<br><b>Versus</b><br>ONIAM SARAN KUMAR SINGH                                                                           | MS N SAIKIA<br>MR. SUMANTA TALUKDAR                                                        | MR A KALITA<br>MR N KALITA                           |
| 22 | <a href="#">WP(C)/6437/2024</a><br>FIXED                                                                              | SIBESH BARMAN AND 9 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                                                     | MR. J I BORBHUIYA<br>MR. L MOHAN<br>MR. S K SAIKIA<br>MR A HOSSAIN<br>MR D.S. BHATTACHARYA | GA, ASSAM<br>SC, BTC                                 |
| 23 | <a href="#">I.A.(Civil)/319/2025</a><br>FIXED<br>in WP(C)/1702/2024<br><b>WITH</b><br><a href="#">WP(C)/1702/2024</a> | GURU PRASAD SATNAMI AND 9 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                                                                 | MR S GAUTAM                                                                                | GA, ASSAM<br>SC, REVENUE                             |
| 24 | <a href="#">I.A.(Civil)/1357/2025</a><br>in WP(C)/4372/2023<br><b>WITH</b><br><a href="#">WP(C)/4372/2023</a>         | GURU PRASAD SATNAMI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS<br>SAMSUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS | MR K K MAHANTA (Sr.<br>Advocate)<br>MR S GAUTAM<br>MR B SINHA                              | GA, ASSAM<br>SC, REVENUE<br>GA, ASSAM<br>SC, REVENUE |
|    |                                                                                                                       | SAMSUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                                                                | MR B SINHA                                                                                 | GA, ASSAM<br>SC, REVENUE                             |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
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| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
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| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL BENCH]**

| Sr.No.                   | Case Number                                                             | Main Parties                                                                                                        | Petitioner Advocate                                        | Respondent Advocate                                                                    |
|--------------------------|-------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------|----------------------------------------------------------------------------------------|
| <b>DELIVERY OF ORDER</b> |                                                                         |                                                                                                                     |                                                            |                                                                                        |
| 1                        | <a href="#">I.A.(Civil)/2262/2023</a><br>in RSA/6235/2023               | SUNIT HAZARIKA<br><b>Versus</b><br>ON THE DEATH OF JOGEN HAZARIKA HIS<br>LEGAL HEIRS PRANITA HAZARIKA AND<br>ORS.   | MS. R CHOUDHURY<br>MR. M ISLAM                             | MS. B CHOUDHURY (R-1<br>TO 1.4<br>MR. P. CHOUDHURY (R-1<br>TO 1.4<br>J DAS (R-1 TO 1.4 |
|                          | <b>WITH</b><br><a href="#">RSA/6235/2023</a><br>(Filing Number)         | SUNIT HAZARIKA<br><b>Versus</b><br>ON THE DEATH OF JOGEN HAZARIKA HIS<br>LEGAL HEIRS PRANITA HAZARIKA AND<br>ORS. B | MS. R CHOUDHURY                                            |                                                                                        |
|                          | <b>WITH</b><br><a href="#">I.A.(Civil)/6237/2023</a><br>(Filing Number) | SUNIT HAZARIKA<br><b>Versus</b><br>ON THE DEATH OF JOGEN HAZARIKA HIS<br>LEGAL HEIRS PRANITA HAZARIKA AND<br>ORS. B | MS. R CHOUDHURY                                            |                                                                                        |
| 2                        | <b>WITH</b><br><a href="#">RSA/6144/2023</a><br>(Filing Number)         | SUNIT HAZARIKA<br><b>Versus</b><br>ON THE DEATH OF JOGEN HAZARIKA HIS<br>LEGAL HEIRS PRANATI HAZARIKA AND<br>ORS. A | MS. R CHOUDHURY                                            |                                                                                        |
|                          | <b>WITH</b><br><a href="#">I.A.(Civil)/1484/2023</a>                    | SUNIT HAZARIKA<br><b>Versus</b><br>ON THE DEATH OF JOGEN HAZARIKA HIS<br>LEGAL HEIRS PRANATI HAZARIKA AND<br>ORS.   | MS. R CHOUDHURY<br>MR. M ISLAM                             | MS. B CHOUDHURY<br>MR. P. CHOUDHURY                                                    |
|                          | <b>WITH</b><br><a href="#">I.A.(Civil)/6146/2023</a><br>(Filing Number) | SUNIT HAZARIKA<br><b>Versus</b><br>ON THE DEATH OF JOGEN HAZARIKA HIS<br>LEGAL HEIRS PRANATI HAZARIKA AND<br>ORS. A | MS. R CHOUDHURY                                            |                                                                                        |
| <b>MOTION (BA)</b>       |                                                                         |                                                                                                                     |                                                            |                                                                                        |
| 3                        | <a href="#">Bail Appln./1391/2025</a>                                   | SURYA BHANU AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                                                          | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN<br>MR A AHMED | PP, ASSAM                                                                              |

|               |                                       |                                                                              |                                                                                     |           |
|---------------|---------------------------------------|------------------------------------------------------------------------------|-------------------------------------------------------------------------------------|-----------|
| 4             | <a href="#">Bail Appln./1392/2025</a> | PRAFULLA DEURI AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. S K SINGH<br>MR B PUSHILAL<br>M. BORUAH                                         | PP, ASSAM |
| 5             | <a href="#">Bail Appln./1394/2025</a> | ARBIND CHOUHAN<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR I RAFIQUE<br>MRS S A CHOUDHURY<br>MS. S DEVI<br>MS A AFREEN<br>N CHAKRABORTY     | PP, ASSAM |
| 6             | <a href="#">Bail Appln./1397/2025</a> | AKHTISAM HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. A R BHUYAN<br>MR S ABDULLAH                                                     | PP, ASSAM |
| 7             | <a href="#">Bail Appln./1398/2025</a> | MD MAHIDUL @ MAIDUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. B DEKA<br>MS P BARUAH<br>S AZIZ                                                 | PP, ASSAM |
| 8             | <a href="#">Bail Appln./1405/2025</a> | NASIR UDDIN SHEIKH @ NASIRUDDIN SEIKH<br><b>Versus</b><br>THE STATE OF ASSAM | MR. N UDDIN<br>MR. M ISLAM<br>MR S K CHHETRY<br>MS. A AKHTAR                        | PP, ASSAM |
| <b>MOTION</b> |                                       |                                                                              |                                                                                     |           |
| 9             | <a href="#">AB/562/2025</a><br>FIXED  | ASHISH KR DEY<br><b>Versus</b><br>THE STATE OF ASSAM                         | MS. T SOM<br>MR H DAS                                                               | PP, ASSAM |
| 10            | <a href="#">AB/956/2025</a><br>FIXED  | GAYATRI BEZBARUAH AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. C CHOWDHURY<br>MR. D GOSWAMI<br>MR N K KASHYAP<br>K H SAIKIA                    | PP, ASSAM |
| 11            | <a href="#">AB/957/2025</a><br>FIXED  | AYNAL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR S RAHMAN<br>MS. S PHUKAN<br>MS L MISHRA                                          | PP, ASSAM |
| 12            | <a href="#">AB/960/2025</a><br>FIXED  | SURJA BORO AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                    | B KHAKHLARY<br>MS. K DEKA<br>U SWARGIARY<br>MR. N K ROY                             | PP, ASSAM |
| 13            | <a href="#">AB/963/2025</a><br>FIXED  | SRI KRIPESH DEY<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. A GANGULY<br>MR B DEKA<br>MR. A DHANUKA                                         | PP, ASSAM |
| 14            | <a href="#">AB/1007/2025</a>          | MD MANJUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. S N TAMULI<br>MS. P K ZANNAT<br>MS. A BEGUM                                     | PP, ASSAM |
| 15            | <a href="#">AB/1009/2025</a>          | MAJEDA KHATUN AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR H R A CHOUDHURY<br>MR. I U CHOWDHURY                                             | PP, ASSAM |
| 16            | <a href="#">AB/1010/2025</a>          | SRI SURENDRA KUMAR BORTHAKUR<br><b>Versus</b><br>THE STATE OF ASSAM          | MR M HOQUE<br>MS J BEGUM                                                            | PP, ASSAM |
| 17            | <a href="#">AB/1011/2025</a>          | PRASANNA CHETIA<br><b>Versus</b><br>THE STATE OF ASSAM                       | MISS. M BORAH<br>MR H K BARUAH                                                      | PP, ASSAM |
| 18            | <a href="#">AB/1012/2025</a>          | BUL CHETIA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                    | MISS. M BORAH<br>MR H K BARUAH                                                      | PP, ASSAM |
| 19            | <a href="#">AB/1016/2025</a>          | RAJU KALITA<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. S MUNIR<br>MR. R ALI<br>MS. N.A. BEGUM                                          | PP, ASSAM |
| 20            | <a href="#">AB/1018/2025</a>          | AYESHA BEGUM AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. N H MAZARBHUIYAN<br>MR. M R SODIAL<br>MR. M H SAIKIA<br>MR R I BHUYAN           | PP, ASSAM |
| 21            | <a href="#">AB/1021/2025</a>          | AKSHAY GHOSH @ BISHAL GHOSE<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. S C BISWAS<br>MS. K L R YANTHAN<br>MS. U NANDA<br>MR. P S BISWAS<br>MR. A K DAS | PP, ASSAM |
| 22            | <a href="#">AB/1023/2025</a>          | AMAR DEKA<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. D GOGOI                                                                         | PP, ASSAM |

**BAIL HEARING (BA)**

|                            |                                                                                           |                                                                               |                                                                                                            |                                          |
|----------------------------|-------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|------------------------------------------|
| 23                         | <a href="#">Bail Appln./1164/2025</a><br>WITH OFFICE NOTE, FIXED                          | ACHINI KUMAR PHUKAN<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. D CHUTIA<br>MR P H KONWAR                                                                              | PP, ASSAM                                |
| 24                         | <a href="#">Bail Appln./1207/2025</a><br>BA 1244/2025(D/O), FIXED                         | RAJU SHANKHARE AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM              | MR J ABEDIN<br>MR M Z RAHMAN                                                                               | PP, ASSAM                                |
| <b><u>BAIL HEARING</u></b> |                                                                                           |                                                                               |                                                                                                            |                                          |
| 25                         | <a href="#">AB/1077/2024</a><br>FIXED                                                     | AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM | MR. J AHMED<br>MR. A A SIKDAR<br>R BEGUM<br>H G DAISY                                                      | PP, ASSAM                                |
| 26                         | <a href="#">AB/2212/2024</a><br>FIXED                                                     | ABDUL RASHID @ ABDUR RASHID<br><b>Versus</b><br>THE STATE OF ASSAM            | MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR. SURAJIT DAS<br>MR S A BARBHUYAN<br>SAMIM RAHMAN | PP, ASSAM                                |
| 27                         | <a href="#">AB/2565/2024</a><br>AB 2548/2024(D/O), WITH OFFICE NOTE, FIXED<br><b>WITH</b> | PRANABJYOTI DEKA<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. P P GOGOI<br>MR A SARANIA<br>N GOGOI                                                                   | PP, ASSAM                                |
| 28                         | <a href="#">AB/2549/2024</a>                                                              | RANDIP GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR A SARANIA<br>N GOGOI                                                                                    | PP, ASSAM                                |
| 29                         | <a href="#">AB/2575/2024</a><br>FIXED                                                     | MITU BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. B CHOWDHURY                                                                                            | PP, ASSAM                                |
| 30                         | <a href="#">AB/2924/2024</a><br>FIXED                                                     | MAHIDUL ISLAM ALIAS MD MAHIDUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. N ALAM<br>MR N J DAS                                                                                   | MR. B K DAS (FOR INFORMANT)<br>PP, ASSAM |
| 31                         | <a href="#">AB/3390/2024</a><br>FIXED                                                     | NURUL HOQUE AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. B CHOWDHURY                                                                                            | PP, ASSAM                                |
| 32                         | <a href="#">AB/323/2025</a><br>FIXED                                                      | PANKAJ DAS<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN                                              | PP, ASSAM                                |
| 33                         | <a href="#">AB/414/2025</a><br>FIXED                                                      | NASIR UDDIN SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR H R A CHOUDHURY<br>MR. A M KHAN<br>MR T T MONI                                                          | PP, ASSAM                                |
| 34                         | <a href="#">AB/475/2025</a><br>FIXED                                                      | PRANJAL DAS ALIAS KRISHNA DAS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM  | MS F BEGUM<br>MS P DASGUPTA<br>MR S PAUL                                                                   | PP, ASSAM                                |
| 35                         | <a href="#">AB/498/2025</a><br>FIXED                                                      | HASINA BIBI AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. U K BARMAN<br>MR D PEGU<br>MR. R KONWAR                                                                | PP, ASSAM                                |
| 36                         | <a href="#">AB/656/2025</a><br>FIXED                                                      | MOHAMMAD SUMAIR LASKAR @ SUMER LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A M S MAZUMDER                                                                                         | PP, ASSAM                                |
| 37                         | <a href="#">AB/785/2025</a><br>FIXED                                                      | RUSTUM ALI AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                  | MS G DEKA                                                                                                  | PP, ASSAM                                |
| 38                         | <a href="#">AB/825/2025</a><br>FIXED                                                      | DIPAK PATIR<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. U K BARMAN<br>MR H ALI<br>MR D PEGU<br>MR. R KONWAR                                                    | PP, ASSAM                                |
| 39                         | <a href="#">AB/885/2025</a><br>FIXED                                                      | SAHID AHMED LASKAR ALIAS RAHUL<br><b>Versus</b><br>THE STATE OF ASSAM         | MR A B DEY                                                                                                 | PP, ASSAM                                |
| 40                         | <a href="#">AB/919/2025</a><br>FIXED                                                      | SADDAM HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. R ALI<br>MR H A AHMED                                                                                  | PP, ASSAM                                |

|    |                                            |                                                                   |                                                                  |           |
|----|--------------------------------------------|-------------------------------------------------------------------|------------------------------------------------------------------|-----------|
| 41 | <a href="#">AB/943/2025</a><br>FIXED       | AINUL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM              | A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>SAMIM RAHMAN | PP, ASSAM |
| 42 | <b>WITH</b><br><a href="#">AB/873/2025</a> | NURA ALI<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR U S BORGOHAIN<br>MR W R MEDHI<br>M DAS                        | PP, ASSAM |
| 43 | <a href="#">AB/971/2025</a><br>FIXED       | SRI KANGKAN KALITA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S K JAIN                                                     | PP, ASSAM |

#### ORDERS

|    |                                                                  |                                                                           |                          |  |
|----|------------------------------------------------------------------|---------------------------------------------------------------------------|--------------------------|--|
| 44 | <a href="#">Review.Pet./31/2025</a><br>in MACApp./271/2020 (D/O) | SAPNA PURI @ SAPNA DEVI AND 3 ORS<br><b>Versus</b><br>SAHADOT ALI AND ANR | MR. A LAL<br><br>M K DEB |  |
|----|------------------------------------------------------------------|---------------------------------------------------------------------------|--------------------------|--|

#### HEARING

|    |                                                                 |                                                                                                                |                                                                   |                                                |
|----|-----------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|------------------------------------------------|
| 45 | <a href="#">LA.App./2/2019</a><br>(AT 2:00 PM), WITH LCR, FIXED | SRI ALOK BAGARIA ANR ANR<br><b>Versus</b><br>THE COLLECTOR CUM DEPUTY<br>COMMISSIONER, DIBRUGARH               | MR. A M BORA<br>MR A D CHOUDHURY<br>MR. S DEKA<br>MR. P DUTTA     | GA, ASSAM<br>MR. M NATH<br>MR. A BHATTACHARJEE |
| 46 | <b>WITH</b><br><a href="#">LA.App./3/2019</a><br><br>WITH LCR   | SRI ALOK BAGARIA AND ANR<br><b>Versus</b><br>THE COLLECTOR CUM DEPUTY<br>COMMISSIONER, DIBRUGARH AND 2<br>ORS. | MR.A D CHOUDHURY<br>MR.A D CHOUDHURY<br>MR. S DEKA<br>MR. P DUTTA | GA, ASSAM<br>MR. M NATH<br>MR. A BHATTACHARJEE |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 22**

**[CIVIL BENCH-I]**

| Sr.No.           | Case Number                                                           | Main Parties                                                                              | Petitioner Advocate                                            | Respondent Advocate                                                                         |
|------------------|-----------------------------------------------------------------------|-------------------------------------------------------------------------------------------|----------------------------------------------------------------|---------------------------------------------------------------------------------------------|
| <b>ADMISSION</b> |                                                                       |                                                                                           |                                                                |                                                                                             |
| 1                | <a href="#">CRP(IO)/128/2023</a><br>FIXED                             | SAMSUL HAQUE<br><b>Versus</b><br>AKHTAR ALI                                               | MR. B C DAS<br>MS. I DAS                                       | MR. N HAQUE<br>MR. S R BARBHUIYA<br>MR M HUSSAIN                                            |
| 2                | <a href="#">CRP(IO)/339/2024</a><br>WITH LCR, FIXED                   | HARI DEVI KALITA<br><b>Versus</b><br>PADMINI KUMARI                                       | MR. K K BHUYAN<br>MR R K MOUR<br>MR. R GUPTA                   | MR. K M HASSAN                                                                              |
| 3                | <a href="#">MACApp./571/2024</a>                                      | MD. ROHIM UDDIN LASKAR<br><b>Versus</b><br>MUSSTT NEWARUN BEGUM BARBHUIYA<br>AND 2 ORS. F | MR. M H RAJBARBHUIYAN<br>MRS R CHETRI<br>MS. S RASUL           | MR. A KAKATI (R-3)                                                                          |
| <b>ORDERS</b>    |                                                                       |                                                                                           |                                                                |                                                                                             |
| 4                | <a href="#">CRP/102/2013</a>                                          | PALLAB DAS and 7 ORS<br><b>Versus</b><br>SUSHANTA DASGUPTA and 11 ORS                     | MD.A KHAN<br>MR.N G KUNDU<br>MRG DEKA<br>MR.P K R CHOUDHURY    | MR.R P SARMAH<br>MRM R ADHIKARI<br>MR.C K S BARUAH<br>MS.H TERANGPI                         |
| 5                | <a href="#">MACApp./349/2016</a>                                      | MST. KALSUM BIBI and ANR<br><b>Versus</b><br>TILOK DAS and 2 ORS                          | MR. A CHAMUAH<br>MR.P P BORTHAKUR<br>MR.D AHMED<br>MR.K OJHA   |                                                                                             |
| 6                | <a href="#">I.A.(Civil)/1674/2016</a><br>in MACApp./280392/2016       | UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>BABUL BASUMATARY and 5 ORS,           | MR.S S SHARMA<br>MS.L SHARMA<br>MR.B J MUKHERJEE<br>MRA SHARMA | MR. U K DUTTA (R6)<br>MR. K BORAH (R6)<br>MR. B KASHYAP (R6)                                |
|                  | <b>WITH</b><br><a href="#">MACApp./280392/2016</a><br>(Filing Number) | UNITED INDIA INSURANCE COMPANY LTD<br><b>Versus</b><br>BABUL BASUMATARY and 5 ORS         |                                                                |                                                                                             |
| 7                | <a href="#">MACApp./491/2018</a><br>WITH LCR                          | ORIENTAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>MD. LAL BABA ALI AND 3 ORS.           | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA           | MR. S C BISWAS (R1-R3)<br>MS A DAS (R1-R3)<br>MR R KARIM (R1-R3)<br>MR A BORA<br>MR. S ALIM |
| 8                | <a href="#">MACApp./851/2018</a>                                      | NEW INDIA ASSURANCE COMPANY LTD<br><b>Versus</b><br>SRI JAYANTA CHOWDHURY AND 5 ORS       | MS. R D MOZUMDAR<br>MR. S P SHARMA<br>MS. C MOZUMDAR           | MR H R A CHOUDHURY<br>MR. A R BHUYAN<br>MS. R CHOUDHURY<br>MR. A AHMED<br>MRS. S ISLAM      |

|    |                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                                                                 |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                                                                                                                       |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------|
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/3385/2018</a><br/> <b>in</b> MACApp./851/2018</p>                                                                       | NEW INDIA ASSURANCE COMPANY LTD<br><b>Versus</b><br>SRI JAYANTA CHOWDHURY AND 5 ORS<br>SRI UDIPTA SAIKIA<br><b>Versus</b><br>ICICI LOMBARD MOTOR INSURANCE CO. LTD AND ANR<br>THE ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>SRI ANSHUMAN DUTTA AND 2 ORS<br>UNITED INDIA INSURANCE CO. LTD.,<br><b>Versus</b><br>SRI ATUL SAIKIA and 5 ORS | MS. R D MOZUMDAR<br>MR. S P SHARMA<br>MS. C MOZUMDAR<br>MS D D ROY<br>MS. P R BARUAH<br>MS. A BEGUM<br>MS. KAWIZENGDAULIU<br>MR. S K GOSWAMI<br>MR. R SARMA<br>MR. B K GOSWAMI<br>MR. A KALITA<br>MR. A TALUKDAR<br>MS. L SHARMA<br>MR. K K BHATTA<br>MR. J JOHN<br>MR S S SHARMA<br>MR S S SHARMA<br>MS.L SHARMA<br>MR.B J MUKHERJEE<br>MR A J GHOSH<br>MR. DEBABRAT CHUTIA<br>PRIYANKA DAS<br>MR. S N KRISHNATRAYA<br>MR S DIFUSA<br>MR N RAY<br>MR. A R AGARWALA<br>MS. R LAILA<br>MD. K ALI<br>MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA<br>MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR<br>MR D DEKA<br>MR. S K PANDEY (R-1 TO 7)<br>MR. S ROY (R-1 TO 7)<br>MR. M H LASKAR (R-1 TO 7)<br>MS. C MOZUMDAR (r-8)<br>MR. S P SHARMA (r-8) |                                                                                                                                                       |
| 9  | <p><a href="#">MACApp./909/2018</a><br/> WITH LCR</p>                                                                                                               |                                                                                                                                                                                                                                                                                                                                                 |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                                                                                                                       |
| 10 | <p><a href="#">MACApp./999/2018</a><br/> WITH LCR</p>                                                                                                               |                                                                                                                                                                                                                                                                                                                                                 |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | MR. N DEBNATH<br>MS. R HAZARIKA                                                                                                                       |
| 11 | <p><a href="#">MACApp./557/2019</a><br/> WITH LCR</p>                                                                                                               |                                                                                                                                                                                                                                                                                                                                                 |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | MR. P HAZARIKA (R-3)<br>MR. P HAZARIKA (R-3)<br>MRS. B GOGOI (R-1)<br>MS M BORAH (R-1)<br>P. BORAH (R-3)<br>MR. H S BORAH (r-4)<br>MS. M SAIKIA (R-6) |
| 12 | <p><b>WITH</b><br/> <a href="#">MACApp./364/2022</a></p>                                                                                                            | <p>NATIONAL INSURANCE COMPANY LTD<br/> <b>Versus</b><br/> SRI ATUL SAIKIA and 5 ORS</p>                                                                                                                                                                                                                                                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | MRS M SUTRADHAR<br>MR.S RAHMAN(R-1)<br>MR.I CHOUDHURY(R-1)<br>MR S M ABDULLAH P<br>MR A SARMAH<br>MS H DAS<br>MR.D SAIKIA(R-1)                        |
| 13 | <p><a href="#">I.A.(Civil)/2689/2019</a><br/> B/O<br/> <b>in</b> MACApp./9499/2019<br/> <b>WITH</b><br/> <a href="#">MACApp./9499/2019</a><br/> (Filing Number)</p> | <p>MRS. PUSPA DAS<br/> <b>Versus</b><br/> HERITAGE PUBLIC SCHOOL AND 2 ORS.<br/> MRS. PUSPA DAS<br/> <b>Versus</b><br/> M/S DISNEYLAND SCHOOL AND 2 ORS</p>                                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | MR. A J SAIKIA                                                                                                                                        |
| 14 | <p><a href="#">MACApp./8/2020</a><br/> WITH LCR, B/O</p>                                                                                                            | <p>SRI SUBRATA DEVI<br/> <b>Versus</b><br/> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS</p>                                                                                                                                                                                                                                                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | MS L SHARMA (R-1)<br>MR. K K BHATTA (R-1)<br>MS JONA TALUKDAR (R-1)                                                                                   |
| 15 | <p><a href="#">MFA/139/2021</a><br/> WITH LCR</p>                                                                                                                   | <p>SANU THAPA @ SANU MAYA LAMA AND 2 ORS<br/> <b>Versus</b><br/> SMTI. YANGCHEN PEMA AND ANR.</p>                                                                                                                                                                                                                                               |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | MS. R D MOZUMDAR (R-2)<br>MS. C MOZUMDAR (R-2)<br>MR. S P SHARMA (R-2)                                                                                |
|    | <p><b>WITH</b><br/> <a href="#">CO/19/2022</a><br/> <b>in</b> MFA/139/2021</p>                                                                                      | <p>UNITED INDIA INSURANCE COMPANY LTD.<br/> <b>Versus</b><br/> SANU THAPA @ SANU MAYA LAMA AND 3 ORS.</p>                                                                                                                                                                                                                                       |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                                                                                                                       |
| 16 | <p><a href="#">I.A.(Civil)/2170/2021</a><br/> <b>in</b> MACApp./13188/2019</p>                                                                                      | <p>FUTURE GENERAL INSURANCE CO. LTD.<br/> <b>Versus</b><br/> SMTI. REKHA DEVI AND 11 ORS</p>                                                                                                                                                                                                                                                    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                                                                                                                       |
|    | <p><b>WITH</b><br/> <a href="#">MACApp./13188/2019</a><br/> (Filing Number)</p>                                                                                     | <p>FUTURE GENERAL INSURANCE CO. LTD.<br/> <b>Versus</b><br/> SMTI. REKHA DEVI AND 11 ORS</p>                                                                                                                                                                                                                                                    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                                                                                                                       |
| 17 | <p><a href="#">I.A.(Civil)/797/2023</a><br/> <b>in</b> MACApp./2756/2023</p>                                                                                        | <p>THE NEW INDIA ASSURANCE CO. LTD .<br/> <b>Versus</b><br/> BABUL CH. NATH AND 2 ORS .</p>                                                                                                                                                                                                                                                     | MR SISHIR DUTTA<br>MS. M CHOUDHURY<br>MS C BORAH                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | MR. J SARMAH(R-1)<br>MRS. M BARUAH (R-1)                                                                                                              |
|    | <p><b>WITH</b><br/> <a href="#">MACApp./2756/2023</a><br/> (Filing Number)</p>                                                                                      | <p>THE NEW INDIA ASSURANCE CO. LTD .<br/> <b>Versus</b><br/> BABU CH. NATH AND 2 ORS . A</p>                                                                                                                                                                                                                                                    | MS C BORAH                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                                                                                                                                       |
| 18 | <p><a href="#">I.A.(Civil)/2474/2023</a><br/> <b>in</b> MACApp./6779/2023</p>                                                                                       | <p>ORIENTAL INSURANCE COMPANY LTD.<br/> <b>Versus</b><br/> SOBHA LIMBU RAI AND 3 ORS.</p>                                                                                                                                                                                                                                                       | MR SISHIR DUTTA<br>MS S MOCHAHARI<br>MR. S DUTTA                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | MR. N. DEBNATH (R-1,2)                                                                                                                                |

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|----|--------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------|
|    | <b>WITH</b><br><a href="#">MACApp./6779/2023</a><br>(Filing Number)            | ORIENTAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>SOBHA LIMBU RAI AND 3 ORS. E                                                                  | MR SISHIR DUTTA                                                    |                                                                                                                                                      |
| 19 | <a href="#">I.A.(Civil)/3131/2023</a><br><b>in</b> MACApp./10917/2023          | NASIR UDDIN LASKAR<br><b>Versus</b><br>JURI HAZARIKA AND 8 ORS.                                                                                   | MR. A H ALAMGIR                                                    | MR. R GOSWAMI (R-8,9)<br>MS. S CHAKRABORTY (R-8,9)<br>MR C PHUKAN (R-8,9)<br>MS. M SAIKIA (R-8,9)<br>MS. P BORTHAKUR (R-8,9)<br>A. N. H PHOM (R-8,9) |
|    | <b>WITH</b><br><a href="#">MACApp./10917/2023</a><br>(Filing Number)           | NASIR UDDIN LASKAR<br><b>Versus</b><br>JURI HAZARIKA AND 8 ORS. B                                                                                 | MR. A H ALAMGIR                                                    |                                                                                                                                                      |
| 20 | <a href="#">I.A.(Civil)/3300/2023</a><br><b>in</b> MACApp./13513/2023          | RUPAM BORO<br><b>Versus</b><br>ORIENTAL INSURANCE CO. LTD AND 4 ORS.                                                                              | MR. A R AGARWALA<br>MR ADITYA AGARWALA<br>MS. R LAILA<br>MD. K ALI | MR. J KALITA (R-1)                                                                                                                                   |
|    | <b>WITH</b><br><a href="#">MACApp./13513/2023</a><br>(Filing Number)           | RUPAM BORO<br><b>Versus</b><br>ORIENTAL INSURANCE CO. LTD AND 4 ORS. A                                                                            | MR. A R AGARWALA                                                   |                                                                                                                                                      |
| 21 | <a href="#">MC/46/2024</a><br><b>in</b> MACApp./9874/2023                      | TEZANGA KAKATI<br><b>Versus</b><br>BIJOY CHAKRABORTY AND 4 ORS                                                                                    | MD. I HUSSAIN                                                      | MR T KALITA(R-5)<br>MR. A KAKATI(R-5)                                                                                                                |
|    | <b>WITH</b><br><a href="#">MACApp./9874/2023</a><br>(Filing Number)            | TEZANGA KAKATI<br><b>Versus</b><br>BIJOY CHAKRABORTY AND 4 ORS. E                                                                                 | MD. I HUSSAIN                                                      |                                                                                                                                                      |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2132/2024</a>                           | TEZANGA KAKATI<br><b>Versus</b><br>BIJOY CHAKRABORTY AND 4 ORS.                                                                                   | MD. I HUSSAIN                                                      |                                                                                                                                                      |
| 22 | <a href="#">I.A.(Civil)/433/2024</a><br>WITH LCR<br><b>in</b> MACApp./672/2022 | SUBASH NAYAK AND ANR.<br><b>Versus</b><br>ORIENTAL INSURANCE CO. LTD.                                                                             | MR D MONDAL                                                        | MRS. M CHOWDHURY                                                                                                                                     |
|    | <b>WITH</b><br><a href="#">MACApp./672/2022</a>                                | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>SUBASH NAYAK AND ANR.                                                                             | MR SISHIR DUTTA<br>MS. M CHOUDHURY<br>MS C BORAH                   | MR D MONDAL (R-1)<br>DR. U BARUAH (R1)                                                                                                               |
| 23 | <a href="#">CRP(IO)/458/2024</a>                                               | ON THE DEATH OF ABDUL ROUF BORBHUIYA, HIS LEGAL HEIRS AND ORS<br><b>Versus</b><br>ON THE DEATH OF IBRAHIM ALI BORBHUIYA, HIS LEGAL HEIRS AND ORS. | MR. N DHAR<br>MR B MALAKAR                                         | MR. S ROY (FOR CAVEATOR)<br>MR. M H LASKAR (FOR CAVEATOR)<br>M. HOSSAIN (FOR CAVEATOR)                                                               |
| 24 | <a href="#">I.A.(Civil)/2691/2024</a><br><b>in</b> MACApp./7854/2024           | ANKUR KANTI SARKAR<br><b>Versus</b><br>ILYACH ALI @ ILIAS ALI AND ANR                                                                             | MR. A R AGARWALA<br>MR ADITYA AGARWALA<br>MD. K ALI                | MR. R GOSWAMI (R2)<br>MS. M SAIKIA (R2)<br>MS. P BORTHAKUR (R2)                                                                                      |
|    | <b>WITH</b><br><a href="#">MACApp./7854/2024</a><br>(Filing Number)            | ANKUR KANTI SARKAR<br><b>Versus</b><br>ILYACH ALI @ ILIAS ALI AND ANR F                                                                           | MR. A R AGARWALA                                                   |                                                                                                                                                      |
| 25 | <a href="#">I.A.(Civil)/2792/2024</a><br><b>in</b> MACApp./10516/2024          | RUNUMI TALUKDAR @ BORA AND 3 ORS<br><b>Versus</b><br>CHOLAMANDALAM MS GEN. INSURANCE CO. LTD AND 2 ORS                                            | MR. A R AGARWALA<br>MR ADITYA AGARWALA<br>MD. K ALI                |                                                                                                                                                      |
|    | <b>WITH</b><br><a href="#">MACApp./10516/2024</a><br>(Filing Number)           | RUNUMI TALUKDAR @ BORA AND 3 ORS<br><b>Versus</b><br>CHOLAMANDALAM MS GEN. INSURANCE CO. LTD AND 2 ORS F                                          | MR. A R AGARWALA                                                   |                                                                                                                                                      |
| 26 | <a href="#">I.A.(Civil)/2798/2024</a><br><b>in</b> MACApp./9371/2024           | SABINA EASMIN<br><b>Versus</b><br>NEW INDIA ASSURANCE LTD AND ANR                                                                                 | MR. A R AGARWALA<br>MR ADITYA AGARWALA<br>MD. K ALI                |                                                                                                                                                      |

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|    | WITH<br><a href="#">MACApp./9371/2024</a><br>(Filing Number)                                                                                                                                                                                                                                | SABINA EASMIN<br><b>Versus</b><br>NEW INDIA ASSURANCE LTD AND ANR (F)                                                                                                                                                                                                                                        | MR. A R AGARWALA                                                                                                                                                                      |                                                                                                                                                                        |
| 27 | <a href="#">I.A.(Civil)/2822/2024</a><br>in CRP/349/2014 (D/O)<br>in MC/38/2023<br>WITH<br><a href="#">MC/67/2024</a>                                                                                                                                                                       | GAURI SHANKAR SHARMA<br><b>Versus</b><br>ROOP CHAND KUCHERIA                                                                                                                                                                                                                                                 | MR. B J MUKHERJEE<br>MR. H BURAGOHAIN                                                                                                                                                 | MR. R C SANCHETI                                                                                                                                                       |
| 28 | <a href="#">I.A.(Civil)/3574/2024</a><br>in MACApp./549/2024<br>WITH<br><a href="#">MACApp./549/2024</a>                                                                                                                                                                                    | GAURI SHANKAR SHARMA<br><b>Versus</b><br>ROOP CHAND KUCHERIA AND 9 ORS<br>NEW INDIA ASSURANCE COMPANY LTD<br><b>Versus</b><br>URGIAN TAMANG AND 4 ORS                                                                                                                                                        | MR. B J MUKHERJEE<br>MR. H BURAGOHAIN<br>MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR                                                                                             |                                                                                                                                                                        |
| 29 | <a href="#">I.A.(Civil)/3250/2024</a><br>in MACApp./549/2024<br>WITH<br><a href="#">I.A.(Civil)/3678/2024</a><br>WITH LCR<br>in MACApp./131/2020<br>WITH<br><a href="#">MACApp./131/2020</a>                                                                                                | NEW INDIA ASSURANCE COMPANY LTD<br><b>Versus</b><br>URGIAN TAMANG AND 4 ORS<br>NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SMTI SUBHASI DAS AND ORS                                                                                                                                                       | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR<br>MR. K K BHATRA<br>MS P HAJURI                                                                                                     |                                                                                                                                                                        |
|    | WITH<br><a href="#">I.A.(Civil)/789/2020</a><br>in MACApp./131/2020<br>WITH<br><a href="#">I.A.(Civil)/2887/2024</a><br>in MACApp./131/2020<br>WITH<br><a href="#">I.A.(Civil)/3679/2024</a><br>in MACApp./131/2020<br>WITH<br><a href="#">I.A.(Civil)/3680/2024</a><br>in MACApp./131/2020 | NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SMTI SUBHASI DAS AND 2 ORS<br>NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SMTI SUBHASI DAS AND 2 ORS<br>SMTI SUBHASI DAS AND ANR<br><b>Versus</b><br>NATIONAL INSURANCE CO. LTD<br>NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SMTI SUBHASI DAS AND ORS | MR. K K BHATRA<br>MR. R K BHATRA<br>MS. R DUTTA<br>MR. D BHUYAN<br>MR. K K BHATRA<br>MR. R K BHATRA<br>MR. D BHUYAN<br>MRS. K DEVI<br>MS S A KHALIFA<br>MR. K K BHATRA<br>MS P HAJURI | MRS. K DEVI<br>MR. K K BHATRA<br>MR. R K BHATRA                                                                                                                        |
| 30 | <a href="#">I.A.(Civil)/3703/2024</a><br>in MACApp./57/2016 (D/O)<br>in MACApp./57/2016                                                                                                                                                                                                     | SMTI SUBHASI DAS AND ORS<br><b>Versus</b><br>RAJA KRISHNA BORDOLOI and ANR .<br><b>Versus</b><br>NATIONAL INSURANCE CO. LTD. AND 3 ORS                                                                                                                                                                       | MR. K K BHATRA<br>MS P HAJURI<br>DR. U BARUAH                                                                                                                                         |                                                                                                                                                                        |
| 31 | <a href="#">I.A.(Civil)/3909/2024</a><br>WITH LCR<br>in MACApp./168/2024<br>WITH<br><a href="#">MACApp./168/2024</a>                                                                                                                                                                        | DOLLY DEVI AND ORS.<br><b>Versus</b><br>UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. AND 2 ORS<br>UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>DOLLY DEVI AND 5 ORS.                                                                                                                 | MR. P S BISWAS<br>MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR                                                                                                                    | MS. R GOSWAMI<br>MR. S C BISWAS(R-5,6)<br>MS. K L R YANTHAN (r-1,2,3)<br>MR. P S BISWAS (r-1,2,3)<br>MS A BORAH(R-5,6)<br>MR. A K DAS(R-5,6)<br>DR. JAYOSHREE DAM(R-6) |
| 32 | <a href="#">I.A.(Civil)/3923/2024</a><br>in MACApp./300/2021 (D/O),<br>WITH LCR<br>in MACApp./300/2021                                                                                                                                                                                      | HDFC ERGO GENERAL INSURANCE CO. LTD.<br><b>Versus</b><br>PARESH DEKA AND 2 ORS.                                                                                                                                                                                                                              | MR. R GOSWAMI                                                                                                                                                                         |                                                                                                                                                                        |

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| 33 | <a href="#">I.A.(Civil)/3950/2024</a><br>WITH LCR<br>in MACApp./436/2023<br><br><b>WITH</b><br><a href="#">MACApp./436/2023</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/1032/2024</a><br>in MACApp./436/2023 | ALOKA BORGORYARY<br><b>Versus</b><br>NATIONAL INSURANCE COMPANY LTD.<br>AND 3 ORS<br><br>NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>ALOKA BORGORYARY AND 3 ORS.<br><br>ALOKA BORGORYARY AND 3 ORS.<br><b>Versus</b><br>NATIONAL INSURANCE COMPANY LTD.<br>AND 3 ORS | MR. I A TALUKDAR<br>MR. B HUSSAIN<br>MS N.RAHMAN<br><br>MRS L SHARMA<br>MR. K K BHATTA<br><br>MR. I A TALUKDAR<br>MR. B HUSSAIN<br>MS N.RAHMAN | MR. K K BHATTA<br><br><br>MR. I A TALUKDAR (r-1)<br>MR. R GOSWAMI (r-4)<br>MS. M SAIKIA (r-4)<br>MS. P BORTHAKUR (r-4)<br>MR. B HUSSAIN (r-1)<br>MS N.RAHMAN (r-1)<br><br>MR. K K BHATTA |
| 34 | <a href="#">CO/2/2025</a><br>in MFA/23/2011<br><br><b>WITH</b><br><a href="#">MFA/23/2011</a>                                                                                                                      | SRI ANIL CH DAS<br><b>Versus</b><br>NATIONAL INSURANCE CO LTD AND ANR<br><br>NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>ANIL CH. DAS and 2 ORS                                                                                                                      | MR. A R AGARWALA<br><br>MR.B C DAS<br>MR.R C PAUL<br>MS.S ROY                                                                                  | MISS S ROY<br><br>MR.M TALUKDAR<br>MR.A R AGARWALA<br>MR.H K SARMA<br>MR. D NATH<br>MR.R K AGARWALA<br>MR.P PATOWARY<br>MR.D PACHANI                                                     |
| 35 | <a href="#">CRP(IO)/22/2025</a><br>B/O                                                                                                                                                                             | MD. JUMAR ALI @ ZUMAR ALI<br><b>Versus</b><br>MD. SHEIKH ABDULLAH                                                                                                                                                                                                            | MR. D MAZUMDAR<br>MR. S BISWAS<br>MR C GOGOI<br>MS. S NATH                                                                                     | MR M AHMED<br>A. K. KANU<br>S W HUSSAIN                                                                                                                                                  |
| 36 | <a href="#">I.A.(Civil)/463/2025</a><br>in MACApp./200/2022 (D/O),<br>WITH LCR<br>in MACApp./200/2022                                                                                                              | RELIANCE GENERAL INSURANCE CO LTD<br><b>Versus</b><br>MAMONI BARUAH                                                                                                                                                                                                          | MR. K K BHATTA                                                                                                                                 | MR D MONDAL                                                                                                                                                                              |
| 37 | <a href="#">I.A.(Civil)/470/2025</a><br>WITH LCR<br>in MACApp./261/2024<br><b>WITH</b><br><a href="#">MACApp./261/2024</a>                                                                                         | DANDIIDHAR DEKA<br><b>Versus</b><br>ORIENTAL INSURANCE CO LTD.<br><br>ORIENTAL INSURANCE COMPANY LTD<br><b>Versus</b><br>DANDIDHAR DEKA AND 4 ORS.                                                                                                                           | MD A RAHMAN<br><br>MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA                                                                        | MS. R D MOZUMDAR<br><br>MR S C PANDIT<br>MD H R AHMED(R-4,5)<br>M BEGUM (R-4,5)                                                                                                          |
| 38 | <a href="#">I.A.(Civil)/483/2025</a><br>in MACApp./266/2021 (D/O)<br>in MACApp./266/2021                                                                                                                           | THE NEW INDIA ASSURANCE CO LTD<br><b>Versus</b><br>SRI NRIPENDRA SARKAR AND 2 ORS                                                                                                                                                                                            |                                                                                                                                                |                                                                                                                                                                                          |
| 39 | <a href="#">I.A.(Civil)/546/2025</a><br>WITH LCR<br>in MACApp./165/2020<br><b>WITH</b><br><a href="#">MACApp./165/2020</a>                                                                                         | YIKEN LOMBI<br><b>Versus</b><br>NEW INDIA ASSURANCE CO LTD<br><br>THE NEW INDIA ASSURANCE CO. LTD.<br><b>Versus</b><br>YIKEN LOMBI AND 4 ORS.                                                                                                                                | MR. R GOSWAMI<br>MS. P BORTHAKUR<br>MR D DEKA                                                                                                  | MR. R GOSWAMI<br><br>MR D MONDAL (R-1,2)<br>DR. UTPALJEET BARUAH<br>MS. R R SARMAH BARUAH<br>(R-1,2)                                                                                     |
| 40 | <a href="#">I.A.(Civil)/556/2025</a><br>in MACApp./748/2018 (D/O)<br>in MACApp./748/2018                                                                                                                           | THE ORIENTAL INSURANCE CO LTD<br><b>Versus</b><br>MANJUARA BEWA AND ORS                                                                                                                                                                                                      | MR. R SHARMA                                                                                                                                   |                                                                                                                                                                                          |
| 41 | <a href="#">I.A.(Civil)/607/2025</a><br>WITH LCR<br>in MFA/83/2012<br><br><b>WITH</b><br><a href="#">MFA/83/2012</a>                                                                                               | UNION OF INDIA<br><b>Versus</b><br>ON THE DEATH OF KALYAN<br>CHAKRABORTY HIS LEGAL HEIRS KANTI<br>PRABHA CHAKRABORTY AND ORS<br><br>UNION OF INDIA<br><b>Versus</b><br>KALYAN CHAKRABORTY                                                                                    | MSB DEVI<br>MR G GOSWAMI, RLY.ADV.<br>MRS. M PHUKAN<br>MS.R R BORAH                                                                            | DR.B AHMED<br>MR.H K GOGOI<br>MR.S ROY<br>MR.M H LASKAR                                                                                                                                  |

WITH  
[I.A.\(Civil\)/2621/2024](#)  
in MFA/83/2012

UNION OF INDIA  
**Versus**  
ON THE DETAH OF KALYAN  
CHAKRABORTY, HIS LEGAL HIRS

GAUTAM GOSWAMI

WITH  
[I.A.\(Civil\)/608/2025](#)  
in MFA/83/2012

UNION OF INDIA  
**Versus**  
ON THE DEATH OF KALYAN  
CHAKRABORTY HIS LEGAL HEIRS KANTI  
PRABHA CHAKRABORTY AND ORS

RAJIB CHETRY  
**Versus**  
THE DIVISIONAL MANAGER, NEW INDIA  
ASSURANCE CO. LTD. AND 4 OTHERS

MR. A LAL  
MR A BRAHMA

42 [I.A.\(Civil\)/818/2025](#)  
in MACApp./2559/2025

WITH  
[MACApp./2559/2025](#)  
(Filing Number)

RAJIB CHETRY  
**Versus**  
THE DIVISIONAL MANAGER  
TOSLIMA BEGUM @ TASLIMA BEGUM  
**Versus**  
NATIONAL INSURANCE CO LTD

MR. ANUPAM BRAHMA

43 [I.A.\(Civil\)/990/2025](#)  
WITH LCR, B/O  
in MACApp./9/2024

NATIONAL INSURANCE COMPANY LTD  
**Versus**  
TOSLIMA BEGUM ANDN 2 ORS.

MRS. S ROY

MRS. S ROY

WITH  
[MACApp./9/2024](#)

THE ORIENTAL INSURANCE COMPANY  
LTD  
**Versus**  
ON THE DEATH OF ANUSUYA PANDA,  
HER LEGAL HEIR, ALOK KUMAR PANDA  
AND 2 ORS.

MR. S K GOSWAMI

44 [I.A.\(Civil\)/1020/2025](#)  
in MFA/33/2023

WITH  
[MFA/33/2023](#)

THE ORIENTAL INSURANCE COMPANY  
LTD  
**Versus**  
ANUSAYA PANDA AND 2 ORS.

MR. S K GOSWAMI  
MR. R SHARMA

45 [I.A.\(Civil\)/1422/2025](#)  
in MACApp./10499/2024

WITH  
[MACApp./10499/2024](#)  
(Filing Number)

SABURA KHATUN AND 3 ORS  
**Versus**  
ORIENTAL INSURANCE COMPANY LTD.

MR. S AHMED  
MS. M. KHATUN  
MS N AKTAR

46 [I.A.\(Civil\)/1423/2025](#)  
in MACApp./4184/2025

WITH  
[MACApp./4184/2025](#)  
(Filing Number)

SABURA KHATUN AND 3 ORS  
**Versus**  
ORIENTAL INSURANCE COMPANY LTD F  
ICICI LOMBARD GENERAL INSURANCE  
CO. LTD.  
**Versus**  
SONIA BASFOR AND 4 OTHERS

MS N AKTAR

MR T KALITA  
MR. A KAKATI  
MR. J KOTOKY

ICICI LOMBARD GENERAL INSURANCE  
COMPANY LIMITED  
**Versus**  
SONIA BASFOR

Tridib Kalita

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|    |                  |            |    |            |
|----|------------------|------------|----|------------|
| 1) | MR A K DAS       | 08-04-2025 | To | 08-05-2025 |
| 2) | MS. N M DEKA     | 05-04-2025 | To | 19-12-2025 |
| 3) | R C SANCHATI     | 21-04-2025 | To | 05-05-2025 |
| 4) | MR. A R TALUKDAR | 21-04-2025 | To | 06-05-2025 |
| 5) | MR. L C DEY      | 24-04-2025 | To | 15-05-2025 |
| 6) | MS. R VERMA      | 28-04-2025 | To | 07-05-2025 |
| 7) | MR J P CHAUHAN   | 28-04-2025 | To | 07-05-2025 |

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday, 5th May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-I]**

| Sr.No.                     | Case Number                                          | Main Parties                                                                              | Petitioner Advocate                                                                                                                                    | Respondent Advocate                                                                                                            |
|----------------------------|------------------------------------------------------|-------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------|
| <b>- TOP OF THE LIST -</b> |                                                      |                                                                                           |                                                                                                                                                        |                                                                                                                                |
| 1                          | <a href="#">WP(C)/6337/2017</a><br>PART-HEARD, FIXED | RAJENDER PAL<br><b>Versus</b><br>COMMANDANT and 5 ORS.                                    | MR.A DASGUPTA<br>MRS.B DAS<br>MR.R SARKAR                                                                                                              | C.G.C.<br>MR.K K PARASAR(R- 1-6)<br>ASSTT.S.G.I.                                                                               |
| <b>DELIVERY OF ORDER</b>   |                                                      |                                                                                           |                                                                                                                                                        |                                                                                                                                |
| 2                          | <a href="#">WP(C)/7324/2013</a><br>BY SLIP           | GROUP M MEDIA INDIA PVT. LTD. and<br>ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR.A K BHUYAN<br>MS.I KRISHNATRAIYA<br>MS.B BHUYAN<br>MS.N CHOUDHURY<br>MS.P PATHAK                                                                    | MR.K N CHOUDHURY<br>GA, ASSAM<br>MR.S SARMA<br>MR.N UPADHAYA<br>MR.M MAHANTA<br>MS.A DEKA<br>ADDL. AG, ASSAM<br>MS.A BORPUJARI |
| <b>ADMISSION</b>           |                                                      |                                                                                           |                                                                                                                                                        |                                                                                                                                |
| 3                          | <a href="#">WP(C)/528/2016</a>                       | MATIOR RAHMAN and 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                  | MR.S U AHMED<br>MR.P K R CHOUDHURY<br>MR K JAIN                                                                                                        | GA, ASSAM                                                                                                                      |
| 4                          | <a href="#">WP(C)/7660/2016</a><br>FIXED             | M/S. LOHIA CHARITABLE TRUST<br><b>Versus</b><br>UNION OF INDIA and 5 ORS.                 | MR. G CHOUDHURY<br>MS.A HUSSAIN<br>MR.K GOSWAMI<br>MR.D GOGOI<br>MR.P P BORA                                                                           | GA, ASSAM<br>ASSTT.S.G.I.                                                                                                      |
| 5                          | <a href="#">WP(C)/2197/2017</a>                      | MILAN DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                             | MR. N ALAM<br>MR T H HAZARIKA<br>MR. S U AHMED<br>MR. B SARMA<br>MR M CHETIA<br>MR.B SINHA<br>MR A RASHID<br>MR.A K DAS<br>MR. K ISLAM<br>MR.M J GOGOI | GA, ASSAM<br>MS. M D BORAH, SC,<br>TRANSPORT DEPARTMENT<br>MS.U BARUAH(SC, ASTC.)<br>SC, FINANCE                               |
| 6                          | <b>WITH</b><br><a href="#">WP(C)/1680/2017</a>       | KANDARPA BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.                         |                                                                                                                                                        | GA, ASSAM<br>MS. M D BORA, SC<br>TRANSPORT DEPARTMENT<br>MR. J ROY (SC, ASTC)<br>SC, FINANCE<br>SC, A S T C                    |

|    |                                                                           |                                                                                                                                                    |                                                                                                                                                                                |                                                                                                                                                  |
|----|---------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------|
| 7  | <b>WITH</b><br><a href="#">WP(C)/2033/2017</a>                            | MAHIRUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                                                                                    | MR. N ALAM<br>MR. S U AHMED<br>MR. B SARMA<br>MR.B SINHA<br>MR.A K DAS<br>MR.M J GOGOI                                                                                         | GA, ASSAM<br>MS. M D BORA, SC<br>TRANSPORT DEPARTMENT<br>SC, FINANCE<br>SC, A S T C                                                              |
| 8  | <b>WITH</b><br><a href="#">WP(C)/2049/2017</a>                            | ATIKUL HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                                                                                     | MR. N ALAM<br>MR T H HAZARIKA<br>MR. S U AHMED<br>MR. B SARMA<br>MR M CHETIA<br>MR A HAWARI<br>MR.B SINHA<br>MR A RASHID<br>MR.A K DAS<br>MR. K ISLAM<br>MR.M J GOGOI<br>D ROY | GA, ASSAM<br>MS. M D BORA, SC,<br>TRANSPORT DEPARTMENT<br>SC, A S T C<br>SC, FINANCE                                                             |
| 9  | <b>WITH</b><br><a href="#">WP(C)/2052/2017</a>                            | DHANANJOY TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                                                                               | MR. N ALAM<br>MR. S U AHMED<br>MR. B SARMA<br>MR.B SINHA<br>MR.A K DAS<br>MR.M J GOGOI                                                                                         | GA, ASSAM<br>MS. M D BORA, SC,<br>STRANSPORT<br>DEPARTMENT<br>SC, FINANCE<br>SC, A S T C                                                         |
| 10 | <b>WITH</b><br><a href="#">WP(C)/2103/2017</a>                            | AFJAL ALI<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                                                                                        | MR. N ALAM<br>MR. S U AHMED<br>MR. B SARMA<br>MR.B SINHA<br>MR.A K DAS<br>MR.M J GOGOI                                                                                         | GA, ASSAM<br>MS. M D BORAH, SC,<br>TRANSPORT DEPARTMENT<br>SC, FINANCE<br>SC, A S T C                                                            |
| 11 | <b>WITH</b><br><a href="#">WP(C)/2196/2017</a>                            | SIBA DAIMARY<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                                                                                     | MR. N ALAM<br>MR. S U AHMED<br>MR. B SARMA<br>MR.B SINHA<br>MR.A K DAS<br>MR.M J GOGOI                                                                                         | GA, ASSAM<br>MS. M D BORAH, SC,<br>TRANSPORT DEPARTMENT<br>MS.U BARUAH(SC, ASTC)<br>SC, FINANCE                                                  |
| 12 | <a href="#">WP(C)/3735/2017</a>                                           | BHUVAN VALLEY TEA CO. P LTD. and<br>ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and 6 ORS.                                                         | MR M BEZBARUAH<br>D DAS<br>MR.P K GARODIA<br>D GUPTA<br>MR.M PANDIT<br>MS.S G MOMIN<br>MR.A LAL                                                                                | GA, ASSAM<br>G. GOSWAMI(R-5)<br>MR H K NATH(R-5)<br>MR. N C DAS<br>MR. A DAS(R-4,5,6)                                                            |
| 13 | <b>WITH</b><br><a href="#">WP(C)/7827/2016</a>                            | BHUVAN VALLEY TEA CO. P LTD. and<br>ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.                                                         | MR M BEZBARUAH<br>MR.P K GARODIA<br>MS.S G MOMIN<br>MR.A LAL<br>MR.M PANDIT                                                                                                    | GA, ASSAM<br>MR. B CHOUDHURY, SC,<br>APDCL<br>SC, APDCL<br>D DAS (R-1,2)<br>D GUPTA (R-1,2)                                                      |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/758/2017</a><br>in WP(C)/7827/2016 | BHUVAN VALLEY TEA CO. P LTD. and<br>ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.                                                         | MR M BEZBARUAH<br>MR.P K GARODIA<br>MR.M PANDIT<br>MR.A LAL<br>MS.S G MOMIN                                                                                                    | GA, ASSAM                                                                                                                                        |
| 14 | <a href="#">WP(C)/4764/2017</a>                                           | ON THE DEATH OF KALPANA SAHA @<br>KALPANA RANI SAHA, LEGAL HEIRS<br><b>Versus</b><br>THE GUWAHATI METROPOLITAN<br>DEVELOPMENT AUTHORITY and 8 ORS. | MS.N DEB<br>MS.P DEB                                                                                                                                                           | MS.M HAZARIKA<br>MR.S BORA<br>MR.G RAHUL(R- 5-9)<br>MS.J DAS(R- 5-9)<br>SC, GMC<br>MR. D GUPTA (R- 5 to 9)<br>MR.D M NATH(R- 5-9)<br>SC, G M D A |

|                      |                                                                                   |                                                                                                                    |                                                                                                        |                                                                                                                                                                                                           |
|----------------------|-----------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                      | <b>WITH</b><br><a href="#">I.A.(Civil)/3594/2017</a><br><b>in</b> WP(C)/4764/2017 | KALPANA SAHA @ KALPANA RANI SAHA<br><b>Versus</b><br>THE GUWAHATI METROPOLITAN<br>DEVELOPMENT AUTHORITY and 8 ORS. | MS.M DEV<br>MS.P DEB<br>MS.N DEB                                                                       | SC, G M D A<br>SC, GMC                                                                                                                                                                                    |
| 15                   | <a href="#">WP(C)/3551/2018</a><br>FIXED                                          | BARNALI HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                                  | MR. J SARMAH                                                                                           | GA, ASSAM<br>MR. S K TALUKDAR (R6)<br>MR. P KAKATI (R6)                                                                                                                                                   |
| 16                   | <a href="#">WP(C)/888/2019</a>                                                    | MAHMUDUL ISLAM<br><b>Versus</b><br>THE HINDUSTAN PETROLEUM<br>CORPORATION LIMITED AND 2 ORS.                       | MR H R A CHOUDHURY<br>MR. A T SARKAR<br>MS. R RAHMAN                                                   | MR B D DAS (R3)<br>MR H K SARMA (R3)<br>MR. S S ROY (R1,R2)<br>MR. S BORTHAKUR (R1,R2)<br>MR. D THAOSEN (R3)<br>MS. K PHUKAN (R3)                                                                         |
| 17                   | <a href="#">WP(C)/1022/2022</a>                                                   | M/S MAA TRANSPORT CARRIERS AND<br>ANR.<br><b>Versus</b><br>UNION OF INDIA AND 6 ORS.                               | MR. S K SINGH<br>MR B PUSHILAL                                                                         | MR. B CHAKRABORTY (R-6)<br>MR. S S ROY<br>MR. S S ROY<br>MRS P HAZARIKA (R-6)<br>ASSTT.S.G.I.                                                                                                             |
|                      | <b>WITH</b><br><a href="#">I.A.(Civil)/1987/2022</a><br><b>in</b> WP(C)/1022/2022 | M/S MAA TRANSPORT CARRIERS AND<br>ANR.<br><b>Versus</b><br>UNION OF INDIA AND 6 ORS.                               | MR. S K SINGH<br>MR B PUSHILAL                                                                         | C.G.C.                                                                                                                                                                                                    |
| 18                   | <a href="#">WP(C)/4217/2024</a>                                                   | RAM CHANDRA GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                               | MR. B D KONWAR SR. ADV.<br>MRS J M KONWAR<br>MS. B SOREN<br>MR J SINGH<br>MS M ZOMUANPUII<br>MS S JAIN | GA, ASSAM<br>MR. B D DEKA(R-4,5)<br>MR. M DAS(R-4,5)<br>N CHAUDHURY(R-4,5)<br>MR A BHATRA (R-4,5)<br>MR A DEKA(R-4,5)                                                                                     |
| 19                   | <a href="#">WP(C)/6038/2024</a><br>FIXED                                          | SARADA CHOUDHURY AND 4 ORS<br><b>Versus</b><br>LIFE INSURANCE CORPORATION OF<br>INDIA AND 5 ORS                    | MR. SHEELADITYA<br>MRS. R S DEURI<br>MR D S DEKA<br>MS A DAS<br>MS. L WANGSA                           | DR G J SHARMA (R-1 TO 4)<br>SC UCO BANK<br>MR S NATH(R-1 TO 4)                                                                                                                                            |
| 20                   | <a href="#">WP(C)/864/2025</a>                                                    | ABDUL HOQUE AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                                           | MR. M U MONDAL<br>MR K ISLAM<br>MR A ALIM SK<br>A A AHMED<br>MR. A W MONDAL                            | GA, ASSAM<br>MR. R C PAUL (R-6)<br>G UDDIN (R-6)<br>P ADHIKARI(R-6)<br>MR A K AZAD(R-6)<br>DY.S.G.I.<br>MR. I HUSSAIN(R-6)<br>SC, REVENUE                                                                 |
| <b><u>ORDERS</u></b> |                                                                                   |                                                                                                                    |                                                                                                        |                                                                                                                                                                                                           |
| 21                   | <a href="#">WP(C)/3768/2021</a><br>FIXED                                          | MD AZIZUL HAQUE AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS.                                         | MR H K J AHMED<br>MR. N K MURRY                                                                        | GA, ASSAM                                                                                                                                                                                                 |
| 22                   | <a href="#">Cont.Cas(C)/787/2022</a>                                              | PANKAJ KALITA<br><b>Versus</b><br>ANURAG GOEL AND 2 ORS.                                                           | MD S HOQUE<br>MR. F A FAROOQUE                                                                         | MR. D SAIKIA (R-1,3)<br>MS. R B BORA (R-3)<br>MR. S BORA (R-1,3)<br>MR. K KONWAR (R-4)<br>MS. N BORAH(R-4)<br>MR. A BHATTACHARJEE (R-2)<br>MR S DUTTA(R-4)<br>MR. R K MUSHAHARY (R-1)<br>D J CHAKMA (r-2) |
| 23                   | <a href="#">Cont.Cas(C)/46/2023</a>                                               | PANKAJ KALITA<br><b>Versus</b><br>ANURAG GOEL AND 2 ORS.                                                           | MD S HOQUE<br>MR. F A FAROOQUE                                                                         | MR. D SAIKIA (R-1,3)<br>MS. R B BORA(R-3)<br>MR. S BORA (R-1)<br>MR. S R RABHA (R-3)<br>MR. A BHATTACHARJEE (r-2)<br>MR. R K MUSHAHARY (R-1,3)<br>D J CHAKMA (r-2)                                        |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
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| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
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| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**2:00 PM to 4:45 PM**

**[ For Monday, 5th May 2025 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CRIMINAL AND CIVIL BENCH-III]**

| Sr.No.             | Case Number                           | Main Parties                                                                 | Petitioner Advocate                                                        | Respondent Advocate |
|--------------------|---------------------------------------|------------------------------------------------------------------------------|----------------------------------------------------------------------------|---------------------|
| <b>MOTION (BA)</b> |                                       |                                                                              |                                                                            |                     |
| 1                  | <a href="#">Bail Appln./1396/2025</a> | SAMIRAN MONDAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.             | MR. T HUSSAIN                                                              | PP, ASSAM           |
| 2                  | <a href="#">Bail Appln./1404/2025</a> | DILDAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                    | MR. M KHAN<br>MR A K DAS<br>MS J AKTAR                                     | PP, ASSAM           |
| 3                  | <a href="#">Bail Appln./1406/2025</a> | KHAJA MAINUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR               | MD B ISLAM<br>MR. A A MONDAL<br>MR A ALAM<br>F KHATUN                      | PP, ASSAM           |
| 4                  | <a href="#">Bail Appln./1408/2025</a> | RAFIKUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                 | MR F HAQUE<br>MR. S K M ALOMGIR<br>MR A ISLAM                              | PP, ASSAM           |
| 5                  | <a href="#">Bail Appln./1409/2025</a> | AMINUL KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                   | MR. A A R KARIM                                                            | PP, ASSAM           |
| 6                  | <a href="#">Bail Appln./1412/2025</a> | JULHAS BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                 | MR. S C BISWAS<br>MS. K L R YANTHAN<br>MR. F A HASSAN<br>MS. U NANDA       | PP, ASSAM           |
| 7                  | <a href="#">Bail Appln./1413/2025</a> | ABDUR REZZAK @ ABDUR RAZZAQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. I H LASKAR<br>MR. P K DEKA<br>MR. P DAIMARY<br>MR. R. KARIM<br>J MEDHI | PP, ASSAM           |
| 8                  | <a href="#">Bail Appln./1416/2025</a> | KHAIRUL ISLAM AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR K THAKUR<br>MR D MEDHI<br>MR P SONOWAL<br>MR. J N SUWAI                 | PP, ASSAM           |
| 9                  | <a href="#">Bail Appln./1417/2025</a> | SALEH AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                           | TAWHID LASKAR<br>MR. D K AGARWALA<br>A BORBHUYAN                           | PP, ASSAM           |
| 10                 | <a href="#">Bail Appln./1419/2025</a> | ANASH<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MS T WAPANGLA<br>MR. D GOGOI<br>NIKATO WOTSA<br>ZAKIR HUSSAIN              | PP, ASSAM           |
| 11                 | <a href="#">Bail Appln./1422/2025</a> | SURAJ MAGAR @ PUSPA MAGAR AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM     | MR. B D GOSWAMI<br>MR. P K SAHARIA<br>MR. J M GOGOI<br>MS K DAS            | PP, ASSAM           |

|    |                                                |                                                                                             |                                                                                                             |                                                                                                                 |
|----|------------------------------------------------|---------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------|
| 12 | <a href="#">Bail Appln./1423/2025</a>          | MANOJ KR. DAS @ MANOJ KUMAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN                                               | PP, ASSAM                                                                                                       |
| 13 | <a href="#">Bail Appln./1425/2025</a>          | SOIFUDDIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.<br><br><b>MOTION</b>       | TAWHID LASKAR<br>A BORBHUYAN                                                                                | PP, ASSAM                                                                                                       |
| 14 | <a href="#">AB/1008/2025</a>                   | ROSIDUL ISLAM @ ROSHIDUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR A K AZAD<br>MR. I HUSSAIN                                                                                | PP, ASSAM                                                                                                       |
| 15 | <a href="#">AB/1014/2025</a>                   | SOBIAL ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                           | MR. S RANA<br>MR A RAHMAN                                                                                   | PP, ASSAM                                                                                                       |
| 16 | <a href="#">AB/1019/2025</a>                   | SIMANTA DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                          | MR K THAKUR                                                                                                 | PP, ASSAM                                                                                                       |
| 17 | <a href="#">AB/1020/2025</a>                   | BIKRAM BORO AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. K N KALITA<br>MR K DEKA<br>MR B ISLAM                                                                   | PP, ASSAM                                                                                                       |
| 18 | <a href="#">AB/1022/2025</a>                   | PARAM ALI ALIAS MD PARAM ALI<br><b>Versus</b><br>THE STATE OF ASSAM<br><br><b>ADMISSION</b> | MR. N ANAND<br>MS.D SAIKIA                                                                                  | PP, ASSAM                                                                                                       |
| 19 | <a href="#">WP(C)/9514/2019</a>                | SATYAJIT SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                            | MR D HALOI<br>MR A JAIN<br>MR S DAS<br>MR S A HUSSAIN                                                       | GA, ASSAM                                                                                                       |
| 20 | <b>WITH</b><br><a href="#">WP(C)/9516/2019</a> | SUDIPTA GOSWAMI BHATTACHARJEE<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS              | MR D HALOI<br>MR. A K PURKAYASTHA<br>MR. R C PAUL<br>MR A JAIN<br>MR S DAS<br>MR S A HUSSAIN<br>MR. A R DAS | GA, ASSAM                                                                                                       |
| 21 | <b>WITH</b><br><a href="#">WP(C)/9518/2019</a> | AMARJIT DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                | MR D HALOI<br>MR A JAIN<br>MR S DAS<br>MR S A HUSSAIN                                                       | GA, ASSAM                                                                                                       |
| 22 | <a href="#">WP(C)/7152/2022</a><br>B/O         | ALTAF HUSSAIN SABERI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                       | DR. B AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. A K AZAD                                                    | GA, ASSAM                                                                                                       |
| 23 | <a href="#">WP(C)/759/2023</a>                 | DEVIKA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                                 | MS. B BHUYAN<br>MS B BORA<br>MR A TALUKDAR<br>MR J DAS                                                      | GA, ASSAM<br>SC, AG<br>MR R M DAS<br>SC, SOCIAL JUSTICE AND<br>EMPOWERMENT<br>SC, SOCIAL WELFARE<br>SC, FINANCE |
| 24 | <b>WITH</b><br><a href="#">WP(C)/761/2023</a>  | BINA PHUKAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                                | MS. B BHUYAN<br>MS B BORA<br>MR A TALUKDAR<br>MR J DAS                                                      | GA, ASSAM<br>SC, AG<br>MR R M DAS<br>SC, SOCIAL WELFARE<br>SC, FINANCE                                          |
| 25 | <a href="#">WP(C)/2812/2023</a>                | ANGARAG SAIKIA AND 9 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                   | MR R SINGHA<br>MS S PATOWARY                                                                                | SC, HIGHER EDU<br>GA, ASSAM<br>SC, FINANCE                                                                      |
| 26 | <a href="#">WP(C)/3781/2023</a>                | RENU HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                              | MR. K R PATGIRI<br>MS CHITRALEKHA DAS<br>MS. U HAZARIKA                                                     | GA, ASSAM<br>SC, AG<br>SC, SERICULTURE<br>SC, FINANCE DEPTT.                                                    |

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| 27                              | <a href="#">WP(C)/5605/2023</a>                                                               | AMAR CHANDRA SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                 | MR. A D CHOUDHURY                                                               | GA, ASSAM<br>SC, AG<br>MR R DHAR<br>SC, HANDLOOM AND<br>TEXTILE<br>SC, FINANCE DEPTT. |
| 28                              | <a href="#">WP(C)/5606/2023</a>                                                               | MRS. BINAYA SINHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                  | MR. K A MAZUMDER<br>MR A HAI<br>M. ROBBANI                                      | SC, P AND R.D.<br>SC, AG<br>MR D BORAH                                                |
| 29                              | <a href="#">WP(C)/5659/2023</a>                                                               | MS. KIRAN DAS AND 29 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS           | MR D DEKA<br>MR N J KUMAR                                                       | SC, P AND R.D.<br>SC, FINANCE                                                         |
| 30                              | <a href="#">WP(C)/5779/2023</a>                                                               | SAMALYA LANGTHASA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                  | MR H TALUKDAR<br>MRS. M DEKA<br>MR. K D SARMA                                   | GA, ASSAM<br>SC, DIMA HASAO<br>SC, PWD<br>SC, FINANCE                                 |
| 31                              | <a href="#">WP(C)/6004/2023</a>                                                               | SMT. SHIBANI DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                 | DR G J SHARMA<br>MR S NATH<br>MR C M KIKON                                      | GA, ASSAM<br>SC, AG<br>MR. S K MEDHI<br>SC, HEALTH AND F W<br>SC, FINANCE             |
| 32                              | <a href="#">WP(C)/4107/2024</a>                                                               | SAMSUL HOQUE TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS              | MR. K N CHOUDHURY<br>G UDDIN<br>P ADHIKARI<br>MR A K AZAD                       | GA, ASSAM<br>SC, REVENUE                                                              |
| 33                              | <a href="#">WP(C)/845/2025</a>                                                                | ABU TAHER LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                   | MR. I H LASKAR<br>MR. P K DEKA<br>MR. P DAIMARY<br>J MEDHI                      | SC, PWD ROAD                                                                          |
| 34                              | <b>WITH</b><br><a href="#">WP(C)/843/2025</a>                                                 | SHRI ASHIM KR. DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                 | MR. I H LASKAR<br>MR. P K DEKA<br>MR. P DAIMARY<br>J MEDHI                      | SC, PWD ROAD                                                                          |
| <b><u>BAIL HEARING (BA)</u></b> |                                                                                               |                                                                                     |                                                                                 |                                                                                       |
| 35                              | <a href="#">Bail Appln./1169/2025</a><br>PART-HEARD, BY SLIP                                  | NAMEIRAKPAM KIRAN MEITEI<br><b>Versus</b><br>THE CENTRAL BUREAU OF<br>INVESTIGATION | MR N ANIX SINGH<br>MR M SAHEWALLA                                               | SC, CBI                                                                               |
| 36                              | <a href="#">Bail Appln./2665/2024</a><br>WITH CASE RECORD(SCANNED<br>COPY), FIXED             | RAFIUL HUSSAIN<br><b>Versus</b><br>STATE OF ASSAM                                   | MS. S K NARGIS<br>MR. M ALAM<br>MR F H LASKAR (2)<br>MS S BEGUM<br>MS N SULTANA | PP, ASSAM                                                                             |
| 37                              | <a href="#">Bail Appln./234/2025</a><br>FIXED                                                 | ARIF HUSSAIN @ ROSE ALI<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR H R A CHOUDHURY<br>MR. A F N U MOLLAH<br>K ZAMAN                             | PP, ASSAM                                                                             |
| 38                              | <a href="#">Bail Appln./407/2025</a><br>WITH CASE RECORD(SCANNED<br>COPY), OFFICE NOTE, FIXED | JAHIRUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. A B T HAQUE<br>MR. A B T HAQUE                                              | PP, ASSAM                                                                             |
| 39                              | <a href="#">Bail Appln./1045/2025</a><br>WITH OFFICE NOTE, FIXED                              | PRADIP SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                        | MR. B J DAS                                                                     | PP, ASSAM                                                                             |
| 40                              | <a href="#">Bail Appln./1078/2025</a><br>FIXED                                                | ABDUL SADIK<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN<br>MR A AHMED                      | PP, ASSAM                                                                             |
| 41                              | <a href="#">Bail Appln./1122/2025</a><br>WITH CASE RECORD(SCANNED<br>COPY), FIXED             | MONIRUDDIN MONDAL AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR K THAKUR<br>MS J A RAHMAN<br>B ALI SK                                        | PP, ASSAM                                                                             |
| <b><u>BAIL HEARING</u></b>      |                                                                                               |                                                                                     |                                                                                 |                                                                                       |
| 42                              | <a href="#">AB/881/2025</a><br>FIXED                                                          | CHAFIKUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. M HUSSAIN<br>MR. R I MONDAL<br>MR A.K. MOLLAH                               | PP, ASSAM                                                                             |

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| 43 | <a href="#">AB/890/2025</a><br>WITH OFFICE NOTE, FIXED | RAJ KARMAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR       | MR. N HAQUE<br>MR K UDDIN<br>MR. A K AZAD<br>MR M HUSSAIN | PP, ASSAM |
| 44 | <a href="#">AB/895/2025</a><br>WITH OFFICE NOTE, FIXED | LAL MAHMUD AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. P RAHMAN<br>MR S ISLAM                                | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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|-----|---------------------|------------|----|------------|
| 1)  | MR A K DAS          | 08-04-2025 | To | 08-05-2025 |
| 2)  | MS. N M DEKA        | 05-04-2025 | To | 19-12-2025 |
| 3)  | R C SANCHATI        | 21-04-2025 | To | 05-05-2025 |
| 4)  | MR. A R TALUKDAR    | 21-04-2025 | To | 06-05-2025 |
| 5)  | MR. L C DEY         | 24-04-2025 | To | 15-05-2025 |
| 6)  | MS. R VERMA         | 28-04-2025 | To | 07-05-2025 |
| 7)  | MR J P CHAUHAN      | 28-04-2025 | To | 07-05-2025 |
| 8)  | MR. P K DAS         | 29-04-2025 | To | 05-05-2025 |
| 9)  | MR. D HUSSAIN       | 01-05-2025 | To | 08-05-2025 |
| 10) | MS.SHOMA DASGUPTA   | 10-05-2025 | To | 31-05-2025 |
| 11) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 12) | MS. A BHATTACHARYYA | 05-05-2025 | To | 09-05-2025 |
| 13) | MS. D GHOSH         | 05-05-2025 | To | 08-05-2025 |
| 14) | MR. A DHAR          | 05-05-2025 | To | 06-05-2025 |
| 15) | MR R ISLAM          | 05-05-2025 | To | 08-05-2025 |
| 16) | MS N HASSAN         | 07-05-2025 | To | 09-05-2025 |
| 17) | MR J CHOPRA         | 05-05-2025 | To | 07-05-2025 |
| 18) | MR. V K CHOPRA      | 05-05-2025 | To | 07-05-2025 |
| 19) | MR B PRASAD         | 05-05-2025 | To | 09-05-2025 |
| 20) | MR P J BORAH        | 05-05-2025 | To | 09-05-2025 |
| 21) | MR D K MISHRA       | 05-05-2025 | To | 09-05-2025 |